[Shri Alexander Warjri]

ing the agitations and demonstrations by the young people in the northeastern hill States against this. And the Prime Minister and the Home Minister simply said that this is only a qualifying examination and that the candidates belonging to these areas will not be adversely effected by this. I do not understand what they mean by qualifying examination. Is the whole IAS/IPS examination a qualifying examination? What do they mean by a qualifying examination when the first paper in both of these sections i.e. the preliminary and the main, are compulsory papers, each carrying 300 marks? If this recommendation of the Kothari Report is put into effect, it would mean to total denial of the right of the young people who do not speak the 14 languages to compete to become the administrators of the country. It means that only those who speak the 14 or 15 languages are Indians and others are not, or at best they are only second class citizens. It means these young people: Either telling you learn one of these 14 or 15 languages or join the rebels and get out of India. May I know what the idea behind this? Is this not a step towards disintegration of the country? The recommendation, if it takes effect, will affect not only the young people who cannot speak or write any of these languages, but will also affect the children of many Civil servants, especially of the Central Government, whose transfer can be from one end of the country to the other, whose language, which may be one of the 15 languages, is not taught in that area. Can, for example, Malayalee young man whose father has been posted at Arunchal Pradesh for the last 25 years compete Malayalam with a Malayalee young man born and brought up in Kerala? I appeal to the Prime Minister the Home Minister to consider problem seriously and to restore the same condition as was there before and to scrap this obnoxious Kothari Report. I earnestly appeal to them

to call a meeting of all the MPs, prespective of the parties to which they belong, belonging to the affected States. And lastly I demand that a stataement be made by the Prime Minister or the Home Minister in this House.

Thank you.

THE BUDGET (RAILWAYS) 1979-80 —GENERAL DISCUSSION—contd.

MR. DEPUTY CHAIRMAN: There is a slight problem regarding the order in which the Members should speak. Some Members were not present yesterday even though their names were there. And the order that we have been following up till now which is also subject to variation as we proceed along, is first the Congress (I), the Congress, the Janata and then the other groups. This is how we proceed, and this is the way I propose to proceed.

SHRI JAGJIT SINGH ANAND (Punjab): No, Sir, I have a strong objection because I gave it in writing on the 5th that I would be the only participant from my group, that I would not be participating on the 6th and that, therefore, I should be transferred to the 7th. Yesterday nobody from us spoke. You want me to be the fourth speaker. That is not fair. Yesterday I could have exercised my right. I would request you and other friends also to accommodate me. I have already made my schedule of work like that.

SHRI BHISHMA NARAIN SINGH (Bihar): There is no question of accommodating, as a matter of fact. This is the way of actually calling the Members from different parties. It was followed yesterday. Therefore, we wanted it to be like that. (Interruptions)

SHRI JAGJIT SINGH ANAND: I have got other engagements also.

SHRI BHISHMA NARAIN SINGH: There is nothing personal.

SHRI JAGJIT SINGH ANAND: I would request you to give me time because yesterday nobody from us spoke. (Interruptions) Sir, I consulted the Secretary-General who also knows the rules. I asked him yesterday and today. I was given to understand that because I did not speak yesterday, I would speak today. Therefore, if we cannot go by this, it is something very strict certainly when I have given it in writing in advance.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PAR-LIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): It is not necessary that he should be the first speaker today. He must get time today. I think the order should not be reversed. He should get a chance today.

SHRI JAGJIT SINGH ANAND: 1 am not talking of chance; I am talking of specific facts, because yesterday itself I could have been accommodated, and if my name was not called yesterday, it was because of my written submission that I sent to the Secretary-General that I should be accommodated on priority today. And this is not my understanding only. I am saying this on the floor of the House. This was also the understanding of the Secretary General, and there should be no objection either from you or Mr. Bhishma Narain Singh to accommodate me now.

DR. RAM KRIPAL SINHA: It is not necessary that it should be in the reverse order and that he should be the first speaker. Generally we follow a system. The first position is of the Congress (I), the Congress, from this group and then the Janata comes last. Then again the Congress (I), the Congress, then in one round, the CPI or the CPI(M) and in the next round the CPI or the CPI(M).

In this way we have been following the order.

Discussion

SHRI JAGJIT SINGH ANAND: Go to the substance of the issue. The debate has taken place for one day, and none from us participated in it.

SHRI P. RAMAMURTI (Tamil Nadu): He is not claiming it as a matter of right. He is only requesting to be accommodated. If you cannot, that is all.

DR. RAM KRIPAL SINHA: I said, he should be given a chance today and that it was not necessary that he should be the first speaker. (Interruptions)

SHRI JAGJIT SINGH ANAND: After all he is not favouring me by accommodating me. I am not a beggar for a chance in this House He is not understanding what I am saying. What I am saying is this. Before the debate started, I had written to the Secretary-General and through him to the Chairman that I was not participating. I am not begging for a chance from you. You are not understanding my request. I am again saying this. The hon. Deputy Leader of the House is not accommodating me because he is repeating ad nauseam something which is well known. He is saying that I will be given a chance. I am not asking for mercy. I could have got a chance yesterday (Interruptions). But this. the Chairman was not informed of in writing. Today I want my name to be given priority.

MR. DEPUTY CHAIRMAN: Please do not take it in that spirit.

SHRI JAGJIT SINGH ANAND: I gave it in writing.

DR. RAM KRIPAL SINHA: It is for the Chair to decide. Whatever you decide, I have no objection to it.

SHRI JAGJIT SINGH ANAND: How can the Chair accommodate

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unless accommodate. I you requesting you to accommodate me in view of the written submission I made. I am requesting Shri Bhishma Narain Singh also.

DR. RAM KRIPAL SINHA: can give you. It is not my chance. My chance will come only after three speakers. The first chance belongs to the Congress (I). If they permit you, my chance should be 4th. That is all. The fourth speaker should be my party speaker.

SHRI G. LAKSHMANAN (Tamil Nadu): Congress (I) may give the chance to Mr. Anand and it may take the chance of Mr. Anand. You can adjust. Why should we raise it?

SHRI P. RAMAMURTI: They have been your supporters for a long time. Why can't you accommodate him? Accommodate him. Sir, he is accommodating.

MR. DEPUTY CHAIRMAN: Shri Anand.

SHRI JAGJIT SINGH ANAND: Thank you very much.

MR. DEPUTY CHAIRMAN: But I will request Mr. Anand, firstly, not to bring in the Secretary-General because this is not proper. Whatever is done is done by the Chair and in the name of the Chair. Secondly, please do not show your anger because we are, after all, discussing in a proper way. With this, I request you to proceed.

SHRI JAGJIT SINGH ANAND: Thank you for your observations. I wish the hon. Prof. Madhu Dandavate was here, but I am told that he is in the other House.

SHRI P. RAMAMURTI: Mr. Sheo Narain is here.

SHRI JAGJIT SINGH ANAND: Yes, Mr. Sheo Narain Singh is there.

SHRI P. RAMAMURTI: He is not Sheo Narain Singh; he is Sheo Na-

SHRI JAGJIT SINGH ANAND: But the first thing that I want to say is that as the days passed since the presentation of the Budget, my reaction to the Budget has changed from day to day, and unfortunately it is more adverse today than it was in the beginning. Part of the reason is that the General Budget that followed this has made things very clear as to how the people are being crushed under the new burdens of the Janata Government. If we add up to this figure of Rs. 178 crores in the Railway Budget to the amount of Rs. 863 crores that Chaudhary Charan Singh has imposed, it comes to a fantastic total, and the burden really becomes unbearable. Now, while I am on it, I must go on record that Prof. Madhu Dandavate has tried to bring his outlook to bear on the functioning of his Ministry, in the past and, it seems to me, in this case also. But he is circumscribed by the limitations of the group or the so-called party within which he has to function and within which he has to prepare the Budget also.

Now, Sir, I am aware that after the 1974 strike there were many matters pending which were not settled by the previous Government. Mr. Dandavate took a very bold step to settle certain of these matters, including certain terminations. But I must be frank. Mr. Madhu Dandavate has forgotten what he stood for in 1974. And I read thorugh the speech of my friend, Mr. A. P Sharma. The roles of Mr. A. P. Sharma and Mr. Madhu Dandavate are today reversed about the basic demand of the workers. But my stand today is the same. That was the stand of Prof. Madhu Dandavate then and that is the stand of Mr. A. P. Sharma today.

SHRI ANANT PRASAD SHARMA (Bihar); Mr. Anand, it is not reversed. At that time also my main demand was bonus.

SHRI JAGJIT SINGH ANAND: I am grateful to him. It is a very · important thing. But I am only saying that when the working class . decided to go forward on a demand with which he agreed, he was not with us. And now the working class is still fighting for the same demand when Prof. Madhu Dandavate is the Minister. There is a proverb in my language: "Kaudi aale, kaudi chhikke". That is, "kaudi" was the smallest measure in the British times, when even "dambdi" was there. Now, some poor fellow lost that little piece. And the fellow who had stolen it was just trying to side-track him by saying sometimes "it is lying here" and sometimes "it is lying there", and not giving it back all the time. This is what exactly is being done regarding bonus. And the working class is becoming more and more desperate. All sorts of stories are spread. Even news leakages are made, that there is sub-committee that has been appointed, that the report of this subcommittee has gone to the Cabinet and that the Cabinet is generally agreeble and so on. But nothing happens regarding bonus. And the working class working in the biggest industry of the country, the Railways, the workers of the Indian Railways, who are the main persons who have brought about a situation in which so much credit has gnoe to the present Railway Minister-they are the actual doers of the job-are getting more and more dissatisfied and anger is rising more and more in their hearts. They are not prepared to wait much *longer. Already we see in the papers that strike notices are being served. If Prof. Madhu Dandavate does not want to deny what he stood for in 1974, there should be no delay at all in settling the bonus claim of the railway workers. Any delay may mean-like justice delayed is justice denied-a situation which nobody in this country will welcome but which the working class, the workers working on the railways, will be perfectly justified in taking.

Certain good things which have been introduced in the past, I will come to them later. But where those things lead to has also to be examined. Before the Budget was presented there was a certain speculation that passenger fares would go up. But when the Budget was presented, I found that passenger fares did not go up. But then I realised that a big part of the passengers are urban passengers, passengers operating close to the big cities, passengers going short distances. According to the railway statistics 58 per cent of the passengers are covered by suburban passengers and, passengers travelling less than 50 kms. Now both urban passengers and passengers travelling less than 50 kms. have been attacked by the Budget proposals. Except present for a small exemption for passengers travelling less than 10 kms, the season tickets for suburban passengers have been affected, passengers travelling less than 50 kms, passengers travelling in second class after the first 10 kms, have been affected. And the argument that the incidence of burden will be only 5 paise or 10 paise does not sell because 25 paise both ways comes to 50 paise a day and Rs. 15 a month. Already with the additional burdens that are there due the generosity of Choudhury Charan Singh to the kulaks of this country, things have come to such a pass that I do not know how the salaried people at any level, whether they are Class IV employees or Class III employees or hawkers on the streets or whether they are Government officials or they are doctors, are going to bear the burden of that Budget plus this increase especially when transport cost has already gone up. The Delhi Administration had to. through its nose, agree to 25 per cent increase in the fare of scooters and the special surcharge in the night also; that is, whatever was being illegally take nby the taxiwallahs and scooterwallahs has now been regular[Shri Jagjit Singh Anand]

ised. That only shows the lack of foresight. We were all put to so much trouble for three days. But ultimately they came down to this. What I am trying to say is this, that the way the Budget has come, the only positive feature, according to me, and which needs congratulation is the exemption given to children, in this International Year of the Child; the age of exemption has been increased from 3 years to 5 years. I hope it will come to stay, and it is something for which I congratulate the honourable Minister. Barring that, I cannot find anything positive about this Budget.

Prof. Madhu Dandavate, in the Speech that he delivered while introducing the Budget in the other House, said in para 88:

"The Committee have also given an alternative proposal involving a higher increase in the season ticket fares on the basis that the extra transport cost incurred by large numbers of people in such concentrated areas should be borne essentially by those who employ them in those areas and also by those who benefit directly or indirectly from the concentrated development of such areas and that this could be enforced by a legislation of Parliament..."

While mentioning this recommendation which is a very valuable recommendation, the honourable Minister did not wait for this recommendation to be implemented before he imposed the burden on the commuters who are working in Delhi, Madras, Bombay, Calcutta and other metropolitan cities. He has put such a backbreaking burden on those who, not out of their volition, come 30 miles, 40 miles, away from their homes to the centres of working in the cities wasting so much of their time and energy, having a very early schedule. He has done this without waiting for the ultimatum which was the correct

ultimatum. It was a correct ultimatum because most of our public undertakings do provide transport for their employees, they do provide transport through their special buses, through other means, even through railways. At the time when Bhakra dam was under construction, the workers who used to go to the dam site from Nangal and other areas, were provided with free transport. If this is done by public undertakings, why should not private undertakings be compelled to take on this burden instead of putting it on the workers? But the hon. Shri Dandavate did not wait for that also.

Now, there are some special features which I want to mention though they do not concern my part. I am referring to the difficulties of the people residing in the North Eastern regions and eastern regions of our country. For instance, the people in Manipur, in order to catch a train for Delhi have first come to Dimapur and thereafter spend two nights and days before reaching Delhi. The same is the case with people from Tripura. There are thus lots of people who have to take long journeys and because their areas happen to be backward even their essential requirements have to be imported from other places. For such people there should be some ceiling on the fare to be charged from them. They are living in far-off places in the country. It is a question of national integration. They have no choice in the matter. It is not their fault that Delhi happens to be far away from their places of residence. It is not my choice that Punjab is near to Delhi and I can reach here by overnight journey. I would urge that some special consideration should be shown to people living in far-off places and in the fare structure there should be some ceiling beyond which they should not be asked to pay.

Now I come to freight charges. Here, I must say that except salt, everything else has been taxed. All

essential commodities including foodgrains have been taxed. This will cause an increase in the prices of foodgrains. Yesterday Shri Mohan Dharia agreed that the person in the Finance Ministry who said that the prices of commodities will rise only by one per cent was living in a fool's paradise. Or, he was playing fraud on the people or he thought that the people of India were so gullible that they would accept his fraudulent claims. At least in the matter of transporting essential commodities to far-off States in the North Eastern or eastern or even western regions the Railways should give special consideration in regard to freight charges. At least freight charges in their case should not be enhanced in respect of commodities on which they were enjoying some concession so far. The Railways have to see that the people those backward and underdeveloped areas which have to import their essential requirements from other places do not suffer.

Now, I come to the Railway Board. Everybody knows that the Railway Board is a white elephant. There have been long-standing demands in both Houses of Parliament that the Railway Board should be done away with. It is still under the consideration of the Railway Convention Committee, of which I happen to be a Member. There has been a gap in the last few years. Their final report has not come. What is happening to the Railway Board? The Railway Board's expenses have been going up. Some pruning was suggested by the Railway Minister in his last budget. Even then the expenses have gone up.

Now I will come to the Railway Convention Committee whose 77th report has already been presented to the Lok Sabha and the Rajya Sabha on the 22nd December, 1978. There we went into the whole situation. The first issue we raised was about delegation of powers by the Railway Board to down below so that at the

zonal level and divisional level the people who are running the railway administration at the field level are able to tackle their problems. The Railway Board has always been saying that we have parted with out powers and everybody is satisfied. They called a meeting of the General Managers and said: We are parting with this much of our powers to you. After six months again they will say: We are parting with this much of power and the General Managers will say that everything is all right. I can understand the poor General Managers going before the Railway Board, the Nawabs, and not giving out their minds. But all the time, attempts at devolution of powers by the Railway Board has at best been half-hearted. What is the situation today? The situation today is that 33,000 representations from railway users and 50,000 representations from the railway employees are received by the Railway Board every year. What does this mean? It means that either the Railway Board is so zealous of its powers and is so much bent upon keeping all the powers concentrated in its hands that it does not want to part with them; or, it means the people functioning down below do not have the authority or confidence or these problems. calibre to tackle

Sir, while on this, I would 3 p.m. like to say that we have recommended a departmental probe by an independent body of experts in the managerial field, that a team of experts on management and finance should go into its working. Then, Sir, the point that I want to make further is that the best touch-

finance should go into its working. Then, Sir, the point that I want to make further is that the best touchstone for judging the adequacy and exercise of the delegated authority would be the extent to which the Railways are able to meet the public requirements of wagons, to maintain punctuality of train services, to minimise incidents or accidents, to resolve all the commercial and other difficulties with promptitude and, in general, to inspire confidence among the public by improving the quality

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of the service and by resolving all their difficulties. Now, Sir, while on this, I would like to mention a very bad situation. Sir, despite the best intentions of the honourable Minister, what we find is that both the sections, that is, the railway users and the railway employees are not satisfied and the situation is bad in matters of punctuality of the trains and things are worse in the matter of corruption and there is no improvement. Then, Sir, I welcome his suggestion that there should be departmental catering. In the matter of catering, it is a hellish situation and, while I am on it, Sir, I would like to tell the House what I experienced directly during the last three or four weeks. I was travelling on the 14th of February from here to Ambala to go to Chandigarh in the De Luxe train. The train arrived on time and checked it up-because I had to go from here from my house, I checked it up-and found that the train was going on time. But, on reaching there. I found that the train did not leave for about 1 hour and ten minutes and on the public address system once an announcement was made that the train was being delayed. Then, Sir, I began searching because I had to reach a particular place to attend a meeting at certain time What was reason? three the Ţ went to different people and all the three different people gave three different explanations as to why the train was not leaving on time. Then, Sir, I got into the train. When I into the train-I do not want to dilate on this, Sir—the passengers were coming from Bombay complained that the food that was overnight there was smelling kerosene and the passengers took that food vomitted, 38 of them, and then I called the fellow was travelling in the train dining car and asked him about this and he told me that he had sent a telegram. He showed me the telegram that he had sent. Then I told him at the place from where the food was

taken—I do not remember the name of that place, I have forgotten probably Godhra—he should have checked up and I asked him: Didn't you have your nose before you served it? So, Sir this was the condition of the passengers in that train so far as food was concerned. I am only giving one example.

Then, Sir, I came the day before yesterday morning from Bhatinda and the Bhatinda train arrived in time and left in time. But at the Kishan Ganj station it was delayed by about 35 minutes and the train from Jodhpur was passing and, on the roof of the train, some people were travelling and the passengers were in a hurry to reach the Delhi There are 25,000 V wires Station. overhead and these people would be sucked in and would be burnt alive within seconds and this is how many people die by travelling on the roof of the trains. But, Sir, people are not only travelling on the top of the trains, but they are travelling on the top of the buses also. From Firezpur to Faridkot to Bhatinda I went by bus and all the buses were packed up and down and, ultimately, one of the buses, which was a Government bus; had to challanned by the Transport Authority and it had 60 passengers excess although it was supposed carry only 66 passengers in all. Now, why is it happening, Sir? many services were cancelled to coal shortage. Now, who is be blamed for that? We see open quarrels on many issues in the Janata Government and also the quarrel between the Minister of Energy and the Minister of Railways as to who is to be blamed for the actual coal shortage.

Then, Sir, you come to the questions of casual labour absorption.

Despite the honourable Minister's attitude that there should be more and more absorption—he has said that within four months all the

casual labour should be absorbedwhat is the actual situation? I know that the intentions of the honourable Minister are good and I know that both the Ministers mean business. But I am only saying that the business is not got done and things have got stuck up. While I am in this, Sir, I also want to point out that some new services have been introduced, some new trains have been introduc-By the introduction of fast second class or classless train, really a good thing has been done. But has there been any increase in the staff commensurate with the workload that has increased—in the number of gangmen, railway men and other staff that is looking after the track and looking after the running of the train? The workload has increased, but the staff has not been increased. If it is not increased, what can it result in? It will result in more accidents than ever before. This should also be looked into.

While I am at it, I would like to refer to some specific problems that can never get resolved. I mentioned last time, and I say it now also. There was a good practice before the Janata Government came in. Members of Parliament from various railway zones used to meet the Railway and the staff once mostly in the Rail Bhavan itself to get certain problems solved across the table. But nothing happens now. You on Nothing happens at all. letters.

About a day-time train, fast train, between Chandigarh and Delhi; at all levels, Members, through questions; through motions, through letters. on taking it up. Our Chief Minister has also written and has seen the But nothing is Railway Minister. being done for Chandigarh. Chandigarh is the capital of Haryana State, of the Punjab State and a shadow capital of Himachal Pradesh also-as also a Union Territory. such an important place we have no easy arcess.

Then, Sir, there had been the question of bringing Chandigarh on the main line. I do not want to go into it. But nothing concrete has come out yet, even after the Punjab Government was prepared to share the cost also.

Then, Sir, there was a train called Golden Temple Tata Express. For months and months it was not there. Now I am told that it is because of a certain bridge on that section. If a certain bridge on that section was not functioning, why the Delhi-Amritsar train was taking a good deal of passengers on that?

Sir, I have been repeatedly insisting to make it a seven-day train and they say that it is not possible. If additional fast trains, and the fastest train in the country, can be run on the same day, why cannot that accommodated on other Bureaucratic answers are received by Previously we used to insist on changing the time of the Srinagar Express, till Mr. Shafi Qureshi saw the argument that it would benefit the Jammu people to go to Srinagar and come back on the same day.

Now, Sir, rediculous things have been happening. I come to Delhi from Jullundur by Deluxe Chair car, air-conditioned. spending Rs. 39|-. But I have to go from Delhi to Jullundur in the same Chair Car in First Class, gathering all the dust, after paying Rs. Why is this anomaly there? I have raised it through every method. But I failed to get any answer.

Then, Sir, I was travelling last year by the Kashmir Mail, and I found that the seat of the attendant there, which was a collapsible seat, had become a commode type seat. Only this much seat was provided for him. I took it up through correspondence also but go bureaucratic, woodenheaded replies. Rexine was removed. We talk of Socialism and about the poor. But even a proper

[Shri Jagjit Singh Anand] seat is not provided to the attendants in trains

Then, this is a matter which have repeatedly raised. Sale of groundnut is banned only on the Northern Railway, because of cleanliness considerations. You can purchase from somewhere outside the station and throw it on the station. allow kernels, so that there is more loot of the people. In winter, people like groundnuts which is heated in an earthern pot I have been writing letters, but the same type of bureaucratic reply is given. They do not bother about it at all.

Sir, there is reservation in day time trains for First Class chair, and then Rs. 2 extra being charged. I found passengers abusing or misusing it.

While I am at it, I may say that station about it was the Godra which I was talking. I went Bhatinda. They gave a long The people memorandum. Kindly allow us to deasked me: monstrate in the House. I said: Why should I lose credibility in House? But they were saying, "Then we will sit on the track." said, "It is foolish to do so." They are the daily commuters, and on the fast express trains, one cannot travel now at the same fares. And repeatedly, many minute difficulties are coming up. And I will tell hon Minister who is present here and the hon. Minister who is not present to please somehow or the other find a machinery to remove the grievances which can only be done if there is a talk across the table. Otherwise, what will happen is that more and more discontent will grow, and the Railways will get a bad name So, Sir, I do not want to nothing. go on as you have signalled me to

stop. But what I want to say is that a serious consideration should be given to what is suggested in para 88, and to put the burden on the employer rather than on the employee on the question of suburban tickets. Then, Sir, in regard to seasonal demands tickets; $\mathsf{th}_{\mathbf{e}}$ are there from the commuters and should be looked into. In regard to the branchline traffic and the 50 kms. traffic, from 50 kms. please do not come down .o 10 kms. Upto 25 kms., you should not raise anything because 25 kms. means ony 15 And most of our people who miles. are poor travel only small distances.

So, Sir, with these submissions; I would like the Minister to please look into the Budget proposals again. And keeping in view the fact that other burdens have also been passed on, after that Budget, it does not look that rosy or it does not look that less bad. I am saying both ways. It looks very obnoxious now. And he should see to it that there is really a Madhu Dandavate touch to the Budget, and he should see to it that it does not go as it is.

SHRI KHURSHED ALAM KHAN (Delhi): Mr. Deputy Chairman, Sir, my hon, friend has a lot of personal experience of travelling on trains. But, unfortunately, I stay in and, therefore, I get very rare chances of travelling by trains. ever, I have gone through this speech of the Minister of Railways and I find he is indulging in self-praise. I do not object to his indulging in self-praise, but then there should be some limit to indulge in self-praise. Well, Sir, while indulging in selfpraise, it seems the hon. Minister has totally forgotten that the Indian railway net-work is the largest net-work in Asia, and the fourth largest in the world. It is also the biggest public undertaking of this country. And this was not built up overnight or during the last 20 months. It has been

built up during the last 125 years and, therefore, the entire credit for doing anything in the Railways should not be taken by the people who are in the Administration at the moment,

Sir, as a result of planned development, and I repeat that as a result of planned development sinceoperations have more than doubled, and this is a great credit to the previous Government which has this right from 1951 to 1976. during the last two years nothing spectacular has been done. The process of modernisation of the railways. including electric traction, dieselisation, rolling stock modernisation,. improvement of signalling, etc., has made much headway during the last It is not a question that decade. this has been done only last year or during the last 20 months. This has been done during the last which has been a decade of significance for the Railways, and Railways can take pride of that last The process of slideback, unfortunately, has now started. And it will be a great achievement they can stop this process of slideback and keep it going and the turning and moving. I have tioned this to remind the learned Professor who is, unfortunately not present here-most probably, he is busy in the other House-that while indulgaing in self-praise, on should not forget what was inherited from the previous Government and what was done them. We will now see what you will do during the tenure of your office in Government. fact, in the last decade, as I have said: numerous achievements, which I mentioned previously, have been made by the Indian railways and they are proud of it. The railways have built up the necessary infrastructure for meeting the national requirements and now you are getting the benefits of that basic nucleus or that basic infrastructure which has been built up over the years; out of which you 2096 RS-8.

are now getting the benefit of good services, better services and improved services . . . Our railways system has gone through many stresses and strains and has met many challenges very adequately. It has an inherent built up strength which has been the result of the long association of my party's Government with it which has done so much for its development during the last 25 years.

Now, many hon. Members have praised the hon. Minister for the performance of the hat trick really speaking, I feel that it is not a hat trick but only a trick. (Interruptions). The Minister has said that the year 1978-79 is expected to end with a surplus of Rs. 27.73 crores, as against the Budget Estimates of Rs. 65.43 crores. reason of shortfall of Rs. 125 crores is in the revenue and is attributed to lack of traffic and damages on account of floods of the order of Rs. Further, an extra ex-30 crores. penditure of Rs. 89 is stated to have been incurred by the railways as a result of levies which were imposed during the last General Budget, which was presented after the Railway Budget had been presented. In spite of the above factors, i.e., Rs. 230 crores loss of revenue or extra expenditure, there is a surplus of Rs. 27 crores, which is claimed by the hon. Minister that it is his trick. But what is this miracle? In spite of this extra expenditure this year, in spite of this extra Rs. crores, which was the extent of damage caused by floods last year, still he had to tap new sources for additional revenues for the next year. It the position was so sound that they could show a surplus after all these things last year, why during the next financial year they are imposing an additional burden of the order of Rs. 178 crores? This is a thing which I am unable to understand. I do not know whether this is a hat trick or just a trick. Well, this has to be explained. When you have said that the

[Shri Khurshed Alam Khan] Railways have a sound financial position, why are you imposing this extra burden of Rs. 178 crores?

SHRI P. RAMAMURTI: Am I to understand that you object to hat tricks and not to tricks. Three tricks you object to; but one trick you do not object to.

SHRI KHURSHED ALAM KHAN: Besides unforeseen losses or additional payments, the payment of which has been promised time and to the again employees railways, has not been taken into consideration when the surplus has been shown. If all this is taken into consideration, where will this hat trick go? It will remain only a trick. This is the difference which I would like the hon. friend to understand. socialist hon. Minister has singled out only the urban commuters for this additional burden. It is a known fact that the people living in urban areas are subject to lot of stresses and strains financially and when they have to live outside the peripheries of the town, it is not a matter of their choosing; they go out by force of circumstances. And here you want them to pay so much extra. How will they do it? And all this will result in inflation in the country which will not be good for us because the conditions which create inflation have to be curb-

Essential commodities like the foodgrains, fertilizers, edible oils, jaggery etc. were exempt from levy or surcharge during the time when Shri Kamlapati Tripathi was the Railway Minister. This has now been removed by one stroke and now we have to pay for all these commodities, except the salt. That is a small mercy that you have shown on salt by exempting it and you have not exempted other foodgrains when you claim that your finances are so sound. As I said earlier, the Railways are our biggest undertaking and the life-line of the nation. But with regard to its top management and functions, there has

always been a controversy. The previous speaker also mentioned about it, that is about the Railway which is basically responsible for the management policies and it is very much in the public eye. The Ad-Commission ministrative Reforms made very drastic recommendations about the re-structuring of the Railway Board and about delegation of powers down the line. But it seems that whatever has been done which the credit has been taken by the socialist hon. Minister, is a sort of apology to what should have been done and what they have done is only a half-hearted attempt which is not going to achieve the real purpose for which this done. Now, powers have been delegated; only there have been two instalments of the delegation of powers. Has anybody made an assessment as to how it is functioning or what has been the advantage and what is needed further to be done? Our Railways comprise nine zones of the zones are really ummanageable. For instance, Northern way Zone is of such a big size that it is unmanageable. My suggestion is that these zones should be of such a size so that they can be managed conveniently. I know, the overhead expenditure might increase in process but it will surely increase efficiency in the Railway operations. We can judge the efficiency of transport system either by its viability or by the standard of its service. At the moment, the entire House will agree with me that we are not satisfied with the Railway Board.

It is a matter of great concern that there have been signs of extensive leakage, pilferage, ticketless travel and deterioration in the punctuality of the service.

The hon. Minister has claimed that settlement of compensation claims is done in a very short time. I want to know what is the amount of compensation that you have paid during

the year? I understand it comes to about Rs. 14 crores. Now, this is a ver big sum. How such a big amount was paid as compensation? A lot of r pilferage, damage and loss takes place at the transhipment points of Railway stations like Mughalsarai and the Railway authorities know it much better than I do. Why can't effective measures be taken about it? The hon. Minister has made a special mention about the settlement of claims, as I What are the RPF and GRP people doing? How much money we are spending on the RPF? Most probably, the budget is of the order of Rs. 1500 crores. If we are spending Rs. 1500 crores, there should be some benefit out of it. But we find that we are spending Rs. 1400 crores on the settlement of claims. Then, what is the idea of having the RPF and the GRP?

Now, gauge conversion is another very familiar thing with the Railway authorities. Now, these should be taken in hand, when we have adequate funds available. the one hand, we say that funds not available. On the other hand, we are spreading our resources thin that there is no impact anywhere, I would like to know what are the criteria when you decide on Who takes the conversion? sions? Are they political decisions or, are they commercial decisions? good that capital restructuring exercise is being done in the Railways. I am glad, Sir, the hon. Minister has come now and it seems I am through half of my . . .

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
You are the main attraction.

SHRI L. R. NAIK (Karnataka): You have almost completed.

SHRI KHURSHED ALAM KHAN: I must compliment you on your capital restructuring exercise. This is very good and this should be ex-

pedited. Similarly, the report of the Committee on social burden should also be expedited. These are the two things, which are basic things about which you must do something at an early date, before it is too late. On the plea that the Rail Tariff Enquiry Committee has made the suggestion. whatever the increase that has been proposed by the hon. Minister in relation to freight rates and the fare of the season tickets is not justified. This is going to yield an additional revenue of Rs. 178 crores in 1979-80. But you say that your finances very sound. In this connection I would like to utter a word of caution. The hon. Minister is a professor. He has cleverly used the words 'selected areas'. This means, broader are still left out which he will cover, most probably, in the revised Budget.

PROF. MADHU DANDAVATE: Don't draw this inference.

SHRI KHURSHED ALAM KHAN: Sir, since the hon. Minister has come now, I am sure he will welcome my suggestions and he would like me to say something which he would appreciate.

MR. DEPUTY CHAIRMAN: But two minutes only.

SHRI KHURSHED ALAM KHAN: Five minutes, I would take.

PROF. MADHU DANDAVATE: I will cut down my five minutes while replying.

SHRI KHURSHED ALAM KHAN: The tentative forecast for the Sixth Plan shows that there would be a widening gap between revenue and expenditure from the third year onwards. This is a disturbing fact which we should take note of at this stage. I am sure, on this plea, sooner or later, instead of selective increase, there will be a wider increase. Please do something about it so that this wider increase can be avoided.

Now, the future of Indian economy is closely linked with the fate of the

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[SHRI KHURSHED ALAM KHAN:] Railways. The picture, as we according to the forecast, is quite disturbing indicating that the Railways do not see the end of the tunnel althought they have been saying that we have emerged from this tunnel. But the actual fact is that we have not only not seen the end of the tunnel, but we are also still not out of the woods and the finances are still in a delicate position. We have a huge amount of Rs. 5,6572 crores as on 31-3-1978 invested in the Railways. With 125 years of operational and administrative experience, Railways should be a model for our nationalised industries which is, unfortunately, not so. It is a matter of great concern that our biggest undertaking is still not financially very sound and still not out of the woo. The present state of management leaves much to be desired and it is unsatisfactory. There is inefficiency, waste, lack of cost-conscionsness and I am sure this will receive hon. Minister's special attention. I would humbly tell the hon. Minister that he has been calling me a pessimist while answering the questions. I appreciate his optimism, but I can tell him to take it from me that the railways a major operation. surgery will not do. If you continue with your minor surgery, the fate of the railways is not very bright. Let us do one thing. Apart from the Administrative Reforms Commission, whatever it has suggested and whatever is done about it, my humble suggestion is that the railways alone needs a Commission of the same type as the Administrative Reforms Commission and this Commission should go into the working of the railways, both administrative, operational and financial. Then only, most probably, it would be possible for you to come to some conclusion and take some useful steps. I do not wish to say much on the safety in travelling because, incidentally, I am working on the Accidents Committee and it will not be very correct on my part to

say anything about it. But every morning paper has some screaming news. There is some derailment or some accident or some murder or some theft. There is something of the sort and I would urge upon the hon. Minister to please see that this news does not appear every day. If it appears once in a week or once in a month, we do not mind.

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Discussion

PROF. MADHU DANDAVATE: Are you proposing censorship?

SHRI KHURSFIED ALAM KHAN: A grouse which I have is about the metropolitan transport system. Minister, perhaps you do not know. for nine vears I worked special team appointed by the Planning Commission on this metropolitan transport system. We worked for the four cities, Calcutta Bombay. Delhi and Madras. Fortunately, Calcutta has got something, but what are you going to do about Delhi? What are you going to do about Bombay I know your answer and Madras? that you do not get enough funds from the Planning Commission, but please take our help also so that we must get something for the metropolitan cities. Unless you have the underground system you are not going to solve the transport problem of these metropolitan cities.

MR. DEPUTY CHAIRMAN: That is all please.

SHRI KHURSHED ALAM KHAN: What are the Railways' long-term plans for traction? Whether you are going to concentrate on electricity, electric traction, diesel traction or the old steel horse, I do not know. Use the but if you are going to insist on electric traction, please have your own captive power house because you are depriving us, you are depriving the poor farmers; as you are depriving them of the power they suffer on that account.

The track renewal is another important factor both initial and the secondary and I suppose in this matter

the Railw

the Railway Ministry should ask the Planning Commission to use its good offices with the Steel Ministry and they must meet your requirements first and then the requirements of anybody else, even including the export. We have got enough foreign exchange at the moment and, therefore, they must meet your requirements.

MR. DEPUTY CHAIRMAN: Please leave some points for others also.

SHRI KHURSHED ALAM KHAN: Now the hon. Minister has said about the catering. I think the railway catering is the worst. We do not get our money's worth. You are thinking of corporation or something of the sort. First, please do something, to improve the catering system, let us have some better catering and after that you can thing of having a separate corporation.

Sir, your consultancy services have been a big let-down. We were expecting to much from them because the entire Middle-East countries are looking to you. They are looking to India. They want India's friendship, they want India's consultancy, they want India's engineers, India's experts and if you concentrate on that, you can make millions of rupees out of these two projects. Modernisation of workshops, I know, is receiving your attention. But your workshops are in a very bad shape. This is the reason why your maintenance is poor. Unless this is done—and done early -I don't think you will be able to do anything as regards the maintenance of your wagons, engines other things is concerned.

We are told that the recommendations of the Quereshi Committee have been implemented. But I can assure the hon. Minister that this implementation is only on paper. I have seen on the stores side that your stores still suffer for want of essential parts and whatever is supplied is very often sub-standard. What can't

you have running contracts with the standard firms so that you do not have this sort of difficulty.

Discipline has been a big casualty in the railways at the moment. Please do something about it. Here I would suggest one thing. The supervisory staff are your eyes and ears. If you want to give them responsibility, please also give them authority, because responsibility without authority will not do.

I am unable to understand why the Commissioner of Accidents is under the administrative control of the Tourism Ministry. I had something to do with the Tourism Ministry and I tell you that for ten years I never knew that there was somebody as Commissioner of Accidents the attached to this Ministry. That is the reason why nobody cares for him. How many posts of Assistant Commissioner of Accidents remain vacant, how much staff they ask for and do not get? Either please take this organisation under your own Ministry or let it go to the Prime Minister's Secretariat so that they more responsibility and more recognition. They have to play a important role and they should be enabled to do that.

In the Railway Board, there is no follow-up action.

MR. DEPUTY CHAIRMAN: Please conclude. You have taken much too long.

SHRI KHURSHED ALAM KHAN: I am finishing. The Railway Board issues a circular and then forgets about it. They think that everything is all right. If you go through the reports of Mr. Wanchoo or Mr. Kunzru, they are poems of pity. that is the reason why there is no followup action in the Railway Board. I hope you would do something about it

Thank you, Sir. I have taken very little time.

SHRI PRASENJIT BARMAN (West Bengal): Mr. Deputy Chairman, Sir, I have carefully gone through the Budget Speech of the hon. Railway Minister. He has presented a surplus Budget this year also like the previous two years. I could have congratulated him on this account had this surplus budget indicated that there has been some real improvement in the conditions of the functioning of the railways. But actually that is not so.

The Indian Railways have gained some prestige abroad, particularly in countries like Ghana, Iran, Iraq, Nigeria and some other countries where the Indian Railway personnel are being sent not only for construction of new railway lines but also to train the railway personnel there to know better technical know-how and to successfully administer the management of the railways. But internally here, in our country, the picture is quite different. It is far from satisfactory. Improvement on railways does not only mean some new railway lines will be constructed, or some new trains will be introduced—be they super-fast, fastmail, express or passenger or Janata train or there will be doubledecker trains or double-engine trains; it also means that there should be successful and better management of the railways. The position is far from satisfactory in this respect and it is fast deteriorating. As many hon'ble colleagues have already pointed out, I would also like to emphasise that nowadays all trains, not only branch lines but also on the main lines, be they super-fast, fast mail or express, are runing regularly Only on the 3rd March I came by the Tinsukhia Maik. The train running 3½ hours late. And on that day ,as the House knows, there was the taxi and scooter strike. Now everybody can well imagine how the passengers faced difficulties there at the railway station.

In the N.F. Railway zone in the metre gauge section there are frequent obstructions on trains by public resistance, public demonstrations or by mechanical or technical defects. But nothing has been done as yet to improve the position. The coaches on trains are not properly maintained. The toilets in the coaches are not kept clean. Ticketless travel is rampant. Particularly on the branch line nobody purchases a ticket. Nothing effective has been done to remove these deficiencies. The Railway Minister has stated that he has vested more powers with the Divisional Superintendents. Let us hope with such decentralisation, the position of the railways, the maintenance of the railways and the management of the railway administration would be improved.

[The Vice-Chairman (Shri Arvind Ganesh Kulkarni) in the Chiar]

Sir, a lot has been said about social burdens being carried out or to be carried out by the railways. But how will the railways carry out social burdens? Many hon'ble Members have spoken about the increase in fares of season tickets and also increase in freight rates. The Increase in freight rates will particularly affect backward areas which are in remote corners of the country particularly the States and Union territories in the North-Eastern and the Eastern The increase in regions. season tickets will hit the poorer sections of the people very hard. I hope the Railway Minister will definitely consider these issues and review the whole position and definitely reduce the proposed increase in fares of ' season tickets as also freight rates.

In the backward regions whenever the question of construction of new railway lines is brought the question of economic constraint is pleaded. But the Railway Minister has said on many occasions that in the backward regions the question of profits

will not be considered but, in reality, we find that nothing or very little has been done so far as the construction of new railway lines in the backward regions is concerned. Only a month ago we went to Alirajpur, a subdivisional town in Jhabua district of Madhya Pradesh where there is heavy concentration of tribals. But there has not been development of new railway line. But there has not been development of any railway The stations serving line. these places are Dahod and Ratlam which are far away from these places.

So also is the case of North Bengal which has been very much neglected by the railway administration. Some survey has been made about the proposed new railway lines there. One is New Maynaguri to Sitai via Shaptibari which is only a distance of 84 kilometres. A survey has been made but nothing has been done so that this new railway line is constructed to boost agricultural development in this area. I have requested the hon. Railway Minister to take necessary steps for the construction of this new proposed railway line and also to extend this railway line from Sitai to Golakganj in Assam, but nothing concrete has come out from him uptil now.

Then there is the proposed line from Old Malda to Balurghat. Balurghat is a district town and, since 1952, in both Lok Sabha and Rajya Sabha demand has been made for the construction of this proposed railway line from Old Malda to Balurghat. A survey has already been made but the line is not yet constructed.

About the restoration of Changrabandha—Domohini railway line, Sir, perhaps you are aware of the fact that in 1968 when there was an unprecedented flood in Jalpaiguri district this railway line was damaged. Part of this railway line has been restored but the remaining portion of the line from Domohini to Changrabandha has not yet been

restored. Last year a budget provision was made for the survey of this railway line. This year also it has been mentioned in the Railway Budget speech but survey and restoration of such a short distance of railway line could not be completed during the last year or during the current financial year also. So there is doubt whether the Railway Minister and his Ministry are keen on restoration of this railway line. This is not construction of a new railway line. This raliway line existed from the Cooch Behar State regime. and it is the demand of the people that a privilege once given to them must be restored and, therefore I would request the hon. Minister consider this case and take necessary steps so that surveys are completed soon and restoration of this railway line is made.

As I have mentioned, Sir, North Bengal area under the N.F. Railway is a very backward area and much attention has not been given to this area. So I want to make one request to the Railway Minister. There has been a proposal in his speech that a coach factory will be built somewhere under he railways, and I demand, let this factory be built within the zone of the NF Railway. What I want to emphasize particularly is should be built somewhere in North Bengal because in the NF Railway zone there is no such coach factory. They have got it in other railways but in the NF Railway there is no coach factory or locomotive factory. Therefore, I would urge upon hon. Railway Minister to consider this matter and take necessary steps so that surveys can be made for setting up this factory somewhere in North Bengal under the NF Railway. Now about the amenities to the passengers. The catering service is far from satisfactory. It has proposed that the private contract system would be gradually abolished and departmental canteens would be established. Be it private catering or departmental catering, the position is the same everywhere. It is far from

[SHRI PRASENJIT BARMAN]

satisfactory. But as far as my sonal experience goes, private catering is better than departmental catering. As a matter of policy, I do not object to the latter. There should be departmental catering, but before switching over to departmetnal catering service in place of private catering service, steps should be taken to improve the conditions of departmental catering. In this respect, I welcome very much the proposal of setting up a Catering Corporation, as has been indiacted in the Budget speech of the Railway Minister. Something concrete should be done in this respect.

About the janata khana which was introduced last year, I may say that the quality is not satisfactory and somewhere it is charged more than Re. 1. It should be seen that it is not charged more than the actual rate.

Much has been said about the new deal to the employees. As has been pointed out by many hon. Members, almost all, the Budget speech does not contain any proposal to pay the minimum bonus of 8.33 per cent to the Railway employees. I also share the feelings of the other hon. Members and also the railwaymen and urge upon the hon. Minister that he should immediately pay the minimum bonus at the rate of 8.33 per cent.

And about the Class IV employees, the coach attendents in some cases perform the duties of conductors also, but there is no avenue for promotion for them. It should be seen that those who are fit for promotion are promoted. And the casual labourers, despite the assurance of the Hon. Railway Minister, have not yet been absorbed in permanent service. This should be done immediately. (Time bell rings) Only five minutes more I shall take.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): There is no such time left. Within a minute or two you should wind up.

SHRI PRASENJIT BARMAN: Another thing which I want to bring to the notice of the hon. Railway Minister is something which I have pointed out to him on some earlier occasion also. On the Tinsukia mail train, the train superintendent and his staff have to come here to New Delhi, but no arrangement of accommodation for these people has been made at the New Delhi station. I pointed it out to the hon. Minister a month ago. It is unfortunate that nothing has been done as yet. It should be done immediately.

Now, Sir, about the srevice conditions of the Scheduled Castes and the Scheduled Tribes people. It is true that the railways have appointed many Scheduled Castes and Scheduled Tribes candidates. There is no doubt about it. But the position is still far from satisfactory, and it needs further improvement. In most of the offices in the raliways, their zonal headquarters and other railway establishments, the cells for the Scheduled Castes and the Scheduled Tribes employees are not functioning properly. They do not receive co-operation from other sections. The staff is not adequate, and though the cells have to be administered by Scheduled Caste or Scheduled Tribe officers in most of the cases it has not been done. So, it should be seen, so that the cells are managed properly by the Scheduled Castes and the Scheduled Tribes officers.

The percentage figures in the railways in the matter of recruitment should be reconsidered. For example, I bring to the notice of the hon. Railway Minister the percentage maintained in recruitment of the Scheduled and the Scheduled people by the N.F. Railway. percentage quota is 12 per cent for the SCs and 18 per cent for the STs. The NF Railway covers not only Assam, but it also covers West Bengal and some portion of Bihar, north Bengal and some portion of Bihar. there is more Scheduled Caste concentration. The population figure of the

district_s of North Bengal and Katihar will justify that the present 12 per cent quota...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I am sorry.

SHRI PRASENJIT BARMAN: I am concluding, Sir. This is my last point. The 12 per cent quota should be raised to at least 15 per cent. And I hope that the Railway Minister will surely consider these points and review the whole position.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Thank you Mr. Barman.

SHRI PRASENJIT BARMAN: My last point is about the railway land.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I am sorry. Mr. Ajit Kumar Sharma,

SHRI PRASENJIT BARMAN: With these words I conclude my speech.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You support the Budget or oppose it. I do not mind.

SHRI PRAKASH MEHROTRA (Uttar Pradesh): How do you say that he is supporting it?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You have not heard properly. I said, "You suport or do not support, but sit down."

SHRI AJIT KUMAR SHARMA (Assam): Sir, first of all, I pay my compliments to the Railway Minister Prof. Dandavate, for the dynamic leadership that he has given to his Ministry during these two years and for all the achievements that we have seen. But at the same time, I must caution him that he must not be complacent about the achievements so far made.

I would draw his attention to two aspects: one is the general aspects of the railway administration in our country and the other aspect with particular reference to the development of the railway communication in Assam and the North-Eastern region.

So fair as the general conditions are

concerned, of course, he has stated in his Budget speech that the main aim is to offer better deal to the railway users, particularly the class II passengers and also to the railway staff. That is very good; that what it should have been and 4 P.M. it should be. But, at same time, if we look at the general operation of the Railways, we find that in spite of all the efforts made by him, many things are yet to be achieved. In this connection, I would like to say that whenever we ravel by second class, then so long as we are not known as MPs, we find a different treatment; and the treatment from the Railway personnel materially differs when they know our identity as MPs. Now this situation change and the railway staff should start treating every passenger as a VIP.

Now, in regard to passenger traffic, we have to look into the various components of this traffic. And among these components, we find, first of all, the safety of the passengers. There the position is now better; it has improved a bit during this year, but it is not still satisfactory. We are not yet in satisfactory position in regard to the of passengers. The second safetv component is accessibility. The passengers must have their tickets easily and they must be able to get all other facilities for their journey easily. But that has not yet been possible, especially when in our country the illiterate people find it very difficult at the stations to undertake their journeys. So this aspect has to be looked into and better arrangements should be made there. Another aspect which I would the refer to is hospitality of railway workers at different levels.

[SHRI AJIT KUMAR SHARMA]

Now the Railway administration should inculcate this attitude of general hospitality in the minds of the personnel. They Railway should always think that they are paid by the passengers and not by the Government. The moment they realise that they are paid by the passengers, definitely their attitude towards passengers will be different. That aspect I would request our Railway Minister to look into. When he has attempted to make the conditions of the staff better, the service staff also must be more satisfactory to the passengers.

Now, convenience, comforts schedules are the other components of the railway passenger traffic. About the schedules and the timings speed, we have a lot of things to say. Many things are yet to be achieved. I would like the Railway Minister to look into all these things because the good name of the Railways will depend on how the passengers are treated and how they feel in their journeys If the passengers do not find more convenience, do not find better treatment in their journeys, definitely the railway system will not earn a good name.

Now, after drawing the attention of the hon. Minister to these points, I would particularly refer to the position that is still obtaining the north-eastern region. This is a region which has been neglected for long, for 30 years after independence and even before that, when we were not a free country. I must of course, say that during the last two years, Prof. Dandavate has taken certain very quick steps to remove some of the grievances of that area. But the back-log of the grievances and demands is so big that the Railway Minister will have to take a bolder decision to achieve something more in the coming two or three years. Even today inside this area once you enter into the boundaries of North Bengal and Assam, you find the railway system is very lethargic. Trains run at a very slow speed of 30 kms per hour, habitually trains are late. The administration also is not very efficient in many-parts of this area, has to be looked into if we want to improve the position there.

I want to draw the attention of the honourable Railway Minister to two other important aspects. One is there are still two railway lines in Assam which are owned by the British company, Mervell Berry & Co. They are leased out to this Company. The Railways operate these two lines, between Chaparmukh and Silghat and the other between Katakhal and Lalaghat. The railways have to pay 50 per cent of their earnings to that company. I do not know why this has continue like this. been allowed to Strangely enough, the lease to company has been renewed after every ten years. I do not know whether it is again going to be renewed or whether the railways are going to take over these two lines. I particularly emphasise that these two lines should be taken over immediately by the railways so that the loss sustained by the railways every year can be avoided...

PROF. N. G. RANGA (Andhra Pradesh): What about developing further railway lines in Assam and north-eastern States? What is the share of railway lines?

SHRI AJIT KUMAR SHARMA: The share of railway lines is 6 kms per thousand in this area as compared to 18 kms, the all-India average...

PROF. N. G. RANGA: Ask for an assurance from the Railway Minister. For years these areas have been neglected.

SHRI AJIT KUMAR SHARMA: Of course, the Railway Minister knows that and I hope that he will take that into consideration...

PROF. MADHU DANDAVATE: We have given six new lines this year.

SHRI AJIT KUMAR SHARMA: Sir. there is another strange thing found in the northern part of the Brahmaputra. There are as many as 20 railway stations between North Lakhimpur and Murkongselek where with platforms and no booking offices. these stations tickets are sold by contractors and the contractors get 15 per cent commission out of the sale proceeds. This situation must immediately be ended and railway booking offices must be opened in these parts.

I must say that the Railway Minister has taken certain very important steps during this year. The first is in relation to extension of the broad gauge line from New Bongaigon Gauhati. This project was undertaken in 1972 and during all these years assurances were prominent without any follow up action. Now at least brisk action has been taken to complete this line. The Railway Minister has promised in his Budget Speech that it will be completed by 1980. But we are some time hearing statements coming from the General Manager of the NF Railway that it will be completed in 1981. This is a very disturbing news. I would, therefore, request the Railway Minister to stick to the position that he has indicated in his Budget Speech and to see that it is completed, if not before, at least by the middle of 1980-by the middle of 1980 this broad gauge line must be completed up to Gauhati ...

PROF. MADHU DANDAVATE: There is a confusion between calendar year and the financial year.

SHRI AJIT KUMAR SHARMA: also want to mention another thing about the extension of the broad guage line, the demand for extension of this section up to Dibrugarh has been pending for a very long time. I would request the Railway Minister to take into consideration that aspect of the matter also right now and draw up necessary plans.

There is one other thing which is the public in Assam and that is the seriously engaging the attention of

diversion of the broad gauge line to avoid Gauhati City. This is a very serious matter needing the consideration of the Railway Minister, May be this may cost a little more money According to the Railway Administration this may cost about Rs. But the loss to the crores more. people and the city, when we have the broad gauge line through this city, will be much greater. I will particularly request the Railway Minister to see that this diversion as and the railway effected line 13 diverted outside the city toward: Burnihat. Already there is so much congestion in the city that the passing of the broad-gauge line through this city will create a wholly unbearable situation. Apart from this fact, if the line passes through the city, the train will have to go back upto three kilometres and again divert through the centre of the town before proceeding to Burnihat. In this connection. would particularly draw the attention of the Railway Minister to a memorandum submitted by the Government of Assam.

While congratulating the Railway Minister for introduction of six new railway lines this year totalling 211 kilometres, I would urge upon him to take up this very year another exten sion of about 240 kilometres connecting the missing links between Jakhal labondha and Badlipara; Jorhat and Sibsagar; and Moran and Dibrugarh If these missing links are completed then we will save about 100 kilometres of distance between Gauhatt and Dibrugarh. The hon. Minister has already mentioned that our perspective of railway development is it favour of rural development and free this point of view also this connected of missing links assumes greater inportance. So far the only raily line in the Southern region of Association has been avoiding all populated accor-It does not reach the population these missing links are filled up, the only we can reach people and the only agricultural and other developments will be possible in these are

[Shri Ajit Kumar Sharma]

I would, therefore, request the Railway Minister to give his thought to this urgent matter.

Now, when six new lines have been taken up, two more important lines were left out. I do not know how it happened. One was the connection in the Arunachal area and is between Murkongselek and Pashighat and the other one is the Garo Hill link between Gauhati and Jogighopa. Garo Hills link line is very important. The demand for this line has been there since 1916. A survey was also made many years ago in 1953 right from the time of the late Lal Bahadur Shastri promises have been given by the Central Government and by different Railway Ministers the Prime Minister that these lines would be taken up. I would request the Railway Minister to take up these lines immediately.

There is another point which I want to place before the Railway Minister, in the memorandum submitted by the Assam Government in 1965, alternate lines between Gauhati, and Dibrugarh, and between Gauhati and Jogi. ghopa were suggested and the other lines going through Arunachal and Mizoram were also there including a link connecting Parasuram Kunda with Talap. Sir, from the point of view of the Railway Minister also the link between Barpeta and Barpeta Road and Manas National Park is an urgent necessity. All these schemes should be urgently be taken up for the next year. Then only we develop the north eastern region in tune with the objectives laid down by the Railway Minister.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Sharma, you have to wind up now.

PROF. N. G. RANGA: This is a very important area, Sir.

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THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Every area is important in this country.

PROF. N. G. RANGA: No, no. Sir. The areas in the eastern States are especially important.

SHRI AJIT KUMAR SHARMA: Sir, the honourable Railway Minister referred to the Bhomoraguri bridge on the Brahmaputra. It is true that it is a good step. But simply constructing a road bridge by the Railways is not enough. It will save national funds and it will bring about greater advantages if this project is converted into a rail-cum-road bridge. Thre is still time to revise the Budget Estimates and I hope that the Railway Minister will not hesitate to spend a few crores more to make a rail-cumroad bridge here. The master plan should contain two more rail bridges over the Brahmaputra, one at Jogi. ghopa and the other near Dibrugarh, if necessary with the co-operation of the Defence Ministry. The rail bridges are not only for the economic development of the country, but also for defence purposes. As we have seen in the past, the Brahmaputra bridge was constructed and the northern railway line in the north bank was constructed because of strategic purposes, that is, on account of the Chinese aggression against our country. But for this emergency Sir, these projects would have been delayed much more. I hope that the present Railway Minister will not wait for any further internal agitation or external aggression.

PROF. MADHU DANDAVATE: At least for these six projects, we will not wait for any aggression.

SHRI AJIT KUMAR SHARMA: Sir, I thank Mr. Dandavate for this and I think that there will be no more waiting for any aggression for the completion of all the projects I have mentioned and I hope that a master Plan will be taken up to complete these projects. Thank you, Sir.

SHRI G. LAKSHMANAN: Mr. Vice-Chairman, Sir, I would like to say a few words on this Railway Budget. This is only a mechanical Budget with a certain calculated and mathematical background to it.

PROF. MADHU DANDAVATE: You wait it to be electrical?

SHRI G. LAKSHMANAN: And, Sir, the brain-work of Mr. Madhu Dandavate is lacking in this Budget, because, Sir, he is a socialist—I will not say by birth—but he is a socialist and he has been a socialist throughout his life and there is no reflection of this socialist way of life in this Budget. That is why I have said that the brain-work of Mr. Madhu Dandavate does not find a place in this Budget.

Sir, the railway workers, in the year 1974, went on a strike which was led by no less a person than the present Railway Minister himself.

SHRI ANANT PRASAD SHARMA: Yes.

SHRI (i. LAKSHMANAN: Now, what are the demands of the railway workers when the strike was led by the present honourable Railway Minister, Mr. Madhu Dandavate? I will read out those demands before the honourable Minister because he has forgotten all those demands.

PROF. MADHU DANDAVATE: You need not read them out; I remember them.

SHRI G. LAKSHMANAN: Sir, I have got them with me and the railway workers in the count want me to place these demands before the Railway Minister. We are not talking politically here or doing something like that. The railway workers want me to make the Railway Minister refresh his mind. Now, the demands

are: Minimum wage rise at par with that in the public sector undertaking. grant of the need-based pending wage-this is the minimum first demand-and then job evaluation for fixation of higher grades, 8-hour duty, cent-per cent neutralisation of rise in prices, bonus for 1971-72 and for 1972-73—this is because the strike was in 1974—and then decasualisation, cancellation of penal measures, etc. Full trade union rights, including the right of negotiation. Implementation of ILO Convention of 1919, Character. ising railway men as industrial workers. It served an ultimatum on the Government that if these are not settled by April 10. Mr. Madhu Dandavate himself wrote it the rai! men would be free to go on an indefinite general strike from any thereafter

Sir, I would definitely demand of the Railway Minister to give an explanation to the railway workers in this country. The Dravida Progressive Union supported the railway strike. Many of the employees were victumised. If these demands are not conceded, then naturally I will have to agree with Mr. Sharma that the strike which was conducted by Mr. Madhu Dandavate was a politically motivated strike... (Interruptions Such a thing should not come to this Government

Another thing is the claim made by Mr. A. P. Sharma that he has taken a strike ballot. Supposing he goe strike, then if the demand is coned, then it would be considered demand of the NFIR. Grant bonus to Indian railway men is the demand of the AIRMF and the Progressive Union.

AN HON, MEMBER: Of all the trade unions.

SHRI G. LAKSHMANAN: All 15 trade unions.

PROF. MADHU DANDAVATE Even his.

SHRI ANANT PRASAD SHARMA: He is a prisoner of the circumstances.

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SHRI G. LAKSHMANAN: This thing has to be considered. Mr. Fernandes and Mr. Dandavate both were involved in the strike. Why is he not coming out with a statement? workers of this country and we will launch a strike against those reactionary people who are in the Cabinet, who do not want to grant bonus to the railwav employees. So. I would say...

VICE-CHAIRMAN THE (SHRI ARVIND GANESH KULKARNI): Have you ever been a Minister?

SHRI G. LAKSHMANAN: No.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): How can you talk of that-embarrassment of a trade union leader, being a Minister... (Interruptions).

PROF. MADHU DANDAVATE: He is suggesting that I should go back to the original role.

SHRI G. LAKSHMANAN. The railway workers will very much appeciate it. Sir, the 1974 railway strike was the biggest strike in India in spite of the non-cooperation of Mr. Sharma. The changes that have taken place in the democratic life of the country have been due to the greatest strike conducted by the railwav workers in 1974. Next year, Emergency came. After the 1974 railway strike the Emergency ushered in, and then all these victimisations, troubles, turmoils, sacrieverything came. Then Janata Party came into being, and..

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Why don't you ask him about that?

SHRI G. LAKSHMANAN: Janata Party came to power When the people of this country gave you that position to be the rulers, then what is your first duty, Mr. Dandavate? That is why I said that the brain-work of Mr. Dandavate does not reflect in this Budget.

SHRI G. LAKSHMANAN: The the Railway Department policy of should be whether it is a public utility commercial concern. concern or a Even during the Janata regime it has not been made very clear to the people of this country whether the Railway Department is a public utility concern or a commercial concern. Whenever the workers put the demand of bonus, it is said: it is a commercial concern. there is a loss in the Railway Department and therefore we cannot give it. Whenever the public put the demand, public utility it is said: this is a service. Therefore, this has to made very clear. There is another Sir. Ι said thing that the brain of Mr. Dandvate has not worked in the Budget. What are the changes that he has made in the administrative set-up of the Railways? For example, Sir, you will be surprised to know that many Class IV employees have been dismissed even for trivial reasons. Sir, hanging and death sentence are being completely removed from the civilized world. But this dismissal from service amounts to a hanging or a death sentence to an employee. Sir, so many people are dismissed for trivial reasons. Then the dismissed employee appeals to the General Manager. The General Manager rejects that appeal. Then he appeals to the Minister. Then the report given by the General Manager is put before the Board. And then the Board gives the same report defending the General Manager, And finally a reply is sent from the Minister to the dismissed employee saying that his request for reinstatement shall not be conceded. Sir I say that this is not a proper procedure. Sir, I have got a case from Madras. That is a very trivial case. This is the case of one Mr. D. Nesan. His wife has written a letter to me. Sir, in our country. still we are having the British system of administration. When a person is dismissed, who is to look after his family? Does the family get any family pension? Sir in this

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case, there was a fight between two people, and immediately this person was placed under suspension, and finally he was dismissed. And he has got nine children. His wife has written a letter to me. And, Sir, in this International Year of the Child, the Minister has increased the age limit for free travel from three years to five years. And I am thankful , him. Sir, the wife of the dismissed employee, Mrs. Saraswati Nesan, has written a letter to me saying that they are now on the streets. Sir, as a socialist, when he took charge of the Ministry, the Minister should have given more importance to look after the human machines first. Is there any system in this country where an employee is dismissed from service for trivial reasons? That is why, I say, this dismissal is equal to a death sentence. What about the children of this employee? They are the future citizens of this country. And you are having the responsibility to prepare these future citizens to reap the fruits of all your Five-Year Plans in spite of the loans that you are getting from foreign countries. Therefore, Sir, there must be some arrangement. If there is a dismissal by a subordinate officer, there must be a cell to look into the case. And it should be presided over by the Minister. He should not be carried away by the notes, I would request him to call for the dismissal cases during the last ten years. And he will be convinced that in many cases. It is equal to a death sentence What about the children? Therefore

PROF. MADHU DANDAVATE. Will you permit me a second's intervention, Sir? I am glad that you have pointed out that one case where the person has not been reinstated. But I would like to inform you very happily that ever since this Government came into being, more than 20,000 people who remained unemployed in the Railways for three years have been reinstated unconditionally. That fact

also you should take into account.

SHRI G. LAKSHMANAN: [a:

SHRI G. LAKSHMANAN: I am very happy about that. What I say

is that he is a good person and he is doing it. What I want is a permanent measure. You know, Sir, nobody is dismissed at the higher level. They are not dismissed unless there is a CBI case. But, here, these people ere Class IV employees. From Gangmen, they would have been promoted to Class IV. If he comes into a small trouble, immediately, he is dismissed. We are still continuing with the British system administration. οf Whom are we harming? Therefore. Sir, there should be some change in the rules. The Government servants cannot approve of the rules which were framed by the British. You are a socialist. You have to completely revolutionise the Government Ser-Conduct Rules if you claim that we have got independence in this country. Therefore, Sir, I have cited the example of one person. This man belongs to a Scheduled Caste. And more people are coming to us. Not because he belongs to a particular caste that I am making this request but because this is a human problem. Why, in a democracy, political men are at the helm of affairs? It is not that he is a retired General Manager. It is not that Prof. Dandavate is technically a better person than Mr. Sambamurti or Mr. Rajan, who are in the Board. It is because...

PROF. MADHU DANDAVATE: Technically they are better.

SHRI G. LAKSHMANAN: ... you understand the human problems better that you are appointed. Your appointment is by the public. Their appointment is by you. Therefore, they should not guide you. They can guide you in teachnical matters. But in these human matters you should not be guided by them. Why, a political head, in a democracy, 1s the Minister? It is not that what you get from an officer you send it on to Member of Parliament, No. Therefore, you must revolutionise the Government Servants (Conduct) Rules and anybody who is dismissed from service should be reinstated.

[Shri G. Lakshmanan]

Give them a warning. Dismissal is equivalent to death sentence. I hope, Sir, Mr. Dandavate will look into it.

Budget (Railways)

Sir, the Congress Government. whatever we may say about them, they are a little bit intelligent people.

SHRI ANANT PRASAD SHARMA: Yes.

DANDAVATE: PROF. MADHU Wait for his remark.

THE VICE-CHAIRMAN ARVIND GANESH KULKARNI): Mr. Lakshmanan, why this adjective?

SHRI G. LAKSHMANAN: Do you know what they did in order to break the railway strike of 1974? used some black legs. They have rewarded all those black legs...

SHRI ANANT PRASAD SHARMA: All the legs are alike. There is nothing like black legs and white legs.

PROF. MADHU DANDAVATE: Legs might be black, but the caps are white.

SHRI G. LAKSHMANAN: ... by giving them some appointment or the other. That was, of course done by the Railway Board only. And, now, what are you, Mr. Dandavate. going to give to those strikers, national leaders of the working class movement, many of whom have been victimised and jailed and many of whom have gone without food? I would ask hon. Mr. Dandavate that he should give employment to them. I do not want that all those black legs and their sons and daughters should be deprived of it; they should have it. But to all those strikers also you must give employment; at least one son or one daughter of theirs must be given employment. That is my request. I think Mr. Dandavate would have already done it. I would also request Mr. Dandavate that of all the sons and daughters of a railway man at

least one should be employed by the railways so that they are able to improve their economic condition.

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SHRI ANANT PRASAD SHARMA: Mr. Lakshmanan, why don't you suggest that of all the railway employees one son or one daughter should be provided with a job?

SHRIG. LAKSHMANAN: I doing that.

PROF. MADHU DANDAVATE: Wife not excluded.

SHRI G LAKSHMANAN: I think Mr. Dandavate will look into it and when he presents the Budget next time he will say that so many strikers have been provided with employment which will show to the international world and to the Indian people that so many people had gone on strike. You must show that so many people were rewarded. These were the people who were on strike. They your own employees. Give them employment. They are responsible for implementing so many schemes and projects.

Now, Sir, I want to say a few words about decasualisation. Where else do you get such cheap labour? A man working as a gangman for 15, 16, 17 or 20 years is still treated as a casual labourer. What about future. That is why this decasualisation is a very important problem. It is a national problem. I do not think that there are many people who will say that the project work is over and therefore the whole thing will dismantled. Is he a machine? The person who is working there is human, is a citizen of India and how can you avoid his future? He will have very intelligent son or daughter whom he would like to educate as an engineering graduate or as a medical graduate. Are you not depriving him to fall in the national mainstream of this country? Therefore, Sir, I would request Mr. Dandavate to see that there is no casual labour at all. Keep them for one year or two years then employ them somewhere else.

Mianbhov Commission is there and it has stated that if a casual labourer is employed for more than one year, he should be paid Rs. 240. Is it paid now? There are so many people in the canteens and in the Railway coaches. They come and tell me that at least Mr. Dandavate has agreed to take some people but they are not being permanently absorbed and they are also not getting this amount of Rs. 240. I think the hon. Minister will look into it.

Budget (Railways)

Sir, many projects are being undertaken but everything is being done in the same routine manner as was done by the previous Government. For instance Moore Market in Madras city is being demolished for the expansion of the Central Station. I am in complete agreement with the Government with regard to the expansion of the Central Station but why should there be demolition of this market? Fifty thousand people-employees and the employers—are involved. Why are you going to demolish it? It is being demolished to have a car parking. But for this car parking, how many people are going to be thrown out in the streets? You are talking of metropolitan Railway system. Why can't you start it in Madras? But this type of Railway system will take so many years to come in Madras. would suggest that instead of demolishing the Moore Market, you can have an underground car parking in that place.

MADHU DANDAVATE: PROF. After the emergency, we have stopped underground activities.

SHRI G. LAKSHMANAN: Sir. this Moore Market is a very ancient building. Though we may not agree with those old names, but still these are very ancient monumental buildings. Therefore I suggest that instead of demolishing it, you can have underground car parking there.

Another point is about the engines. After diesel engines have come in, all those steam engines are 2096 RS-9

out of date. As a matter of fact, I was coming from Aranthangi to Mayuram. Everytime I do not catch the mail train at Mayuram because that steam engine is not working. I do not know when these steam engines. were manufactured; probably, were manufactured about 50 years or Therefore, these 100 years ago. engines must be replaced and you must try to find out whether you can introduce those engines with smaller capacity.

PROF, MADHU DANDAVATE: We have stopped manufacturing steam engines.

SHRI G. LAKSHMANAN: I would say that Madras has got the maximum of the metre-gauge lines because it is not a central place of India and that is why there are many meter gauge lines. Now, the Rameswaram Express is why there are many metre gauge Aranthangi and if it is run on Mayuram-Aranthangi-Karaikudi route, one can reach Madurai and Rameswaram by saving a distance of 50 or 60 Kms. The goods trains also go by that round-about route of Trichy-Pudukottai - Manamadurai - Rameswaram. These goods trains also can be sent through this shorter route. (Time bell rings).

Finally, Sir, I would not take much of the time because I have myself been ringing the bell...

VICE-CHAIRMAN (SHRI THE ARVIND GANESH KULKARNI): You know my difficulty.

SHRI G. LAKSHMANAN: Finally, I would come to season tickets. I would like to ask the Minister whether the income from the season tickets is not sufficient and whether the season tickets issued by the Railway Department correspond to the number of seats available. It is not so. The people of this country are paying more already than the number of seats available in the trains. Therefore, are they not already paying the required amount according to that

[Shri G. Lakshmanan]

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committee which has been set up by Mr. Dandavate? Why should he increase this further? I would warn him. He is expecting a revenue of Rs. 36 crores. He is not going to get it. He is not going to get it because too much of taxation will end in evasion. If it is for only one month, you can get the income. If it is for three months, it will be the same rate. Therefore, there will be a loss only. They will not get the income which they are getting I think this is a wrong approach. I think, the Janata Mambers are also opposing this. I think you are all opposing this. The Janata Party Members are also opposing this increase in the rates of season tickets.

SHRI ANANT PRASAD SHARMA: They may oppose, but ultimately they will vote for it.

PROF. MADHU DANDAVATE: Let it be clear. Nobody is opposing the season tickets. They are only opposing the increase in the rates of season tickets.

SHRI G. LAKSHMANAN: Now, cn account of this increase, are the Government employees given amount in the form of house rent allowance or city compensatory allowance? If you announce an increase in respect of the compensatory lowance of the Central and State Government employees you may introduce this. But you are not doing it. Now, Sir, what is the rate of increase? From Rs. 26, it has been increased to Rs. 46. This is too much. In this respect, he has defeated even Mr. Charan Singh. On one monthly season ticket, there is an increase of Rs. 20. This is too much. I would not suggest there should be a decrease. He should abolish it. Small vegetable vendors and other people will be affected very much. Therefore, I would appeal to him. Already agitations have started. If agitations start, people think they must take effective action against the agitators. Who are responsible for these agitations in this country? Why agitations take place in this country?

Indian people are not foolish people to simply agitate. If we increase the rate from Rs. 26 to Rs. 46 definitely there will be an agitation This agitation has to be met by the Government. There will be a loss of public property. If agitations are not to be conducted, what is the economic way of life in cur country? Now, because of this taxation in the General Budget and this increase in the Railway Budget, everything have gone up. Therefore, if people agitate, such agitations cannot be stopped. We should not give impetus to such agitations. There is agitation in West Bengal. In Madras also, the trains did not run on one day. As an agitator once Mr. Dandavate knows the effect of agitations. People have shown what an agitation is only to refresh his mind. Therefore when he replies in the Lok Sabha tomorrow he should announce the cancellation of this increase in the rates of season tickets. Sir. I would not take much time. I know there are other speakers. I have also to come there.

PROF. MADHU DANDAVATE: Leave something for me to reply.

THE VICE-CHAIRMAN: (SHRI ARVIND GANESH KULKARNI): Can I call the next speaker?

SHRI G. LAKSHMANAN: I would take only two minutes. As I said there is no reflection of his brainwork in this Budget. He must revolutionise . the administrative system. Finally, I would say that there should not be only one Railway Board for the whole of India. There should be, for each* Railway, one Railway Board. Minister should only co-ordinate the working of these different Railway These dismissals and other grievances of the workers can be easily solved if there is delegation If the administrative of powers. system has to be run efficiently, the political head should have a human approach to the problems of the employees. Then only, human machines

can work and the people can be satisfied with the administration. Mr. Dandavate, as one of the socialists in our country, would definitely implement these things. Now, am I to support or oppose this Budget? I am opposing this because the brain-work of Mr. Dandavate is not reflected in this

SHRIMATI SUSHILA SHANKAR ADIVAREKAR (Maharashtra): Vice-Chairman, Sir, I would start my comments on the Budget and the performance of the Railways with a little reserved congratulations to my friend from Konkan, Prof. Madhu Dandavate, for performing the so-called wizardly hat-trick by presenting a budget without deficit in spite of the declining goods traffic and the revenue from it.

Sir, it only goes to show that my party's Government and the Railway Ministers like Shri Kamlapati pathi, late Shri L. N. Mishra and many others before them, were steering the nation's single largest undertaking on the right path.

[The Vice-Chairman (Shri G. Lakshmanan) in the Chair]

Sir, the foundation that was laid by them in spite of facing a number of pitfalls and difficulties, including the damage caused by the adventurers in the summer of 1974, all this only proves that the infrastructure prosperity of the Railways was well laid by the Congress Government and nobody can doubt it, nor can anybody deny it. Sir, I am deliberately calling it a new Railway Budget without deficit because the surplus claim is national and illusory. And I fear that the Railways' own calculations are either going to be wrong or they will not be coming up as expected. Sir, to cite one or two examples, the Railways Department's estimate of flood damage-looking at the devastation that has occurred in the net-work of railways in the flood affected areais bound to be more than any estimates that are shown in the Budget. Similarly, the cost on expansion projects and schemes which have made, will be more than estimated as shown and there is going to be a terrific escalation in the prices. Traffic has already shown downward trend. Although the reason given is flood, but it is going down before June even and under no circumstances the targetted figure is going to be Sir, if you add up all this, achieved. where will be the surplus? Will it evaporate like the promise of bonus that the Railway Minister has given? And on the top of it all. Sir, the General Budget is going to offset the small applecart of Railway surplus which basically is only due to the enhancement of rates of fares and without streamlining the mounting unproductive administrative expenses. without reducing the waste, pilferage and ticketless travelling and without improving operational efficiency. looks that the shadows of the Janata Party functioning is so visibly reflected in rail administration that the working of the whole Railway Ministry is at a stand-still. I am only afraid that the delicate balancing which is nothing but an eye-wash that has Minister in been done by the hon. presenting a third surplus Budget, might very soon turn out to be shortlived and he will have to have second thoughts about it. The Railways are now having more passengers and more income from the passengers. the situation still requires more improvement with little more imagination and mind applied to it. passenger almost all the superfast trains were planned before the Janata But, came in power. Party these classless trains of the Janata Government are actually subsidising upper income group of people who frequently indulge in cross-country And the benefit of this travelling. superfast trains, so-called classless Navjivan, like Geetanjli, Himagiri, Minar, etc., are going generally to a who used large number of people Sir, we to pay the first-class fare. are thankful to the hon. Minister for

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[Shrimati Sushila Shankar Adivarekar]

not increasing fare of long-distance second class passengers, who in fact would have been able to bear it with a little pinch of salt. Sir, I would like to make a small suggestion and I am sure the hon. Minister would appreciate it. I would prefer to use the term single-class or uni-class. trains rather than call them classless trains. And I hope he would approve of it.

PROF. MADHU DANDAVATE: I accept the amendment.

SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Thank you. know that there is a definite advantage in forming rakes of a uniform type of bogies or coaches. But the problem arises when you cannot have a really super-fast train without airconditioning, as there is a big problem of dust and noise. One has to travelin these classless super-fast trains to believe and see the small whirlpools of dust in the compartments and the frequent travellers might possibly catch the bronchitic diseases. Ultimately the classless or the uni-class super-fast passenger rakes could be formed exclusively either for the airconditioned chair cars, or for the airconditioned sleeper cars. So it becomes all the more necessary for the railways to give better second-class trains coaches and services to the ordinary mail or express trains and the janata trains and not only concentrate their energy and finances over the prestigious trains.

Sir, at this juncture I would also like to appeal through you to the Railway Minister and his colleagues to undertake frequent long-distance trips by train instead of making whistle stop air trips. Sir, the common man travelling by these trains should not be penalised to pay for the comforts of the others when they do not have a single basic ameni-

ty for what they are paying for. On behalf of Maharashtra, Sir, I would say that we are happy that the Railway Minister has made an allocation of over Rs. 22 crores in the Railway Budget for the various projects and works in our State, out of which Rs. 7 crores are for the city of Bombay. Here, I would like to ask the non. Railway Minister, Prof. Madhu Dandavate, who also comes from Bombay and who has lived and served in Bombay, whether the proposed increase in the suburban fares and the season tickets is to meet this Budget allocation which he has so kindly made for the city of Bombay. What about the allocation at other places? I would like to know whether this unimaginative 100 per cent rise in the suburban passes is not the severest blow to the suburban commuters of the urban area. However, much you justify the proposed increase, there is no doubt that the increase is too much for one The Development of various metropolitan townships has place around the concept of an effiand inexpensive suburban train services and this is the history of nearly 60 to 70 years. The Minister's current proposal has come as a rude shock to upset the balance of millions of struggling citizens, both from the urban and rural belt around I would like to remind the city. Minister that even at the the hon. time when Shri Lal Bahadur Sashtri was the Railway Minister, he also took the same view and this was the main reason why the fares of the suburban railway passes were not increased. The Government and the Railway Ministry have always kept this point in their mind for all these years. This extra burden has been put on a class which cannot escape it. You know it very well Prof. Dandavate, that they cannot avoid buying the season tickets, nor can they avoid travelling by sub-urban railways. With mute agony, they will bear this crushing burden. Sir, it is not one member in the family who has the pass. There are several members—the working wife, the children and the other dependents.

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I would like to ask what justice the Railway Minister is doing to this class. Does he think that in his meagre salary, a commuter is able to bear the cost of three or four season tickets for the family with the 100 per cent increase in the fares? Sir. between the Railway Minister and the Finance Minister the poor and the middle class in urban area has been taxed in such a way that it looks that their back has been broken their voice has been stifled. But let me tell you that the voice of Janata cannot be stifled. It will rise in agitation, as the previous speaker, now in the Chair over there, has just men-This increase is completely tioned. unjustifiable and has been rightly condemned by all sections of the people from the city or wherever they I would only like to appeal to the hon'ble Minister that he should announce the reduction in the House This will give tomorrow. ample opportunity to the people to plan their living conditions accordingly. While you are speaking in the Lok Sabha tomorrow to answer the Budget debate, I am sure you will not fail us and will announce the withdrawal of this increase in seasonal passes. this is not done, the only thing that

Then, Sir, I would like the Minister and the Railway Board to give greater attention to the question of E. M. U. rakes in Bombay, Calcutta and Madras suburban areas. Sir, the carrying capacity of a 9 car E. M. U. rake is 1,736 including 880 seats and standees but the survey team has estimated that during peak hours these trains carry about 3,600 passengers. concept of E. M. U. Sir, the very by faulty sometimes gets defeated planning and inadequate maintenance Sometimes the motor of coaches. coach is available while the trailer coach is not available and vice-versa.

I visualise in cities like Bombay is

that there will be overcrowding again.

The people will be coming back to

live in slums rather than live far away

Minister also is well aware of.

from the cities.

This, I think, the

Sir, a high-power task force was appointed to look into the ways and means of improving suburban services in Bombay. I would like to know what is the report and what the Railway Board is planning to do in order to give better services to the suburban passengers.

Sir, in the Budget speech the hou ble Minister has mentioned about the programmes of electrification. happy that the Railways are gradual. ly trying to electrify the entire Bombay-Delhi route. Along with the Budget the Minister has given us only a summary of the interim report of the Paranjpe Committee and not the full text, nor has he informed us about the recommendations of the Rai Committee on future electrification programme and also the report of the Motive Power Committee. I think this is not fair to this House. I would request the hon'ble Minister to place these reports before the House the information of the Members of Parliament. As far as my information goes the Paranipe Committee has not given the basis of the increase of Sir do you not agree that the House has a right to know what is in this report? All over the country. including the corridors of the Rail Bhawan, a great debate is going on about the choice of traction, diesel Big business versus electrification. houses with western connections have launched a compaign for masive electrification. There is no doubt that electrification is the cheapest but it requires a heavy capital expenditure which we cannot afford. So far we best have been unable to have the benefits of electrification even 3600 routes like Virar-Sabarmati, h. p. electric locomotives are hauling 1,500 tonnes trains, that is, utilising only 50 per cent, capacity. On the other hand, Sir, I feel that even for strategic reasons also we should hav a larger number of and better class of diesel hydraulic and diesel electric

[Shrimati Sushila Shankar Adivarekar]

locomotives. Today, Sir the W.IC mixed type of diesel iocos are working as a race horse and a work horse. We cannot have one thing to perform double duty. Sir, let the railways have its own designing rather than Siemens, Kirloskars, NGEF, etc., sell their equipment and services. It is most surprising that BHEL having a retired Chairman of the Railway Board as its own Chairman, is not helping the production in Varanasi DLW. Perhaps it is because of the socialistic influence of West Germany. It seems so. I hope. Sir, that the learned Professor Minister will encourage a public debate rather than protect the vested interest lobbies. To make a show of encouraging small industries, he is introducing earthen glasses for drinking water when more than four to five thousand railway stations do not have drinking water facilities.

Sir, it is a most welcome announcement of the Minister to form a Catering Corporation. Only I want to add a word of caution. While forming this Catering Corporation, the overheads should not go up to that extent that the cup of tea is going to be very very costly. And if that could be controlled, the Catering Corporation is a most welcome step.

The dining cars of many important trains on the Western and Northern Railways, specially, are operated by private contractors. Sir, I have been informed that there is some calculated effort which is going on by these private contractors to monopolize almost from all the corners static as well as mobile catering. Both the major caterers at an important junction like Baroda are private caterers. While the departmental catering on the prestigious Pink City Express caters only to 25 per cent of the passengers, the other passengers have to wait till midnight to reach home to take food.

Another great nuisance is the uncontrolled drinking in trains in spite of the prohibition policy. The bearers of the dining cars are partners in providing illicit liquor not only to the first class passengers but in the second class sleeper coaches also.

Bookstall contractors like Wheelers who have been enjoing almost a monopoly position—and who have already come under servere criticism—have been involved in a number of complaints and I only wish the Railway Minister would look into them. There are many young, educated, unemployed persons who could be given the opportunity to break this monopoly.

Sir one principal reason declining goods traffic, delay in movement, etc., is the continuing labour troubles, but one of the main reasons is the partisan attitude and favouritism towards certain unions. I know, Minister might not Sir, the hon. accept this, or he will deny this. Even the workers belonging to the other unions of the Janata Party are not happy over this situation where bossism is going on and superior behaviour is being shown by the favoured unions. Sir, this is nothing; it is only the lack of interest by the railways in its working.

Sir, last but not the least, there is an important point to which I would like to draw the attention of the Railway Minister. We are really happy that the Indian Railway officers are continuing to get appreciation of their expertise and management abilities from outside the country but, Sir, it is also a matter of grave concern that the RITES has lost the contract in Iraq by their sheer complacency and depending too much on the private parties-sub-contractors-and just permitting them to quote high. Now, Sir, you know what the position is. The same sub-contrac or who was quoting a higher price has agreed to work at lesser rate with the party which has got the contract.

want to know whether the hon. Minister is going to look into this matter, I hope he will see to it that such incidents are not repeated in future.

Sir, I feel that RITES and IRCON are two major organisations of the Railways which are complementary to each other and they should be given proper encouragement. For that, I suggest that they should have a fulltime Chairman to look into the working in an efficient way.

Sir, the last thing I would like to say-and I hope the Railway Minister will excuse me for saying so is that the Railway Minister should find more time to attend to the work relating to the Railways and not convert his office into a party office or a trade union office, which is absolutely and slowly creating an internal malady for which he is more responsible because that creates indiscipline in the administration. Sir, let him maintain...

DANDAVATE: PROF. MADHU The al-Excuse me for interruption. legation against me is that I devote less time to politics than to the Railways.

SHRIMATI SUSHILA SHANKAR I do not ADIVAREKAR: Anyway, agree. I still feel that you should give more time to it and maintain your individual and distinctive image in dealing with the Railway matters.

(Maharash-SHRI S. W. DHABE tra): Mr. Vice-Chairman Sir, the Budget speech of the Railway Minister is a mark of some of the feathers in his dap and amalagamation of what seems are according to him the major achievement in the last two years. There is no specific mention about what has been done the in the last one year. Also achievements are tried to magnified; the achievements are of a small nature. Sir, I must say cataloguing the feathers that in in his cap, he has said that he has been able to give promotion

50,000 Class IV staff to the selection grade. I sincerely thank him that, But all other things which are mentioned here are a matter legacy and not the achievements after he took over. What we expected from the Minister was not confirmation of some employees here and there or giving of promotions to some clerks and others to selection grade, but the basic questions on which the people voted his party to power. If at the time of the Railway strike George Fernandes and Mr Madhu Dandavate who organised it, not given promises, they would have been nowhere in the picture nowhere near the seat of power in Parliament. The major question on which they were elected as rightly mentioned, was the question of bonus.

PROF MADHU DANDAVATE Mr. Dhabe, I would remind you that I was for the first time elected to Parliament when there was so much of Indira wave in 1971.

SHRI S. W. DHABE: I am not speaking of the Railway Minister alone. I am talking of all those who were in the Railway strike. I kn a the constituency from which The expectation () were elected. the working class people was that they will fight for giving bonus to the Railway workers, they will fight for having for the public sector employees wages, equal pay for equal work as per the ILO Convention which Prof. Dandavate mentioned many times in his speeches.

SHRI ANANT PRASAD SHARMA When did he mention it?

SHRI S. W. DHABE: 1 speaking about the period of the 1974 strike. I am referring to the period when the strike was going on, Sharma. What was the demand It was that the public sector employees these employees should got equal pay. There were other demands also. But even in his Budget speech, he had no courage to say anything 27I

even casually about bonus or equal pay. I could have understood if he could have given a solemn promise to this House. He has said this a number of times previously to become Minister and rightly so. Now he is a split personality, on the one hand he is a trade union leader and on the other he is an employer.

PROF. N. G. RANGA: All of us are split personalities.

SHRI S. W. DHABE: I do not agree with Mr. Sharma that he is a split personality.

SHRI ANANT PRASAD SHARMA: Prof. is saying this; I am not saying this

SHRI S. W. DHABE: I want to say that he was the person who was saying that the Bhoothalingam Committee report was under the consideration of the Government, and he asked them to wait. From the time the report came, the Government is What a good excuse? considering it. The report of the Bhoothalingam Committee has stated directly, and it was straightway rejected that these, the railways, the P and T and the Defence, were not the services which bonus should be paid. That point of view is there. After that was done, this Government has said that the Cabinet Sub-Committee was considering it, and that it was awaiting its report on it. But there is no provision in this year's Budget. That means that the railway employees are not going to get bonus for 1979-80 apart from the previous I, therefore, urge upon the Minister that he must see that the issue is solved in the near future.

He has mentioned that the industrial relations are very happy. It is only the quiet before confrontation starts in the field. And once confrontation starts, it will have the same result, it will go the same way and it will have the same consequences which every strike has led to.

And, therefore, Sir; the ballot has been taken by some railwaymen. Some federations. including federation to which he belongs, are also very keen that bonus must given immediately. It is the unanimous voice of the working class. If the Government ignores, we have seen the results. If the Government fails, it will not be able rule.

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In this country, on two points the workers are sore, on bonus to the railwaymen and on the Industrial Relations Bill. On both points, this Government has not only bungled, but is also giving promises to the people. They have been responsible for raising the expectations of the working class. Now if they go back, it will be suicidal not only for the railway administration but also for the entire community.

Sharmaji has made a reference to the Bonus Review Committee. Apart from going into any other question, if the principle is accepted that it should be a commercial activity, this is a transport service activity. There is no dispute about this. In his heart of hearts Prof. Dandavate also accepts this principle for which he was fight-Why should he not make a prestige issue? The entire working class will be behind him if he resigns on this issue or compels the Janata Government to pay bonus to the workers. This question should be taken up very seriously. I hope that in his speech tomorrow he will make a specific mention on this ques-Otherwise, I will take that the Government wants only to make promises and that it does not believe in performance. And therefore, Sir, heavy responsibility lies on the Railway Minister. All big performances, he may claim to his credit. But if he fails in the case of the working class, he fails in his life, it is failure of his life's ambition.

Now regarding reinstatement of the workers to which you have referred. Even if one single man is out of employment, his misery is 100 per cent. It is no use quoting figures that 20,000 people have been If the principle is accepted, then relief must be given to every person who is affected by it. About the case you Vice Chairman have mentioned, I hope, Sir; Mr. Dandavate would personally see what the grievance is and see that the ladv gets protection and employment. Sir, on the 5th of March, the Maharashtra INTUC had a rally of 25,000 people, all industrial workers Bombay. And what was it against? It was against the rise in the railway fares; it was against the Budget provision of taxing the essential commodities. Sir, after so many pages of speeches, after a few pages of achivements and good language, the proposals come; they begin from page

PROF. MADHU DANDAVATE: I assure you I will deliver a speech here in bad language next time.

SHRI S. W. DHABE: No, no I am not blaming you for that. I only saying that you are even afraid to say that you are increasing the fares. You say you are reducing the recommended increases of the committee. That is what I wanted to Mentally also you do not want to increase the fares. But here though you have increased the fares, you are saying you are reducing What does it mean? them. What is the reduction you have made? Sir, this Budget is a jugglery. of Rs. 1.78 crores of additional money is to be recovered from the passengers and commuters, mainly from the suburban passengers and season And then you say ticket holders. "I have got a surplus of Rs. 88 crores." It is openly said in Bombay-I warn the Minister-that this Government wants to put the interests of the passengers and consumers against the interests of the rural people—the urban people versus the rural people,

the passengers versus the workers. And what is the rationale of this? Sir. you Vice Chairman, Sir have rightly pointed out that this is a public utility service. No Government has any business to make it a commercial activity in the sense of increasing the fares whenever they want. Sir. what is the increase in the fares? The increase in fares is from 100 per cent to 200 per cent. For instance. if you want to go from Byculla to V.T., the season ticket rate has been increased from Rs. 3.90 to Rs. 7.00. And if it is from Kurla, the increase is from Rs. 7.75 to Rs. 14.00. And in season tickets, the increase is from Rs 70 to Rs. 116 and from Rs. 149 to Rs. 244. Is it a Budget? you tax the railway passengers so excessively to say that the performance of the Minister is good? And what do they say in Bombay, the press and the people, about him? Instead of Madhu Dandavate, he has become "Kadu Gandavate", "Kadu" means sour, bad, and "Gandavate" means a denriver, one who money from us. This is the phrase used against the Railway Miinster to This is the position.

He has missed an important recommendation of the Committee, and that is mentioned in para 88 of the Bud-The Committee has recommended that you must legislate in Parliament so that this increase fare can be recovered from the employers or the businessmen or industry where they are employed. Many are Government servants-Central Government servants, Government servants, public servants and employees of big houses. Thirty lakh commuters are there in Bombay.

I mention only one State. The suggestion made by this committee is that the increase in the railway fares should be recovered from the employers by a legislation. You have only said. "I propose to examine this suggestion in consultation with

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[Shri S. W. Dhabe]

the Law Ministry and the concerned State Governments". I therefore demand that unless you bring a comprehensive legislation on this recommendation of the committee, this levy should be cancelled. You are accepting only one part of the recommendation and you are not bringing a legislation giving effort to the other part of the recommendation. This sort of befooling the public will not be allowed by the public. The people are very sour. Therefore, unless you bring a comprehensive legislation before Parliament for transferring liability of such additional taxation, the people are not prepared to accept this levy. This sort of additional taxation applies not only to this but to all items like kerosene, gas, etc. as if the Government considers items as luxuries. Ordinary people, the slum-dwellers, require kerosene Therefore, unless this principle is accepted, unless such additional liability is transferred to the businessmen and employer, you will only be depriving the poor public; it is like robbing Peter to pay Paul. This sort of inflated Budget will help neither the Government nor the workers nor the society. People have already issued a threat. They say, we shall travel without the ticket but we will not pay the levy. This is the situation in Bombay. You must have seen what happened on the 5th and 6th. So serious is their feeling that the commuters are not prepared to accept any rise in the fares which has no justification.

There are two other points. Last time while initiating a debate I raised the question of wagon utilisation and proper distribution of wagons. In the whole Budget speech there is no mention of coal shortage. How many passenger trains were cancelled due to coal shortage? To my knowledge 200 passenger trains were cancelled due to shortage of coal. I am a member of the Coal Consultative Committee. In the Consultative Com-

mittee meeting when I raised the question of coal shortage, the reply I got was, we have got plenty of coal:1 but the railways are not taking the coal. On the other hand, the railways say, wagons are available there is coal shortage. In the State of Maharashtra, the position is that coal is available at the pitheads sufficient for two to five weeks; but it is not lifted. What is the reason? There is a lack of coordination. When I asked a question about captive power station, the Flailway Minister made an announcement that we are going to have three or four captive power stations. I am reading from his reply at columns 209-210 of Rajya Sabha Debates dated March 13, 1978;

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Discussion

would like to inform the House that we are already planning 3 power stations, that is, captive power stations, and in the fourth case we are trying to improve the capacity that is already there. We plan to have one captive power station at Salempur in West Bengal in Chittaranjan Locomotive Workshop. The second one will be Sonenagar in Bihar. The third one will be in Muradragar in Pradesh. The fourth one will be about the improvements and additions to the existing power House of the Central Railway at Thakurani near Kalyan in Maharashtra. Our scheme is that each one of the proiects should be able to give as 220 MW."

So my further point is wherever coal is available at the pitheads, it would be given to nearer Thermal power stations. But at the captive power stations in Maharashtra coal is not available. They have to bring coal from Singareni coalfields about 500 kms away from Parli and other power stations. And the coal that is available there cannot be given to these Parli and other places because railway wagons are not available. I have been told by the Railway Minister that these captive power stations are not being cleared by the Rural

Corporation-REC Electrification clearance is necessary. I would like to know from the Minister how much progress has been made in the development of captive power stations which is very essential; I also want to know about the position of wagon Regarding the position of utilisation. wagon utilisation, I want to why there is no coordination between the Railway Ministry and the Energy Ministry. I would request the Minister to see that there is proper coordination so that the artificial coal shortage is removed. If it is a real shortage, then I can understand the difficulty.

While laying down the policy for construction of new railway lines, I would request the Railway Minister to keep in mind the problem of transport of coal from coal mines to the power stations. In Maharashtra this problem has arisen and that is why I am mentioning it. There the power station is in Parle in the Marathwada area and we have to take coal from Singareni via Nasik covering a distance of 599 kilometres. Now, in Chandrapur district and near Ghugus there are large number of coal fields. There is power station near Adilabad. If the railway line is constructed along with the broad-gauge line from Aurangabad to Jalgaon, it can duce the distance to 55 kilometres so that we can bring coal from Chandrapur collieries to the power station in Parle. Similarly it is also suggested that the existing metre gauge railway Adilabad to Parbhani lin∈ from should be converted into a broadgauge line. These are broad sugges-All I want to suggest is that there should be a close link between supply of coal and its transport to the power station. The Ministry should reconsider its policy of laying new railway lines in such a way that with the minimum distance of transport coal should be made available to the thermal power stations.

Two of the problems of the railway employees are linked with those other Government servants. One the question of dearness allowance. The next instalment of dearness allowance became due on the 1st December, 1978. The Finance Minister is anti-working class . . .

PROF. N. G. RANGA: No. no.

SHRI S. W. DHABE: I know vou will say that because you are a kısan leader.

He said that it is before Arbitration Committee. The dearness allowance formula has to be changed by the Arbitration Board, in view of the recommendation of the Third Pay Commission. They had said that if the cost of living index goes above 272 points, then that Committee should meet and revise the dearness allowance formula. Therefore, Committee is sitting. But that Board has nothing to d_0 with the existing dearness allowance instalment which has already become due. I hope the Railway Minister will use his good offices and see that the railway employees get this instalment which has become due.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): I think this will be your last hope.

PROF. MADHU DANDAVATE: This is the best way to end one's speech.

SHRI S. W. DHABE: These are all questions which are very much in the minds of the working class. And, Sir, I am thankful to you for giving me time for this purpose.

Then, Sir, about the question casual labour and the question of employment of the sons of the retired employees, I would only say that the sons of the retired employees should be given jobs and if the casual labour cannot be given permanent jobs, at these casual employees should be paid on par with the other permanent employees and they should be given a proper salary and if this is done, Sir, the problem of the casual labour can be solved. They should

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also be given the Provident Fund and gratuity benefits which benefits are available to the other employees. I say this because the casual labour has to be employed for a long time and, therefore, it is very essential that they must be given job security and also the terminal benefits. Many of them are serving for a period of ten to fifteen years.

Lastly, Sir, I would like to appeal to the honourable Railway Minister: Let not his image be impaired by his centinuing the rise in the fare, rise in the season ticket fare, which is about 200 per cent now. I am sure he will reduce it. But it should not be reduced just by 50 per cent or 25 per cent. It will not solve the problem. It should be cancelled completly and some other avenues should be found to meet the expenses of the Railways. Thank you, Sir.

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, मैं श्री दंडवते जी का स्वागत करता हूं। हमारे मंत्री जी का नाम श्री दण्डवते जी है उन्होंने किराया बढ़ा कर यात्रियों को दंड नहीं दिया है इसलिए दण्डवते जी मैं ग्राप को दंडवत करता हूं। जो ग्रापने बजट रखा है...

प्रो० मथु दण्डवते : डंडा नहीं है इसलिए दंडवत कहते हैं ।

श्री जगदोश प्रसाद माथुर : . . . वह सराहनीय है । जनता सरकार के ग्राने से पहले . . .

श्री योगेन्द्र मकवाणा (गुजरात) : श्रागे दिया भी जलाग्रो ।

श्री जगदीश प्रप्ताद माथुर : पहले बैल भी लाएंगे । जनता सरकार के

ग्राने से साल तक के पहले तीन-चार के घाटे के बजट रहे हैं। मैं कहंगा जी से: वास्तव में ग्रापने चमत्कार किया है, ग्राप चमत्कारी पुरुष हैं । लेकिन एक बात कहना चाहता हं कि मैं चमत्कारी पुरुष हिन्दी में कह रहा हुं, मराठी में चमत्कारी पुरुष नहीं कह रहा हं । धाबे जी शायद चमत्कारी मराठी के ग्रथों में ले रहे हैं। मैं विरोधी दल में बैठे ग्रपने जो साथियों की इस बात से सहमत हूं कि कम्यूटरों के किराए बहुत बुरी तरह से बढ़ाए गये हैं । उन्होंने कहा है कि बम्बई में मध दण्डवते को कड़ दंडवते कह रहे है । यदि किराए नहीं घटाये तो शायद बम्बई वाले उनको चत्मकारी कहना भी शरू कर देंगे । इसलिए मैं कहंगा कि न केवल बम्बई के, परन्तु दिल्ली, मद्रास श्रौर कलकत्ता स्रादि जहां पर इस प्रकार की गाडियां हैं जिन से पास के क्षेत्र के लोग ब्राते हैं उन में चलने वाले कम्युटर्स के किराए घटाए जाने चाहिएं । धाबे जी ने एक बात यह भी ठीक कही है कि इन्क्बायरी कमेटी की सिफारिशों को घटाया गया है । ग्रावश्यकता इस बात की है कि वह वृद्धि को पूरा न भी समाप्त करे तो कम ग्रवश्य करें। मैं मानता हं कि जो कुछ घाटा है, स्रौर जो कुछ ग्राय में कमी हुई है, उस ग्राय की कमी को कहीं से पूरा करना पड़ेगा श्रौर श्राय की कमी को उन्होंने दो प्रकार से पूरा किया है-कम्युटर्स का टिकट बढ़ा कर ग्रौर सामान की लदाई का किराया बढा कर । यह कहना **ग्रव्यावहारिक होगा कि वह दोनों को** समाप्त कर दे इसलिए मेरा सूझाव यह नहीं है कि कम्यूटर्स के जितने बढ़ाए हुए किराए हैं उन को पूरा का समाप्त कर देना चाहिए लेकिन **ब्रावश्यक है कि सिफारिशों** दो-तिहाई मानी हैं, उसे स्वीकार

करके कम से कम प्राधा कर दें । अपको इसका श्रेय मिलेगा ग्रौर दिल्ली, मद्रास ग्रौर कलकत्ता ग्रौर बम्बई के रहने वाले भी ग्राप को दुग्रा देंगे । कल वे ग्राम सभा में जवाब देने वाले हैं । मैं समझता हूं हम लोगों की इस ग्रावाज को ग्राप सुनेंगे ग्रौर किराया घटाया जायेगा ।

Budget (Railways)

मंत्री जी ने यह भी बात कही ग्रपने भाषण में कि नैसर्गिक प्रकोप कारण इस वर्ष लगभग 30 करोड़ रु०का घाटा हुम्रा है। बात है। इस घाटेको पूरा किया गया है कुछ ग्रौर काम चलाने के लिए पैसा लिया है मालगाड़ी का भाड़ा बढ़ा कर। मैं एक सुझाव दण्डवते जी के सामने रखना चाहता हूं। माल भाड़े में बहुत सी चीजों पर छूट थी वह छूट ग्रापने वापस ले ली हैं कहीं ऐसा न हो कि किसान को जो छुट हम ने श्राम बजट में दी है उसे एक हाथ से दूमरे हाथ से वापस न ले लें। बजट में फर्टिलाइजर पर एक्साइज घटाई गई है यह ठीक है बजट की बहस के दौरान उसके बारे मे जब मुझे कुछ कहना होगा तो मैं कहंगा । लेकिन किसान को यह शिकायत नहीं होनी चाहिये कि वित्त मंत्री जी नेतो छूट दी लेकिन उस पर भाड़ा बढ़ा कर मधु दण्डवते जी ने उसको उससे छीन लिया । यह कहने का मौका भ्रापको किसान को नहीं देना चाहिये। उन्होंने कहा कि गुड़ पर, खाने वाले तेल पर, दाल पर मामुली किराया बढ़ाया गया है। वास्तव में ग्राप देखेंगे तो गृड़ पर 20 परसेंट, खाने वाले तेल पर 50 परसेंट ग्रीर दालों पर 31 परसेंट भाड़ा बढ़ गया है । फर्टिलाइजर पर भी ऐसा ही कुछ बढ़ा होगा ग्रीर चीजों पर ग्राप भले ही कुछ बढ़ा दें लेकिन गुड़ पर, तेल पर

ग्रौर दालों पर तो यह बढ़ोत्तरी कम कर दें। जो भाड़ा बढ़ाया है उसे वापस ले लेगे तो ग्रधिक हानि न होगी। यदि यह संभव न हो तो उसको कम कर दें, यही मेरा निवेदन है।

ढ्लाई की मात्रा 22 मिलियन टन श्रांकी गई थी ग्रीर इस साल 220 मिलियन टन हो जाएगी यह कहा गया है। ऊपर से देखने में ऐसा लगता है कि यह घटोती है श्रीर मैं ममझता हूं कि वह इसकी सफाई इस प्रकार से करेंगे कि जो फासला है गाड़ी का उसके अनुसार माल ज्यादा भेजा जाएगा, या फिर किलो मीटर टन के म्रनुसार की इस व्याख्या की जाएगी । बात सही हो सकती है, लेकिन मैं पूछना चाहता हूं कि जितना माल रेलवे को पहले मिलता था वह यदि कलकत्ता से दिल्ली या बम्बई से श्रीनगर तक गया तो यह बात मही है कि भाड़े की ग्रामदनी में कमी नहीं हुई । लेकिन प्रक्त यह है कि उनको भार एक मन मिलता था तो ग्रब बढ कर दो या डेढ मन तक माल क्यों नहीं मिलना चाहिये। इसकी खोज पूर्ण जानकारी होनी चाहिये। पैसे की कटौती नहीं हुई है, लेकिन माल कम क्यों मिला है ? कारण यह है कि समय पर पर्याप्त वैगन्स उपलब्ध नहीं होते । श्रौर वैगन्स न मिलने का मुख्य कारण व्यवस्था में कुछ कमी होना है। श्राप ने कुछ प्रोत्साहन दिए है । श्रापने बोनस की बात कही है जो यार्ड में काम करने वाले कर्मचारियों को दिया जाएगा, भाषण में ग्रापने कहा है कि उस में वृद्धि होनी चाहिये, लेकिन ऐसे भी स्थान हैं, जैसे कानपुर, मुगलसारय कि जहां यह स्कीम पहले लागु थी ग्रौर ग्रब नही है। हर महीने जिस यार्ड से जितने डिब्बे निकलते थे उसमें जिसकी सबसे श्रधिक संख्या होती थी उसको इनाम दिया जाता था । हर मास देते थे । फिर

[श्री जगदीश प्रशाद माथुर]

कानपुर श्रौर मुगलसराय के लोगों के लिए हर दो महीने पर दिया गया, फिर तीन महीने का समय कर दिया श्रौर पिछले साल से कोई इनाम दिया ही नहीं गया। मेरे सामने यह दो उदाहरण हैं। हो सकता है कि जगह-जगह श्रौर ऐसे उदाहरण हों। इस कमी को ग्रापको पूरा करना चाहिये श्रौर दूसरे जो प्रोत्माहन दिए जा सकते हैं वह भी श्रापको कर्मचारियों को देने चाहिये।

इसी प्रकार ले छुट्टी का सवाल है। जहां का मैं रहने वाला हूं, भ्रथीत कान-पुर का, वहां का उदाहरण है । सरकार ने 1974 में कर्मचारियों के लिए एक स्कीम स्वीकार की थी जिसको कहते थे कैलेंडर डे लीव कंसेशन, यानी डयुटी के पश्चात 24 घंटे की छुटटी होनी चाहिये । स्राज जो इयुटी पर गया है उसकी इयुटी अपले 24 घंटे के बाद लगनी चाहिये । लेकिन डयुटी का कुछ ऐ: चक्कर है कि 12 या 14 घंटे के बाद भी उसकी डयूटी पड़ जाती है। यह चीज लागू हुई थी 1974 में। मुझे दु:ख है कि पिछली मरकार ने निर्णय तो लिया लेकिन लागु नही किया गया इसको। मधु दण्डवते साहब को मैं श्रेय दुंगा कि 1978 में सरकार में श्राते ही उन्होंने इसको लाग कर दिया । लेकिन पिछता जो एरियर बनता था वह जो छटटी उनको मिलनी चाहिये थी वह उनको नही मिली । उसको स्रोवर टाइम के रूप में सरकार ने स्वीकार किया। लेकिन कानपूर में, मुगलसराय में ग्रीर दूसरे डिवीजनों में ग्राज भी पैसा नही दिया गया है । इस प्रकार के कंसेणन म्राप कुछ म्रीरदें। हमारे साथी ने उधर से बोनस की बात कही है। मैं कोई लेंबर लीडर नहीं हं लेकिन उससे सम्बन्धित

जरूर रहा हूं। मेरी राय में रेलवे एक व्यापारिक विभाग है। सरकार के कुछ ग्रन्य विभाग व्यापारिक विभाग नहीं कहे जा सकते, लेकिन रेलवे उठा कर भ्राप जनरल बजट में पैसा देते हैं, कर्जा वाष्म करते है । इमलिए यह बात मही है प्रौर यदि यह व्यापारिक विभाग है तो वहां के कर्मचारियों को बोनस पाने का ग्रधिकार है। मैं यह नहीं कहना चाहता कि ग्राप ग्रभी घोषणा कर दें या कल घोषणा कर दें रेलवे कर्म-चारियों की दफ्तर में काम करने कर्मचारियों के साथ तूलना नहीं हो सकती । इस कारण इस काम में डिले करना उचित नहीं होगा। बोनस देते का ग्राप कौन सा रास्ता निकालें यह ग्राप देखें । 8.33 देना है या कितना देना है यह ग्राप देखें लेकिन इस पर विचार करके जल्दी निर्णय दें मेरा ग्रापसे यही निवेदन है।

दूसरी बात मैं यह कहना चाहता हूं कि एक रेलवे फेडेरेशन है जिस के नेता स्वयं मधु दण्डवते 'ग्रौर जार्ज फर्नान्डीज थे उसने 1974 में स्ट्राइक की थी। मुझे पता है कि वह यूनियन शायद 30 तारीख को प्रदर्शन करने वाली है। हो सकता है कि साल, छ महीने स्ट्राइक भी कर दे। मैं उनके इस ग्रधिकार का विरोध नही करता । मजदूरों का ग्रधिकार है कि वह स्ट्राइक करें। मैं मानता हूं कि उनका ग्रधिकार है उमग्रधिकार का वह उपयोग करें, जो उनकी मांगें हैं उनको पूरा करना म्रापका कर्तव्य है हम यह चाहें कि ऐसा मौका न ग्राने मंगठन बढाने ने के लिए भी मजदूर लगातार म्रान्दोलन करते ही है लेकिन यदि उनकी जायज मांग है---जैसे बोनस की मांग है, महंगाई भत्ता बढ़ाने की मांग है--इनको मान लेना चाहिये । मैं यह भी कहना चाहता हूं कि एक यूनियन श्रापके यहां ऐसी है जो 20 साल से काम कर रहा है लेकिन श्रापने उन्हें मान्यता नहीं दी है श्रावश्यक है कि श्राप दूसरी यूनियता की तरह उसे भी मान्यता दें।

Time bell rings. Sir, you have given 20 minutes to others. At least, give me ten minutes.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): There are many speakers from your Party.

SHRI JAGDISH PRASAD MA-THUR: Sir, let me make ali my points. दूसरी जो यूनियने हैं इसी तरह वी० आर० एम० एस० (B.R.M.S.) को भी मान्यता देने के विषय में आपको निश्चय करना चाहिये।

पब्लिक रिलेशन के विषय में भी आपने ग्रपने भाषण में उल्लेख किया। मुझे लगता है कि पब्लिक रिलेशन जैसा होना चाहियं वैसा नही है। विद्यार्थी ग्रौर अन्य लोग रेलवे के भ्रंदर गड़बड़ी करते है, सामान तोड़ने है। किसी भी सैकिण्ड क्लास के डिब्बे में चले जाइये झापको पंखे नही मिलेगे, लाइट नही मिलेगी। मेरा कहना है कि उनको समझाया जाए। रेलवे के ग्रंदर जो रिटायर्ड हैं उनको भ्राफिसर श्राप एम्पलाय कीजिए ताकि उनकः वह बारे में समझायें। अभी आप कुछ सेवा निवत रेलवे के अधिकारियों से कालिजों के ग्रंदर भाषण कराते हैं। लेकिन यह इतने छोटे स्तर पर है कि आपके रेलवे के कई भ्रशिकारियों को पता भी नहीं है कि इस तरह की कोई स्कीम है। मेरा निवेदन है कि आप इस योजना को बड़े स्तर पर लाइये। श्रफसरों का जो भत्ता स्रादि देते है उसको बढ़ाइये। इससे आपका पब्लिक रिलेशन सुधरेगा।

एक बात और कहना चाहता है वह है डायरेक्टोरेट ग्राफ टूरिज्म के बारे में । टूरिज्म का एक विभाग भ्रवश्य है उस तरह से रेलवे की तरफ से कोई टूरिज्म की व्यवस्था नहीं है। भ्रापने राजंड टिकट की कुछ मृतिधा दी है लेकिन यह एर्याप्त नहीं है। भेरा तरना है कि श्राप एक श्रलग डायरेकां दूरिज्म रेलवे बोर्ड के भन्तर्गत वना माना विदेशों हो या स्वदेशी हो, विद्यार्थी हो या किसान हो, वे लोग भ्रापके जिन्हें में देश का दर्शन कर सकें। देश का भ्रमण करन में उनको सुविधा हो जिसमें निजो जम वाले दुरुपयोग करना वन्द कर सकें।

रेलवे को एडावाइजरी कमेटिक यस हैई हैं। दुर्भाग्य से कहिये या सौन म्य ने, रिछने साल मुझे भी सूचना मिली थी कि अप उस उत्तर रेलवे एडवाइजरी कमेटी वा मैस्बर हा। मुझे पता नहीं अभी तक उसकी काई मारिक हुई या नहीं ? वह क्या कर स्टार मञ् इसकाभी ज्ञान नहीं। It never wet almost during one fell year. एडवाइजरी कमेटियो को स्नाप प्रभावी करिये। खासकर पैसेंजरको जो सलाहर । कमीटपा **हैं उन्हें सशक्त वनायें । अगर** ५१३ उनके मेम्बरों को किसी मामला विषय म रिर्पार्ट करने का ग्रिधिकार दे मनते हाता **जरूर दें। इससे कर्मचारियों** के उनका बढ़ाने मे मदद मिलेगी।

कुछ सुपर फास्ट ट्रेने चली हुई है निन कुछ और अधिक चलाने की जरूरत है। हमारे विरोधी दल के भाई कहते हो कि उन्होंने चलाई थी। मानों आपने ही चलाई । लेकिन में कहना चाहता हूं कि दो तीन मुपर फास्ट ट्रेने जो मेरे ध्यान में आई है आर वह चलनं चाहियें। दिल्ली से हावड़ा के बीच को जनता सुपर फास्ट ट्रेन नही है। आप क मकते हैं कि राजधानी एक्सप्रेम चलती है

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[श्री जगदोश प्रसाद माथ्र]

यह पर्याप्त नहीं है। इसी तरह से राजधानी एक्सप्रैस बम्बई भी जाती है जिस दिन राज-धानी एक्सप्रैस कलकत्ता पहुंच जाती है या बम्बई पहुंच जाती है उसके बाद वह दो दो दिन वहां बेकार खड़ी रहती है क्या इन दो दिनों का उपयोग किया जा सकता है ? जैसे कलकत्ता से पटना ग्रीर बम्बई से ग्रहमदा-बाद तक ट्रेन चलाई जाए तो इन दो दिनों इन डिब्बों का ग्रन्छा उपयोग हो सकता है। साथ ही मेरा एक ग्रीर सुझाव यह है हरिद्वार एक प्रमुख नगर है, एक तीर्थ स्थान है। दिल्ली से हरिद्वार के बीच कोई फास्ट ट्रेन नहीं है। जिस प्रकार दिल्ली ग्रौर ग्रागरा के बीच तेज गाडी एक्सप्रैस चलती है उसी प्रकार दिल्ली ग्रौर हरिद्वार के बीच गाड़ी चलनी चाहिये। इस पर ग्राप विचार करें। चण्डीगढ़ के विषय में सी० पी० ग्राई० के श्री ग्रानन्द ने भी बातें कहा है। मैं उनकी बात का समर्थन करता हं।

श्रत में एक सुझाव ग्रौर देकर में ग्रपना भाषण समाप्त करूंगा ग्रापने शाहदरा से सहारनपूर तक एक रेल चलाई है। किसी जमाने में यह छोटी लाइन थी भ्रौर लाइट रेलवे के नाम से जानी जाती थी। ग्रब श्रापने इसको बड़ी लाइन में बदला है श्रीर श्रभी गाड़ी शाहदरा से शामली तक जा रही है। बाद में ग्राप इसको सहारनपुर तक ले जाएंगे । इस गाड़ी के संबंध में मेरा सुझाव यह है कि ग्राप इसे दिल्ली जंक्शन तक श्रीर बढा दें ताकि दिल्ली से जाने वाले लोग भी इसका पूरा लाभ उठा सके। दिल्ली से शाहदरा शामले होते हुए यह सहारनपुर तक जा सकती है। भ्रगर भ्राप ऐसा करेंगे तो भ्रधिक लोग इस ट्रेन से फायदा उठा सकेंगे। मैं ने ये दो चार सुझाव ग्रापके सामने रखे हैं। ग्राशा करता हूं कि आप इन पर विचार करेंगे। इन शब्दों के साथ मैं पून: ग्रापको रेलवे बजट के लिए बधाई देता हं।

श्री रामानन्द यादव (बिहार): उप-सभाध्यक्ष जी, यह जो रेलवे बजट माननीय रेल मंत्री जी ने सदन में प्रस्तुत किया है उसको मैंने पढ़ने की कोशिश की है। लगता है कि धगर इस बजट में कुछ ग्रच्छे काम किये गये हैं तो उसके साथ ही बुरे काम भी बहुत किये गये हैं। बुरे कामों के संबंध में मैं कुछ सुझाव देना चाहंगा ताकि उनके संबंध में मंत्री महोदय कुछ सुधार कर सकें। साथ ही मुझे ऐसा भी लगता है कि दण्डवते साहब ने जब से यह रेल विभाग सम्भाला है तब से उनका ध्यान कुछ खास रेलवे लाइनों की तरफ ज्यादा रहा है। उन्होने रेलवे के सर्वागीण विकास की ग्रोर कम ध्यात दिया है। उनका ध्यान कुछ खास लोगों की सुख सुविधाएं बढ़ाने की तरफ ज्यादा रहा है। उन्होंने रेलवे में जो मजदूर काम करते हैं उनकी तरफ खास ध्यान नहीं दिया है। मैं समझता हं कि उनका ध्यान दक्षिण भारत में जो रेलवे लाइनें हैं भ्रौर जो दक्षिण भारत की जनता है, उन्हें ग्रधिक सख मुविधाएं पहुंचाने की तरफ विशेष रहा है।

श्री रामेश्वर सिंह (उत्तर प्रदेश) : पिछले 30 वर्षों तक ग्रापकी सरकार रही है, लेकिन ग्रापने यू०पी० ग्रीर बिहार की तरफ ध्यान नहीं दिया। ग्रव ग्राप इस प्रकार की बातें कह रहे हैं।

श्री राम्तानन्द यादव : इसके अलावा मैं यह भी कहना चाहता हूं कि जब से दण्डवते जी ने रेल विभाग का काम सम्भाला है तब से एक सब से बुरा एचीवमेन्ट जो उन्होंने प्राप्त किया है वह यह है कि हमारे देश की सारी रेलवे लाइनों में रेलें लेट रन कर रही हैं। न तो कोई रेल निश्चित समय पर अपने चलने के स्थान से चलना शुरू होती है और न समय पर अपने डेस्टिनेशन पर पहुचती है। मैं समझता हूं कि यह इनकी सबसे बुरी एचीवमेन्ट है। अब हमारे देश में रेलों का

भ्राना जाना इररेगलर हो गया है। दुसरी एचीवमेन्ट इनकी यह है कि इन्होंने बहत सी रेलों को कैंमिल करना शरू कर दिया है। श्री धावें ने भी इनका जिककिया है। उन्होंने बताया है कि तीन सी टेनें कैंसिल की गई हैं। इनके शासन काल में यह एचीवमेन्ट हुई है। चाहे शोर्ट डिस्टेन्स की रेल हो या लोंग डिस्टेन्स की रेल हो, तीन सौ ट्रेनें कैंसिल की गई हैं। मैं नहीं जानता कि इनका क्या कारण था। हो सकता है कि विभागों में आपस में को आर्डिनेशन न हो। इतना ही नहीं कई ट्रेने तो तत्काल ही कैं सिल कर दी जाती हैं और उनका एनान्समेन्ट पहले कर दिया जाता है। इन तत्काल कैसिल होने वाली ट्रेने को हम लें तो इनकी संख्या और भो बढ जाएगी । मैं समझता हं कि मंत्री महोदय के सारे एचीवमेन्ट बरे एचीवमेन्टम हैं। इसके श्रलावा जब से मंत्री जी इस मंत्रालय में श्राए हैं तब से रेलों में चोरी पिलफोज ग्रौर डकैती की घटनाएं बहुत बढ़ गई हैं और हत्याओं की संख्या भी बढ गई है। मझे तो ऐसा लगता है कि रेलवे के अन्दर जो पुलिस है उसको भी हिदायत दे दी गई है कि अगर कहीं पर मर्डर हो या पिलफ्रेज हो या चैन पूलिंग हो तो उस मामले को रजिस्टर मत करों ताकि इस प्रकार के मामले अखबारों में न आ सकें। मैं समझता हं कि अब रेलवे में अपराधों की संख्या काफी बढ़ गई है। किसी भी रेलवे में चले जाइये, स्रापको हर जगह चोरी, डकैती, पिलफ्रोज की घटनाएं स्रौर चैन पूर्लिंग की घटनाए ज्यादा मिलने लगी हैं। रेलों को रोक करके एक्सीडेन्ट कराये जाते हैं।

कहा तो जाता है कि प्रकाशवीर शास्त्री जी का जो देहान्त हुआ उसमें डर्कतों ने या कुछ लोगों नेरेल लूटने के मकसद से सवोटाज किया था, लेकिन मेरा ख्याल है कि इसके पीछे कोई ऐसा मोटिव नहीं था। उस दुर्घटना में हमारे एक वरिष्ट संसद सदस्य की मृत्यु हो गई। तो इस तरह से इनका एवीवमेन्ट है। एक ग्रौर इनका एचीवमेंन्ट यह है कि जब से 2096 RS—10.

इन्होंने रेलवे विभाग सम्भाला है एफिशियेन्सी रेजवे में खत्म है, एफिशियेन्सी को कोई चीज यहां नहीं रह गई. ग्रनारकी फैलो हई है। जहां जाये वहां पायेंगे कि बडा वाव नहीं है. टिकट मास्टर साहब गायव हैं, कोई श्रयनी जगह पर नहीं मिलता। श्रगर श्रापको कोई इन्फार्मेशन चाहिए तो ग्रापको समय पर नहीं मिलेगी, कन्टोल रूम के जो लोग हैं वे गायब हैं। तो इस तरह से मझे ऐसा लगता है कि शायद इम्प्लाईज जो लोग हैं उनमें यह हिम्मत इसलिये आई क्योंकि आप रेलवे टेड यनियन के लीडर है और ग्रापकी वजह से वे इफिशियेट नहीं है क्योंकि वे समझते हैं कि ग्राप कोई कार्यवाही नहीं करेगे। यह एफिजियेन्सी आपके आने के बाद से काफी बढ़ी है।

एक बार्त और आपके आने के बाद और यह बात ठीक है कि पहले भी करेण्यन था रेंल के में लेकिन आपके आने के बाद करेण्यन में बढ़ोत्तरी हुई है। यह तो जनता पार्टी का बहुत बड़ा एचीवमेन्ट है।

म्रापने प्रशासन में म्राने के बाद, गदी सम्भालते ही कडाई के साथ उन तत्वों को दवाने की कोशिश नहीं का जो करेप्ट थे। स्रापने सोचा कि ग्रगर कडे ढंग से दवायेंगे तो इसमें हमारी बदनामी होगी भ्रौर रिजल्ट यह हम्रा कि स्राज श्रापके मन्त्रालय में कहीं भी चले जाइये करेप्शन ही करेप्शन है। कोई भी छोटे से लेकर बड़े ग्रप्वाइंटमेंट तक में बिना ग्रापके विभाग में पैसा दिये हए काम नहीं चलता, बिना इसके कोई ग्रप्वाइंटमेंट हो हो नहीं सकता । यदि ग्राप टिकट लेने चले जाइये तो ग्रापको नहीं मिलेगा मगर स्राप यदि 10 रुपये दे दें तो टिकट उसी समय मिल जायेगा । यदि ग्राप टिकट खरीदते हैं तो उसमे यदि 10 पैसे बचते हैं तो वह देगा नहीं कहेगा कि चैज नहीं है, जाइये । इस तरह की स्थिति स्रापके विभाग के म्रन्दर हो गई है । मैं चाहूंगा कि म्राप इन सब बातों पर ध्यान दें।

[श्रो रामानन्द यादव]

Budget (Railways)

में भ्रपनी तरफ से रेलवे के सम्बन्ध में श्रापको कुछ सझाव देना चाहता हं। मेरा ख्याल है कि ग्राप उनकी तरफ ग्रवश्य ध्यान देंगे। वैशाली टेन जो रन करती है, आगरा से ग्रागे तक नार्थ ईस्टर्न रेलवे में उनकी स्थिति यह है कि वह इतनी लेट रन करती है कि कभी 12-12 घटे ग्रीर कभी 2-2 दिन के बाद जाती है। जब स्नाप नहीं स्राये थे तो यही एक भ्रच्छी टेन थी जो नार्थ बिहार से भ्रागरा तक इतना लम्बा रूट समय पर तय करके पहंचती थी। भ्राज स्थिति यह है कि हम लोगों को इसी टेन से जाना पड़ता है, किसी दिन लखनऊ में 10-10 घंटे बैठना पडता है और दूसरे दिन दसरी टेन से जाना पडता है। पैसेंजर्स एमिनिटोज के लिये ग्रापने फरमाया कि बहत काफी किया है। ग्राप किसी भी ट्रेन में बैठ जाइये तो म्राप देखेंगे दरवाजे ट्टे हए हैं, पैखानों में पानी पडा हम्रा है, पीने के पानी की व्यवस्था नहीं है, कहीं भी ग्रापको कोई सुविधा नहीं है। ग्राप फर्स्ट क्लास में चले जाइये या सैकेंड क्लास में जाइये सफाई का कोई उचित प्रबन्ध नहीं है । सारी गन्दर्गः वहां पड़ी रहती है। इतना ही नहीं म्राप कहीं भी उतर जाइये ठहरने के लिये, कई जगह ताला लगा कर वेटिंग रूम का जो चौकीदार होता है वह गायब रहता है, उसको लालटेन से खोजने पर भी भेंट नहीं होती है। तो ग्रापके ग्राने के बाद पैसेंजर्स क*ं एसिनिटीज* में बहत बड़ी गिरावट आई है। कहीं गन्दगी है, वहीं बिजली नहीं है, टटोलने के बाद भी खोजने पर सीट मिलती है। इसलिये ग्राप गहे छोड़िये, गहे बाद में दीजिये, पहले ग्राप लाइट दे दो, पानी दे दो ग्रीर उसमें सफाई का प्रबन्ध कर दो

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): You said nothing was there. What did you find there at all?

श्री रामायन्द यादव: मैं बता रहा था कि ये अचीवमेंट्स हैं, अनिनिटीज जो पैसेंजर्स को

दी गई हैं वे बहुत कम हैं। ग्राप बैठ कर चलते होंगे। हम लोगों को सेकेंड क्लास में भी जाने का मौका मिलता है। मैं तो फर्स्ट क्लास में चढ़ता हं। ट्टायर ए० सी० में नहीं जाता हं। फर्स्ट क्लास में जब हम जाते हैं तो ग्रापके कर्मचारी स्नम्भयोराइज्ड पैसेंजर्स से पैसा ले कर उसमें बैठा देते हैं। रिज़र्वेशन हमारा है, एम० पी० का है स्रौर वे कहते हैं कि नहीं है, नहीं है। इस तरह की बात करते हैं। जब हम लोग कागज़ देखते हैं तो कहते हैं कि है। यदि वह रिज़र्वेशन नहीं रहेगा तो वे दूसरे को उस सीट को बेच देते हैं। हम लोगों की डेली की यही स्थिति हो गई है। मैं ग्रापसे कहता हं इसे ग्राप दर करें ग्रौर वैशाली रेल को ग्राप ठीक करें। ग्राप रेलवे प्रोटेक्शन फोर्स पर काफी पैसा खर्च करते हैं। पिछली दफा ग्रापने कहा कि इस फोर्स का भ्रौर एक्सटेंशन करने की जरूरत है। ग्रगर इस फोर्स का एक्सपेंशन करते हैं तो स्रौर भी जरूरी है कि यह देखें कि इससे ग्राउट-पूट क्या होती है। क्या काइम घटा है, नहीं यह तो और बढ़ा है। क्या पिलफ्रेज कम हम्रा है, नहीं यह तो और अधिक हम्रा है। तो इस तरह से क्या फायदा है। स्रापने ग्रच्छे-ग्रच्छे ग्रफसरों को वहां से निकाल दिया। बिहार राज्य के रामब्रज सिंह, डी० ग्राई० जी जो ग्रापके रेलवे में थे. दिल्ली में पोस्टेड थे, को ग्रापने निकाल दिया । वह एक बैस्ट श्रफसर ग्रौर ईमानदार ग्रफसर, जो ग्रपने घर से बाहर जाने पर खुद ग्रपना जलपान लेकर चलते हैं। उस भ्रादमी को जो 5 या 6 वर्ष के लिए बिहार से स्राया था स्रापने दो-ढाई वर्षः में ही निकाल दिया । क्यों निकाला क्योकि रेलवे युनियन ने कहा, ग्रापके पी० ए० ने कहा। ऐसे ईमानदार श्रफसर के साथ श्रौर बहुत ऊंचे तबके के ग्रफसर के साथ इस तरह का व्यवहार भ्राप करें तो उनका मनोबल घटता है। यह श्राप पक्षपात करते हैं । श्रापका पी० ए० चाहे[.] कोई कितना ही बड़ा क्यों न हो अगर वह कह दे उसके कहने पर उस अफसर को निकाल दिया जाता है। जरा सोचिये क्या इस तरह से

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7. ...

एडमिनिस्ट्रेशन ठीक चल सकता है। सब लोगों ने लिखा है कि उनको रहने दिया जाए लेकिन ग्रापने कहा कि कम्पलसरी लीव ले लीजिए श्रीर चले जाइये ग्रीर वह बेचारा चला गया। मैं ग्रब थोडा...

प्रो० मध् दण्डवते : मेरी स्रापसे प्रार्थना है कि म्राप जितने इल्जाम मुझ पर लगाना चाहते हैं ग्राप लगाइये लेकिन मेरे पी० ए० या किसी भ्रौर म्रधिकारी पर जिसको यहां श्राकर ग्रपनी ग्रोर से कूछ कहने का ग्रधिकार नहीं है उन पर इल्जाम मत लगाइये। मैं ग्रपने पी० ए० के कहने पर काम नहीं करता हं । श्रगर मेरे से कुछ गलती होती है तो 100 गालियां दीजिए । जितनी गालियां **ग्रा**पने देनी हों ग्राप मुझे दीजिए। I will defend myself. My PA will able to defend इसलिए मैं स्रापसे प्रार्थना करता हूं। मधु द डबते गलती भी कर सकता है लेकिन कभी श्रपने सेकेटरी के कहने पर नहीं करेगा। जो गलती करेगा उसकी जिम्मेदारी मैं खुद ग्रपने ऊपर लूंगा। जो कहनाहै मुझे कहिए Don't involve my Secretaries and others.

श्री रामानन्द यादव : यही दूसरे के विषय में भी सोचा की जिए । मैं यह कहना चाहता हूं कि खुद ग्रापके स्टेट मिनिस्टर श्री शिव नारायण जी ने ग्रापसे कहा कि इस ग्रफ्सर का ट्रंसफर मत की जिए, इसको मत हटने दी जिए लेकिन उनकी बात भी ग्रापने नहीं सुनी । मैं मानता हूं ग्राप उनसे पूछें...

श्री जगदीज प्रसाद माथुर : इसका मतलब यह है कि वे किसी के प्रभाव में नहीं स्राते हैं।

श्री रामानन्द यादकः मैं ग्रब थोड़ा सा केटरिंग...

प्रो० मथु दण्ङवते : जहां तक मेरा सवाल है ग्राप इन्क्वायरी कीजिए । किसी ग्रपोजीशन के मैम्बरों की कमेटी लगवा लीजिए। मैं तैयार हूं।

श्री रामेश्वर सिंह : उनके मन्त्री जो करते थे, उनके मन्त्रियों के सेकेटरी जो करते थे वही इनके भी करते हैं, ऐसी बात नहीं है।

प्रो० मथ दण्डवते : जहां तक मेरा सवाल है मैं कहता हूं कि विरोधी दल की तरफ से ही तय हो जाए मेरे चरित्र की श्राप जांच करवा सकते हैं । मैं तैयार हूं ।

श्री रामेश्वर सिंह: मैं जानता हूं बहुत से मन्त्रियों के कर्मचारियों ने तो लाखों की सम्पत्ति बना ली है।

श्री रामानन्द यादव : मैं अब केटरिंग के मम्बन्ध में कुछ सुझाव देना चाहता हु । 🗦 टरिंग की स्थिति क्या है। स्टेशन पर भ्रौर रनिंग ट्रेन में जो भोजन मिलता है वह तो वाहियात है। रिनंग ट्रेंन में ब्रधिकांश को आपने डिपार्ट-मेंटलाइज करना शुरू कर दिया है श्रौर प्राइवेट कण्ट्रेक्टर्ज़ को हटा दिया गया है। मैं तो चाहता ह कि इंटायर केटरिंग जो प्राइवेट लोगों के हाथों मे हैं उसको अबोलिश कर दिया जाए भ्रौर एक कारपोशन बना दी जाए भ्रौर केटरिंग को ऋष ऋषने हाथ में ले लें। साथ ही साथ मैं यह भी कहुंगा कि केटरिंग के लिये जो वेटस है जिन्हे ग्रापने कमीशन बेसिस पर रखा हुम्रा है, उन्हें डिपार्टमेंटलाइज्ड कर दे। उन्हें कपड़ा मिलने की बात थी। बहुत संख्या मे यह वेटर्स है स्रौर उनको जो सुविधाए देने के लिये प्रोमिस किया गया था, वे स्विधाएं स्रभी तक उन्हें नहीं मिली हैं।

6 P.M.

फिर भोजन है सम्बन्ध में मैं चाहता हूं कि उसकी क्वालिटी को सुधारने का कोणिय करें। ग्राज जो भोजन हमको ट्रेन्स मे मिलता है, जब वह हमारे सामने ग्राता हैं, तो हम ल गों का शरीर कांपने लगता हैं। ऐसा लगता है कि इतना पैसा देने पर भी इस घटिया किस्म का भोजन शायद ही कहीं मिलेगा। मैं ग्रापसे चाहूंगा कि रनिंग ट्रेन ग्रौर

[श्रो रामानन्द यादव]

स्टेशन वाले केटरिंग में सारे भोजन के सम्बन्ध में थोड़ा ग्राप चिन्तन करें ग्रौर इसकी क्वालिटी को सुधारने के सम्बन्ध में कोशिश कीजिये।

स्रव मैं कुलियों के सम्बन्ध में कुछ कहूंगा। स्रोप है बड़े बड़े स्टेशनों पर जो कुली रहते हैं, उनको हालत भा बड़ी खराब है। ये कुली माल ढोते हैं सौर थांड़े समय में हा बूढ़े हो जाते हैं, क्षण हो जाते हैं। पर उनकी जगह उनकी लड़का को नहीं रखा जाता है। यदि वे बूढ़े हो जाएं सौर रिटायर कर दिये जाते हैं, तो उन हे लड़का को उनकी जगह पर रखा जाए। उन हे लड़का को उनकी जगह पर रखा जाए। उन हे लड़का को उनकी जगह पर रखा जाए। उन हे लड़का को उनकी जगह पर रखा जाए। उन हे लड़का को उनकी जगह पर रखा जाए। उन हे लड़का को उनकी जगह पर रखा जाए। उन हे लड़का को उनकी जगह पर सा बनवाइये, स्टेशन पर ही तथा दूसरी सुविधाएं दें जैसे रेलवे स्कूल में उन हे बच्चों के पढ़ने की व्यवस्था, रेलवे हस्पताल में दवा-दारू की व्यवस्था सौर दूसरी सुविधाएं जो भी कुलियों के सम्बन्ध में सोच सकें, देने की कुपा करें, तो बड़ा स्रच्छा काम होगा।

मैं कहना चाहूंगा कि जमालपुर का कार-खाना जो है उस के बारे में एलोगेशन है कि जित ने भी मन्त्रो आये हैं, उन्होंने उसको निग-लेक्ट किया है। यह बिहार का एकमात्र रेलवे का कारखाना है जहां बाहर से बड़ी-बड़ी मशीनें आती थीं और उनको रिपेयर किया जाता था। उसकी क्षमता कम हो गई हैं। आपने पिछली बार प्रान्सि किया था कि जमालपुर के कार-खाने को माडरनाइज करेगे। नैं चाहूगा कि आप उसको माडरनाइज करने के विषय में जल्दी कदम उठ.एं।

मैं यह भी चाहूंगा कि हरिजनों स्रौर स्नादिवासियों को रेलवे सर्विस में जिनको कोटा निश्चित किया गया है कि उनको इनने परसेंट मिलेगा, स्रगर उनक कुछ स्थान बाकी हैं, सो जल्द से जल्द पोछे के बाकी कोटे को भी पूरा करे स्रौर नौकरी दें। साथ ही मैं यह भी मांग करूगा कि पिछड़ी जाति के स्रनेक्शर । में जो लोग हैं, रेलवे सर्वित में उनकी रिजर्वेशन के सम्झन्ध में मां स्राप चिन्तन करें क्योंकि

पिछड़ी जाति के अनेक्शर 1 के लोग बड़े ही गराब हैं। उनको नौकरी नहीं मिलती हैं। उन्हें रेलवे में रिज़र्वेशन देने की व्यवस्था करें क्योंकि आपकी पार्टी ने पिछड़ी जाति को रिज़र्वेशन देने के लिये प्रान्तीय स्तर पर स्वीकार कर लिया है। मैं चाहूंगा कि यदि प्रो॰ मधुदण्डवते भो उस विचारधारा में विश्वास रखने वाले हैं, तो आप रेलवे विभाग से स्टार्ट कीजिये और यहां पिछड़ो जाति के लोगों को नौकरी दें।

ग्रब मैं एक ग्रौर बात की ग्रोर ध्यान दिलाऊंगा। जो वैगन की शार्टेज है, क्या ग्रापने कभी इस बात पर सोचा है कि इसका क्या कारण है ? ग्राप कलकत्ता जाइये जहां से वैगन अलाट होते हैं। ईस्टर्न रोजन में आप देखेंगे कि वहां पैसे का बाजार हैं, पैसा खर्च किया जाता है। मैं समझता ह कि शायद इसीलिये बैगन उपलब्ध नहीं हो पाते है। जल्दी से बैगन को खाली करके फिर से उसमें माल लाना है. जो मोबिलिटी हैं उसके न रहने की वजह से, कण्टोल में इनएफिशन्सी की वजह से आज कोयलाहर जगह नहीं पहुंच रहा है। ग्रन्प बैंगन के मलाटमेंट में दिल्लों से उस छोटे स्तर तक जहां करण्यन है उसको दूर करने की कोशिश करेंगे तो मैं ऐसा समझता ह कोयला भी समय पर पहुंच पाएगा स्रौर जो बॉटलनेक लगाह्या है वह भी दूर हो जाएगा।

डा० राम कृपाल सिंह : टाइम खत्म हो रहा है, स्रौरो को भी बोलना है।

श्री रामानन्द यादय: ग्रापने कहा कि अग्निकल्चर श्रोरियटेड न्यू लाइन्स होगी लेकिन क्या कभी ग्रापने सोचा है कि ग्रिग्निकलचर के साथ इण्डस्ट्रो ग्रौर खास कर मिनरल इंडस्ट्री बहुत जरूरी है। देखिए, छोटा नागपुर में लोहा निकलता है, कोयला निकलता है, उस एरिया में कारखा ने हैं। तो मैं ग्राप से कहूगा कि कोल शार्टेज हो रहा हं तो छोटा नागपुर मे लाइन विठाएंगे तो कोल मूबमेन्ट में बहुत बड़ी सहा-यता हो सकती है। ग्रापने कोई नयी लाइन

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बिहार में नहीं दिया है, जो भी लाइन ग्रापने दिया है वह पुरानी लाइनों को बनवाने के लिए कुछ पैसे दिए है। छोटा नागपुर, विहारराज्य में एक भी लाइन शुरू करने के लिए ग्रापने कोई ग्रावटन नहीं किया है। मैं तो चाहता हूं, ग्रौर पहले भी मैंने कहा था कि ग्राप फस्ट क्लास के डिब्बे को ग्रवालिश कर दीजिए। ग्रापने क्लासलेस ट्रेन दौड़ाने का प्रवन्ध कुछ जगहों पर शुरू किया है, इस के लिए ग्राप धन्यवाद के पात निश्चित रूप से है लेकिन मैं चाहता हूं कि इस स्कीम को ग्रीर ग्रागे वढ़ाने की ग्रावश्यकता है ग्रौर खास कर नार्थ ईस्टन रेलवे में ग्राप क्लासलेस फास्ट ट्रेन चलाने की कोशिश करें।

एक बात ग्रौर। पटना बिहार का कैपिटल है। जो डिलक्स ट्रेन व्हाया गया, मुगलसराय होकर रन करती है ग्रौर हावड़ा तक जाती है ग्रौर राजधानी ट्रेन भी जाती है लेकिन पटना से होकर सप्ताह में केवल दो बार जाती है दो बार ग्राती है। मैं चाहता हूं, राजधानी, पटना होकर जाने वाली डीलक्स ट्रेन को, सप्ताह में 3 दफा ग्राने जाने को व्यवस्था ग्राप करें। इससे पटना, जो बिहार की राजधानी है, वहां के पैंसेन्जर्स का बड़ी सुविधा हो सकती है ग्रौर उनको नोड का वह गाड़ा केटर कर सकती है।

डा० राम कृपाल सिंह : कुछ ऐसी बात भ्राप लिख कर भेज दोजिए ।

श्री रामानन्द यादव : जरा मुनिएगा काहे को घबराए हुए हो।

डा॰ राम कृपाल सिंह : समय खत्म हो रहा है । 22 मिनट ग्राप बील चुके हैं ।

श्री रामानन्द यादव : लास्ट में इतना ही कहना है——विहार के संबंध में बोल रहा हूं राम कृपाल जी—मजदूर ग्राज बोनस मांगते हैं ग्रीर पैरिटी इन सर्विस चाहते हैं। मैं उसका समर्थन करता हूं श्रौर भाई धाबे साहब ने जो बोनस के संबंध में श्रौर पैरिटी के संबंध में बात कहीं है उसका समर्थन करता हूं। मैं चाह ा हूं, एक बहुत बड़ा ववंडर जो श्रागे श्राने वाला है, श्राप के मंत्रित्व-काल में श्राने वाला है, श्राप उसको श्रवाइड करना चाहते हैं तो श्राप उनकी बोनस श्रौर पैरिटी इन सर्विसेज की बात को मान लें।

इन्हीं सुझावों के साथ मैं स्रापके बजट का विरोध करता हूं, स्रापने सीजन टिकट वाले जो कम्पूटर्स हैं उन पर जो सरचार्च जगाया हैं, उसका विरोध करता हूं। उसको उठा लें तो स्रच्छा होगा।

श्री रामेश्वर सिंह : उपसभाध्यक्ष महो-दय, माननीय मध् दण्डवते जी ने जो रेलवे बजट पेश किया है इसको मैं समाजवादी बजट तो नहीं मानता हूं। मधु दण्डवते जी समाजवादी श्रांदोलन के तपे सिपाही हैं, उन से हमें उम्मीद कुछ श्रीर थी मगर जनता पार्टी की सरकार भी समाजवादी सरकार नहीं है, यह भी एक मिली-जुली सरकार है इसलिए मधु दण्डवते जी ने जा बजट पेश किया है इसका मैं समर्थन करते हए थोड़ी सी बात ग्रपनी भी रखना चाहता है। मैं ग्रपने साथी मघु दण्डवते जी को यह बताना चाहता हूं कि रेलवे देश के विकास के लिये उस के जीवन का एक सब से जरूरी ग्रंग है। इस देश का विकास तब तक नहीं हो सकता जब तक कि रेलवे की व्यवस्था इस देश के जो पिछड़े ग्रौर दबे हुए इलाके हैं उन तक नहीं की जाती। साथी दण्डवते जी ने कलकत्ता, बंबई ग्रौर मद्रास के शहरों में रहने वाले जो कामगार लोग हैं, जो वहां के उपनगरों में रहते हैं उन के किरायों में वृद्धि करने का जो कदम उठाया है उस को मैं ग्रच्छा नहीं मानता

[श्री रामेश्वर सिंह]

क्यों कि उन का जीवन इतने सीमित दायरे में रहता है कि इसके कारण, इतना जबरदस्त टैक्स लगने के कारण उन के जीवन की तरक्की पर बड़ा वरा ग्रसर पडेगा। उन के विकास मे एक लाइन मी खीच दी गयी है और इसलिये मैं इतना ही कहना चाहता हं कि वह इस संबंध में गंभीरता से विचार करें।

बोनस के सवाल पर में कहना चाहता हं कि हमारे साथी दण्डवते जी को इस पर बहत गंभीरता से विचार करना चाहिए क्योंकि बोनस मजदूरों के जीवन का एक बहुत बड़ा सहारा होता है स्रौर इसलिये उन को इस संबंध में सहानभतिपूर्वक विचार करना चाहिए ।

माल भाडे में वृद्धि का जहां तक संबंध है मैं श्रपने साथी मधु दण्डवते जी के सामने उस सिलिसिले में कुछ ग्रांकड़े रखना चाहता हं कि किन-किन चीजों पर इस का ग्रसर पडने वाला है ग्रौर उस की रफतार क्या होगी 24 पैसा गृड पर, शक्कर पर और खां उसारी पर, 35 पैसे चीनी पर, 11 पैसे जमाये हए वनस्पति तेल पर, 75 पैसे सरसों के तेल पर, 74 पैसे रसायन खाद पर, 1, 51 श्रीर 1, 68 पैसे कागज पर ग्रौर 12 परसेंट कोल पर. 11 पैसे पेटोल पर, श्रौर यह लिस्ट लंबी है, मैं थोड़ा साही पढ़ रहा हं जो उस दिन के श्रखबार में छपा है। ग्राप उसे देख लें क्योंकि समय कम है इसलिये मैं ग्रपनी बात को ग्रागे बढ़ाने के लिये उस को छोड़ देता हूं, उस ग्रखबार को श्राप देख लें। इस का बहुत बड़ा श्रसर पडने वाला है।

इसके ग्रलावा ला ऐंड ग्रार्डर का सवाल है । स्राप तथ्य रहने दें क्योंकि मजदूरों में श्राप ने भी काम किया है श्रीर मैं ने भी काम किया है। स्राज ला ऐंड स्रार्डर की सिच्येशन जो बिगड़ रही है उस को अगर आप ध्यान से देखें तो मालूम होगा कि रेलवे में जो सुरक्षा दल काम करता है उस की

काफी कम है । जितना वह होना चाहिए संख्या के हिसाब से वह बहत कम है और जो सहलियतें उन का दी गयी हैं वह जो उन को मिलना चाहिए उस के हिसाब से कम हैं। उन को ग्राप ने कितने ही कामों में लगा दिया है ग्रौर उस के कारण उन को ग्रसविधा होती है ग्रौर उस के कारण ही रेलवे में ला ऐंड म्रार्डर की सिचयेशन भी खराब होती है। उनकी जो काम करने की क्षमता है उसको देखते हए ग्राप उन्हें भत्ता दीजिए । ग्रधिकांश स्टाल में जो काम करते हैं उन्हें 12 घंटे से 16 घंटे तक की डयटी दी जाती है। बिजली चेकिंग की डयटी के लिये दो-दो, तीन-तीन दिन नक लगातार सिपाही को देश के एक छोर से दूसरे छोर तक भेजा जाता है। रेल कर्मचारी होते हए इन्हें रावि भत्ता स्राप नहीं देते हैं। निर्धारित घंटे से अधिक डयटी लगा-तार करने के बावजद भी श्राप न इनको किसी तरह की सहलियत देते हैं और न इनको कोई भत्ता देते हैं। ये दो तीन बातें मैंने ग्रापकी जानकारी के लिये बताई हैं। वैसे मेरे पास एक लम्बी चौड़ी लिस्ट है जो मैं श्रापको देदंगा।

म्रापने एक जगह जिक्र किया है कि जो हमारे रेलवे स्टालों पर काम करने वाले लोग हैं वे ठेकेदार हैं उनकी तरफ भी मैं श्रापका ध्यान दिलाना चाहता हं। मैंने इस बारे में म्रापसे प्रश्त पूछा था म्रापने मेरे प्रश्न के जवाब में यह बताया था कि जो ठेकेदार हैं बुक स्टालों के, उनको 9 साल का कांट्रेक्ट दिया गया है। मैं ग्रापसे यह ग्रर्ज करना चाहंगा कि ग्राप इस पर गम्भीरता से विचार करे। मैं बताना चाहता हं कि स्रापने तीन कंपनियों को ही सारा ठेका दिया हुन्ना है। न्नापने हम को बताया है कि 328 जंकशन स्टेशन हैं जिनमें से 276 रेलवे स्टेशन ऐसे हैं जो मैसर्स ए० एच० व्हीलर एंड संस को बुक स्टाल का ठेका दिया हुआ है, गुलाब सिंह एंड कंपनी को ठेका दिया हुआ है भ्रौर तीसरा हिगिन बाथम है जिनको ठेका दिया हुम्रा है। इनके ठेकों की अवधि 9 वर्ष

हैं जबिक ग्रन्य बुक स्टालों के ठेके की ग्रविध पांच नाल है। इच पर ग्राप देखें कि ग्रापने इममें क्या कर रखा है। ग्रापको ऐसा नहीं करना चाहिये।

प्रो० सब् दण्डवते . हम लोगों की सरकार आने से पहले ही यह है ।

श्री रामेश्वर सिंह : ग्राप उनको रिजेक्ट कर दीजिए। यह ग्रापके पास पावर है। ग्रगर मैं इन पर कुछ कह दूंगा तो ग्रापको बुरा लगेगा लेकिन में कहना चाहता हूं कि ग्रापके ग्रफ पर लोग ग्रापको चलने नहीं देना चाहते . . .

प्रो० मञ्च दण्डवते : कानून ऐसा है। वह क्या करें ?

श्री रामेश्वर सिंह: ग्राप कानून को रह कर दीजिए। किसी तरह से बिल में संशोधन कीजिए । कोई रास्ता निकालिए। ग्राप यह सब करने के लिये सक्षम हैं। मधु दण्डवते जी ग्रापको याद होगा हम लोग कहा करते थे कि इन बुक स्टालों से जो फायदा होता है वह बहुत ज्यादा फायदा होता है। मैं ग्रापके द्वारा कहना चाहता हूं कि ए० एच० व्होलर कम्पनी को तकरीबन तीन लाख रुपये की इन्कम है। इससे कम नहीं है। इन लोगों का ठेका तीन साल के बजाय 9 साल किया है भूतपूर्व सरकार ने। तमानन्द यादव जी उठ कर चले गये। मैं उनसे कहना चाहता हुं कि ऋष्शन कहां से शुरू हुई है। यह सारी कप्शन भूतपूर्व सरकार हे द्वारा शुरू हुई है। भाई दण्डवते जी ने ठीक कहा है कि भूतपूर्व सरकार ने इस पाप को हमारे गले लगा दिया है। मैं कहना चाहता हूं कि भ्राखिर इस पाप से निकलने का कोई रास्ता आप निकालिये। भूतपूर्व सरकार क मंत्री ग्रौर मंत्री के चपरासी को मैं ग्रच्छी तरह से जानता हूं ग्रौर जः उनका श्रतिस्टेट संकेट हैं। था उनको भी जानता हूं उनकी माली हालत आज 5 से 10 लाख में चली गई है। मैं जानता हूं कि पहले श्रो कमलापति

विपाठी जी रेल मंत्री थे। मैं यह भी जाननः हं कि 3 हजार रुपयों से लेकर 10 हजा? रुपये तक नियुक्तियां करने में घूस ली गई 🦠 श्रौर ट्रांसफर करने के लिए ५ हजार हरा। तक घूसली गई थी। यहां तक 🕩 चपरासियों नियुक्ति की दो हजार रुपयों की घूस ली गई। श्रोम मैं तो उस इलाके का रहने वाला हूं जहा 🙃 हमारे देश के बड़े-बड़े लोग रहने वाले है। श्री जवाहरलाल नेहरू जो इसी इला करें रहें। वाले थे। हम लोग यह कहा करते थे हि पूर्वीचल प्रदेशों की तरक्की तब तक नहीं हाग। जब तक कि इन प्रदेशों के ग्रलावा की श्रौर इलाके का हमारे देश का प्रधान मना नहीं बनेगा। हम यह भी कहा करते थे 🖰 उत्तर प्रदेश, बिहार, मध्य प्रदेश ग्रौर राजस्य जितने भी हिन्दी भाषी इलाक हैं वे तव नक तरक्की नहीं करेंगे जब तक कि कोई हिन्दी भाषो प्रधान मंत्री नही बन जाता है । इसलिए हम लोग यह बात कहते हैं कि कि साउथ इंडियन को ग्राप प्रधान मंत्रा दीजिए। तभी पूर्वी उत्तर प्रदेश भ्रौर भिहार के **इलाके तरक्की करेंगे। श्री द**ण्डवने ज हमारे मिल है। हमने भी आपके साथ है। काटी है। आंप हमारे पूर्वीचल प्रदेशां 🖂 हालत को देखिए। यह प्रदेश ऐसा है 💤 के लोगों ने सन् 1857 के गरर में जाजादाना लड़ाई लड़ो थी। सन् 1942 की लड़ाई म भी इस इलाके के लोगों ने बहुत भाग निया यह विहार में चम्पारण का ग्रान्दोलन जी ने इसी इलाके से शुरू किया पंडित जवाहरलाल नेहरू भी इसी इता रहने वाले थे ग्रौर डा० लौहिया का 🐣 भी इसी इलाके में हुम्राथा । श्री जा प्रत नारायण जी बलिया में यू० पी० छो। 🕼 के बार्डर पर एक गांव में पैदा हुए थे। 🗈 पार्टी उन्हीं की बदोलत सत्ता मे 🙃 लेकिन इस इलाके में ग्राप देखिय कि रेकी क्या हालत है। मैं पूछना चाहता हूं कि कारण है कि पूर्वी उत्तर प्रदेश में अहर ह

[श्री रामेश्वर सिंह]

बनारस में छप्परा तक एक भी बड़ी रेलवे लाइन नहीं है? हमारा इलाका गरीबी की चरम सीमा पर पहुंचा हुन्ना है। ग्राज भी वहां पर लोग गोबर से अन्न निकाल कर खाते हैं। रेलों की हालत इस इलाके मे यह है कि कलकत्ता से अगर कोई गाडी कोयला लाती है या धनवाद या भ्रासनसोल से कोई गाड़ी कोयला लाती है तो बनारस में उसको दूसरी गाड़ी में बदलना पड़ता है क्योंकि छप्परा तक कोई बड़ी रेलवे लाइन नहीं है। इस कारण से हम लोगों को ज्यादा पैसा देना पडता है ग्रौर हमे चीजें ज्यादा दाम पर मिलती है। पिछले 30 वर्षों से यह हालत चल रही है। अग्रेजो के जमाने में जो हासत इस इलाके की थी, वहीं ग्रब भी चल रही है। बचपन में हम देखा करते थे कि श्री जयप्रकाश जी जब इस इलाके में ग्राते थे तो हाथी में बैठ कर ग्राते थे क्योंकि कोई श्राने - जाने का अन्य साधन नहीं था। यही स्थिति ग्राज भी चल रही है। मैं चाहता हूं कि हमारे मंत्री महोदय इस इलाके की तरफ विशेष रूप से ध्यान देने की कृपा करें।

श्रोमन् , मैंने बुक स्टालों की बात पहले ही कही है। मैं समझता हूं कि अगर आप इस मामले की तरफ ध्यान दें तो इससे हमारे देश में शिक्षित बेरोजगारी की समस्या हल हो सकती है। कुछ दिन पहले प्रधान मंत्री जी ने बेरोजगारी के बारे मे कुछ बाते कही थीं। मैं समझता हूं कि इस मामले से बेरोजगारी का बहुत वड़ा सवाल जुड़ा हुन्ना है। हमने तमिलनाडु मे भी गरंबी देखी है। हजारों ने जवान स्राज हमारे देश में बेरीजगार पड़े हुए हैं। उनको इन बक स्टालों मे काम पर लगाया जा सकता है। अगर आप ठेकेदारी प्रथा को समाप्त कर दें तो इससे बेरोजगारी को समाप्त करने में काफी मदद मिलेगी। जैसा मैंने बताया है कि ए० एच० व्हीलर कम्पनी को तीन-तीन लाख रुपये। का फायदा हो रहा है। हम समझते है कि

धगर इनका ठेका हटा दिया जाय तो लाखों लोगों को रोजगार मिल सकता है। श्रीमन् में इस सवाल को अगले सत मे भी उठाऊंगा। मैं जानता हूं कि ए० एच० व्हीलर कम्पनी और हिगिन बाथम कंपनियों को कम से कम 50-50 और 60-60 लाख रुपये की इन्कम है तो श्रीमन्, इन बुक स्टालों के ठेके एक-एक, दो-दो स्टेशन पर शिक्षित बेरोजगार नौज-वानों को दिया जाए यह मेरा स्नाप से साग्रह है।

ग्रापने किसानों को राहत दी है इसके लिये मै ग्रापको मुबारकबाद देता हुं। श्रीमन्, श्राप देखिये कि ट्रेन में क्या है श्राप कहीं भी चले जाइये, मैं एक माह पहले साउथ में गया था, स्टेशनों पर महिलाओं ग्रौर पूरवों के शौचालय बने हुए हैं परन्तु उनमें पानी की कोई व्यवस्था नहीं है। यह देश बहुत विशाल है भ्रौर सारे देश के एक क्षेत्र से दूसरे क्षेत्र तक के लोग स्राते-जाते रहते हैं, साउथ के लोग बनारस ग्रा रहे हैं ग्रीर बनारस के लोग रामेश्वरम जाते हैं, कलकत्ता जाते हैं,. बम्बई जाते है। मगर स्राप देखें कि कहीं शौचालय है तो पानी नहीं है स्रौर स्रगर पानी है तो शौचालय नहीं है। तो श्रीमन्, इस बात पर स्रापको गंभीरता से विचार करना चाहिए । मैं बड़ी-बड़ी बातों की तरफ श्रापका ध्यान खीच रहा हं, मैं छोटी-छोटी बातों की ग्रोर ग्रापका ध्यान खींच रहा हुं। इसलिए ग्रापको जहां पर महिलाग्रों के लिए कम से कम शौचालय की व्यवस्था है वहां पानी की भी व्यवस्था होनी चाहिए। बहुत सी जगहों पर जहां कि लोगों को घंटों बैठा रहना पड़ता है न पानी की व्यवस्था है[.] ग्रौर न विजली की व्यवस्था है। इस तरफ भ्रापको ध्यान देना चाहिए ।

(Time bell rings)

मुझे 5 मिनट का समय ग्रीर दिया जाय।

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): Already you have taken five minutes.

श्री रामेश्वर सिंह : वैगन्स न मिलने की वजह से मैं ग्रापके दुख को समझता हूं भाई

दण्डवते जी। इससे मैं भी दुखी हूं कि जनता पार्टी की सरकार को जो करना चाहिए वह हो नहीं पा रहा है, स्राप भी कुछ नहीं कर पा रहें है। मैं स्रापकी मजबुरी को जानता हं। पुस्तिका में है कि बाढ़ की वजह से श्रापकी सारी की सारी मशीनरी स्रौर सारा यातायात ठप्प हो गया। इस मजबरी को मैं मानता हुं। परन्तु हमारी स्वयं की भी मजबूरी देखिए जहां कोयला जाना चाहिए वहां कोयला नहीं गया है ग्रौर वहां सारी व्यवस्था ठप्प पड़ी हुई है। निकट भविष्य के लिए मैं सदन के द्वारा ग्रापका ध्यान इस ग्रोर ले जाते हुए कहना चाहता इं कि ग्रब शीघ्र ही एक बहुत बड़ा संकट कोयले को लेकर ग्राने वाला है। कोल मंत्री कहते हैं कि रेलवे की वजह से संकट भ्रा रहा है भ्रौर भ्राप कह रहे है कि हमारी मजबूरी है। तो इस पर भी स्राप गंभीरता से विचार करिये । इस समस्या को ग्राप रोक नहीं पाये हैं।

म्रनुशासन के बारे में जो कहा गया कि रेलवे में ग्रनुशासन नहीं है यह बात सही है। <mark>श्रनुशासन के सवाल पर भी चर्चा ह</mark>ई ग्रौर मैं भी कहना चाहता हूं कि अनुशासन रहेगा कैसे ? जब स्रापके स्रफसर लोग छोटे लोगों से घर में काम करवायेंगे तो इससे अनुशासन नहीं रहेगा ? जब ऊपर से स्रन्शासन रहेगा तब जाकर नीचे भी अनुशासन रहेगा । इस सम्बन्ध में मैं केवल इतना ही कहना चाहता हूं कि ग्राप श्रपने प्राफिसर्स को ऐसा निर्देश जारी करें कि कोई भी ग्राफिसर किसी भी कर्मचारी से कोई ऐसा काम नहीं करवायेंगे जिससे कर्मचारी में उनके प्रति कोई विद्वेष की भावना स्राये। इसके लिये ऐसा निर्देश जारी करना जरूरी है। इस ग्राशय का ग्राप पत्न लिखें, सरकुलर निकालें ग्रौर ग्रधिकारियों से भी मैं कहना चाहता हूं, रेलवे के ग्रधिकारी लोग जो बैठे हए हैं कि स्राप थोड़ा उदार बनिये, स्राप अपने दिल को उदार करिये, संकोच की भावना से मत करिये। इससे काम करेंगे तो **ग्रनुशासन नहीं चलेगा** ।

श्रीमन्, ग्रब मैं भोजन के बारे में कहना चाहता हूं। जनता भाजन जो स्राप दे रहे है उसकी तरफ श्रीमन् मैं ग्रापका ध्यान दिलाना चाहता हं। जनता भाजन एक वक्त मैंने लिया था। उसमें 6 पूरियां मिली थो। स्टेशन पर जब गाड़ी खड़ी होती है तो बाहर निकल कर 6 पूरी 60 पैसे में मिलती हैं ग्रौर तरकारी उसके साथ मुफ्त । ग्राप भी 6 पूरी देते हैं ग्रौर उसमें सब्जी सड़ी हुई । जो सब्जी मेरे पास ग्राई वह सड़ी हई थी तो केवल कागज के डिब्बें के 40 पैसे ले लेते है। 60 पैसे की पूरी और 40 पैसे मिल-कर 100 पैसे यानी एक रुपया ने निया। इसलिए मेरा कहनाहै कि उसमे कम से कम 8 पूरियां तो दीजिए तथा सब्जी ठीक दीजिए। इसकी व्यवस्था भ्राप करिए।

मैं छोटी-छोटी बातें बता रहा हूं। मैं वाराणसी-छप्परा लाइन के बारे में कहना चाहता हूं श्रीमन् कि हम सब हिन्दुस्तान के रहने वाले हैं ग्रौर सब सारनाथ के बारे मे जानते हैं। यह एक इन्टरनेशनल ख्याती का स्थान है। चीन के यात्री हयान-साग वहां पर ग्रायेथे। यहां पर बुद्ध जी ने ग्रपने शिप्यों को शिक्षा दी थी। उसके बाद वहा पर सम्प्राट ग्रशोक ने या उसके पूर्व के लोगों ने एक ग्राश्रम बनाया था। वहा पर ख्दाई का काम भी हुग्रा कनिगहोम नाम का इंजीनियर भारत मे स्राया था जो कि रेलवे का इंजीनियर था । जाते-जाते वहां पर कुछ मितया मिल गई ग्रौर उनको खोद कर इकट्टा वनसान यहां स्राया था स्रौर **ग्राज भी थाईलैंड ग्रौर पूरे ए**शिया के लोग, ईस्टर्न वर्ल्ड के लोग ग्राते है। यह लोग उस स्थान को देखने के लिए श्राते है कि कहां परबुद्ध ने, सिदाथ ने उपदेश दिया था । उस सारनाथ श्राज भी बड़ी लाइन की व्यवस्था नहीं है। स्राज भी कोई समुचित प्रध नही है । श्रीमन, जब म्राप दिल्ली से चलेंगे

[श्रां रामेश्वर मिह]

तो श्रापको बनारस में उतरना होगा ग्रौर बनारस से फिर ट्रेन में बैठ कर स्राप सारनाथ जाएंगे । स्रगर रामेश्वरम या मद्रास से चलेंगे तो पहले बनारस उतरना होगा तब फिर सारनाथ जाइये । फिर क्शीनगर जाइये । इस प्रकार तीन चार जगहों पर ट्रेन बदलनी पड़ेगी। इसलिए मैं चाहता हूं कि ग्राप उस इलाके की म्रोर ध्यान दीजिए । वह बुद्ध की नगरी ही नहीं है वह नगरी डाक्टर लोहिया, जयप्रकाश नारायण, जवाहर लाल जी की भी कह लीजिए, तमाम लोगों की नगरी वह इलाका है। उस इलाके को थोड़ा विकसित कीजिए । बक्सर में सुखिया मेल रुकती थी । मैं चार दिन हो गए वहां से ग्राया हूं लेकिन ग्रव वहां पर तिनस्खिया मेल नहीं रुकती है। म्रब वहां पर रुकना बंद कर दिया गया है। मैं यह चाहता हूं कि स्राप इस गाडी का वहां पर न रुकना बंद कीजिए। बक्सर के उस पार बलिया श्रीमन्, बलिया में मछली का व्यवसाय होता है । बलिया बहुत पिछड़ा इलाका है। वहां पर बहुत गरीबी है। मछली कलकत्ता भेजने के लिए चार दिन तक वहां पड़ी रहती है सड़ जाती है लेकिन भेजने के लिए आप ट्रेन नहीं दे पाते । श्राप इसकी कोई व्यवस्था कीजिए । उस पार से कोई फास्ट ट्रेन दीजिए । जिससे मछली वहां से भेजी जा सके । फास्ट ट्रेन में एक डिब्बा लगा दीजिए जिससे वहां से मछली भेजने की व्यवस्था हो ग्रौर लोग ग्रपने जीवन को सुधार सकें। यह मेरा सुझाव है ।

श्रव मैं थोड़ा सा रेलवे बोर्ड के बारे में कहना चाहता हूं। यह रेलवे बोर्ड है मया ? ठीक है, रेलवे बोर्ड है।

लेकिन यह रेलवे बोर्ड भी स्रापको चलने नहीं देता है। रेलवे बोर्ड के बारे में श्रापको सतर्कता से समाजवादी दष्टिकोण से चलता होगा । जनता पार्टी की सरकार समाजवादी सरकार नहीं है । मैं रोज कहता हं, बराबर कहता हूं कि जनता पार्टी को सरकार समाजवादी मरकार नहीं है मगर समाज-वादी लक्ष्य है । लक्ष्यविहीन तो हम नहीं हो गए हैं । हमको समाजवाद के रास्ते पर जनता पार्टी की सरकार को ले कर चलना होगा । नही तो इस पार्टी का कोई मतलब नहीं रह जाता । जिसमें ग्राम जनता के जीवन के ग्रन्दर सुधार न स्राए तो इसका कोई मतलब निकलने वाला नही है । उपसभाध्यक्ष महोदय, मुड्वाडीह में स्नापने इतना बड़ा डीजल कारखाना बनाया है । मैं बनारस का रहने वाला हूं । डीजल इंजन म्राप बाहर भी भेज रहे है लेकिन वहां पर जो इम्पलाइज के लिए समुचित व्यवस्था होनी चाहिए वह नहीं है। स्रापकी बड़ी। उदारता थी, मैंने ग्राग्रह किया ग्रापने वहां पर वच्चों के पढ़ने के लिए स्कल का इंतजाम किया । स्कूल तो पहले भी था लेकिन बहुत मरी हुई हालत में था। लेकिन मैं ग्रापको मुबारकवाद देता हं कि स्रापने हमारे कहने पर मडवाडीह में स्कूल सही ढंग से चलाने और अध्या-पकों की व्यवस्था स्रापने की । मैं चाहता हूं स्राप थोड़ा स्रौर उदार हों । वहां पर जो इम्पलाइज रहते हैं वे शहर से 7 मील की दूरी पर रहते हैं, बिलकूल एक किनारे में है । वहां के लोगों बच्चे कैसे पढ़ने के लिए जाएंगे । मैं श्रापसे श्राग्रह करूगा श्रापके जो इम्पलाइज हैं, जो श्रापके सहारे है, जो यह ममझते हैं कि हम मधु दण्डवते जी के इम्पलाइज है, मध् दण्डवते जी हमारे मालिक हैं श्रापको मालिक समझ कर जो लोग चलते हैं, उनके जीवन के उत्थान के

लिए काम करने वालों के बच्चों के लिए ग्रापको सोचना पड़ेगा कि वहां पर ट्रेन हके । स्राप रेलवे के स्वधिकारी लोग यहां पर बैठे हुए हैं, वहां पर ट्रेन रुकवाइये । जो बलिया से ब्राते हैं, पटना से म्राते हैं, पंजाब से म्राते हैं, वहां पर जो लोग काम करते हैं उनके लिए स्राप वहां ट्रेन हकवाइये । जो वहां के जनरल मेनेजर है जैरामन साहब वे भी साउथ के रहाे वाले हैं उनको भी उतर कर स्राना पडता है । वह एक ऐसी जगह है जहां पर हर जगह के लोग हैं । वहां कोई जातिगत नहीं है जैसे ग्रौर जगहों पर हमने देखा है । श्रीमन्, ग्रापको ट्रेन रुकवाने ग्रौर स्कूल की स्रोर ध्यान देना होगा । मैं तो खत्म कर रहा हूं। स्राप देखिये कि मुगलसराय तक तो श्रापने बिजली की लाइन कर दी है, मुगलसराय से दिल्ली तक । लेकिन मुगलसराय से इलाहाबाद तक भी कर दीजिए, यह मेरा श्राग्रह है कि मुगलमराय से इलाहाबाद रेलवे लाइन बिजली द्वारा चालित कर दीजिये क्योंकि भ्रापको ट्रेन का इंजन वहां बदलवाना पड़ता है, डीजल ट्रेन लगानी पड़ती है । तो श्राप बिजली की ट्रेन से उसको यहां तक ला सकते है, भ्राप पटना तक ले जा सकते हैं । मुगलसराय से इलाहाबाद तक करने में कोई ज्यादा खर्च नहीं है।

ग्रब मैं लखनऊ मेल की चर्चा करूंगा। जब मैं लखनऊ जा रहा था, उस दिन मंत्री जी भी लखनऊ जा रहे थे। लखनऊ मेल मैं इसलिये बता रहा हूं कि हम लोगों को खड़े होकर जाना पड़ा। ग्राप वहां पर व्यवस्था करें ग्रोर टू-टायर की बात ऐसी है कि ग्रादमी के ऊपर ग्रादमी बैठ जाता है, खड़े-खड़े लोग जाते हैं ग्रोर गोमती एक्सप्रैस के बारे में कुछ ऐसा ही है, कुछ तो करिए।

ब्राखिर में मैं इतना ही कह कर समाप्त करूंगा कि भूतपूर्व सरकार ने जो पाप, अन्याय इस देश के साथ किया है, वह न्याय जनता पार्टी की सरकार न करे, उन गलतियों को न दोहराएं । बल्कि जनता पार्टी ग्रौर भृतपूर्व सरकार के कामों में इन्ता फर्क होना चाहिये कि ग्राम जनता समझे कि यह सरकार जनता की मरकार है वह सरकार ताना-शाही ग्रौर पुजिनतियों की सरकार थी। <mark>श्रापको यह दिखलान। होगा । इ</mark>सलिये मैं ग्रन्त में ग्रापको मुबारक देता हूं कि भ्राप इतना भ्रच्छा बजट कोशिश कर के लाए हैं, जिस ढंग से बजट स्राप लाए हैं इमसे बढ़िया ग्रौर कोई वजट नहीं हो सकता था, इससे ग्रच्छा बजट तैयार नहीं किया जा सकता था क्योंकि मुल्क में विकास के लिये कहीं न कहीं कुछ तो करना पडेगा । मगर जिन बातों की म्रोर मैंने ध्यान दिलाया है उनही घोर ग्राप ध्यान दीजियेगा ।

श्राखिर में मैं विनम्रता के साथ श्रापसे कहना चाहता हूं कि श्री जयप्रकाश नारायण के इलाके को श्रापको अपने कार्यकाल में, मैं तो चाहता हूं कि श्राप दीर्घायु रहें श्रीर श्रापकी सरकार भी चलती रहे, लेकिन कहीं श्रापकी सरकार ऐसी न बन जाए कि वह श्रक्षम्य हो जाए, इस ट्रेन को जिसे छपरा तक तो करने ही जा रहे हैं, उसको भी बड़ी लाइन में परिवर्तित कर दें । इतना ही कह कर मैं श्रापको दुवारा धन्यवाद देता हूं ।

श्री भगत राम मनहर (मध्य प्रदेश) : श्रीमन्, कार्ल मार्क्स ने वर्ग-विहन समाज की कल्पना की थी, श्री मधु दण्तवते जी ने श्रेणी-विहीन गाड़ियां चलाने की कल्पना की है। उनको शायद यह नहीं मालूम है कि रेलवे बोर्ड में जो प्रधिकारी हैं, [श्री भगत राम मनहर]

ग्रध्यक्ष हैं, वे वातानुकूलित यानों में चलते हैं। ग्रगर श्रेणी-विहीन गाड़ी चलाने से पहले इस बारे में कोई निर्णय लेते कि उनके जितने रेलवे बोर्ड के ग्रधिकारी हैं, उनको साधारण पास दिया गया होता ग्रीर उस दिशा मे यदि प्रयास किया गया होता तो बजाय मेरे ख्याल से जो इतना ग्रधिक कर लगाया गया है, उसे लगाने की नौंबत नहीं ग्राती । मेरी समझ में नहीं ग्रा रहा है कि ग्रापको शायद ही रेलवे बोर्ड के ग्रधिकारियों का इस दिशा में सहयोग मिलेगा? वे कभी नहीं चाहेंगे कि उनको जो सुख-सुविधाएं हैं उनमें [किसी तरह से कमी की जाये।

श्रीमन्, ग्रभी कुछ दिन पहले रेलवे बोर्ड के श्रधिकारियों ने माननीय गिरी जी, जो भूतपूर्व राष्ट्रपति थे उनके पास को रिन्यूवल की अनुमति नहीं दी। यह बड़ी शर्मनाक बात है क्योंकि भूतपूर्व राष्ट्रपति हों या भूतपूर्व प्रधान मली हों, उनको राजनीतिक दायरे के अन्दर लाना किसी भी कीमत पर उचित नहीं है। इसकी जितनी भी भर्त्सना की जाए, मेरी समझ में बहुत कम है। मान्यवर, मैं जानना चाहता हूं कि श्रभी कुछ दिन पहले ग्रापके मंत्रालय ने कितने लोगों को पास दिया है उनके नाम क्या हैं तथा उनके पते क्या हैं ? मंत्री जी ने यह ख्याल कभी नहीं किया कि उनके रेलवे बोर्ड के चेयरमैन ग्रीर सदस्यगण, जैसा कि मैंने पहले कहा, लग्जरी यान में चलने की उन की भ्रादत है, उन की जितनी सूख-सूविधाएं हैं उनको कम करना बहुत जरूरी है। मान्यवर, जो श्रापका रेलवे बोर्ड है, वहां पर कितनी श्रफसरशाही का बोलबाला है इसका इस से पहले कही उदाहरण नहीं मिलेगा।

ग्राप की नाक के नीचे वे लोग क्या-क्या कर रहे हैं, किस तरीके के ग्रधिकारियों व कर्मचारियों का ग्रंपीइन्टमेंट हो रहा है एड्हाक बेसिस पर, जिसको टेलीफोन सहलियत नहीं होनी चाहिए उस को टेलीफोन की सहलियत दे रहे हैं, जिसको होनी चाहिए उस को म्रलग रखा जारहा है। कांग्रेस शासन में जो कर्मचारी कार्यरत थे उन को निकालने की भरसक कोशिश की जा रही है स्रौर जब कभी वे श्रापके सामने या बोर्ड के सामने रेप्रेजेन्टेशन देते हैं तो रेलवे बोर्ड बिना कारण बताये उसको ब्राउटराइट रिजेक्ट कर देता है उस के ऊपर ग्रागे कोई सुनवाई नहीं होती ।

मान्यवर, श्राज चाहे कोई शासन में हो, ऐसे अधिकारी हो सकते हैं जो श्रापके श्रादेश का पालन करें लेकिन उन के विरुद्ध बदले की कार्यवाही होना यह उचित बात नहीं है । मैं जानना चाहता हूं, जो एक्स-काडर श्रपाइन्टमेंट रेलवे विभाग में हुए हैं उसमें कौन-कौन से स्टाफ की पोस्टिंग की गई है इस बारे में प्रधान मंत्री ने जो इंस्ट्रेक्शन दिया था कुछ दिन पहले उस के बारे में श्राप के मंत्रालय ने क्या कोई निर्णय लिया?

मान्यवर, रेलवे मंत्रालय में और सरकार के अन्य मंत्रालय के बीच आपस में कोई सामंजस्य नहीं है। यह इस बात से भी पता लगता है कि आपने बाल वर्ष में 5 वर्ष के बच्चों को मुफ्त यात्रा की अनुमति दी है लेकिन आपके वित्त मंत्री ने एक ही स्ट्रोक में चाय, टाफी, बिस्कुट, जैसी यस्तुओं पर कर अधिभार लगा कर आपकी आशा में पानी फेर दिया है। उन को कभी यह महसूस नहीं हुआ कि बच्चों के लिए भी कुछ थोड़ी सी छूट दी जाए। जहा तक कोयले की कमी का सवाल है, आप का

मंत्रालय यह कहता रहता है कि कोयले की काफी कमी है श्रीर उन्होंने 50 के ऊपर रेलगाड़ियां रद्द कर दीं इस वास्ते कि कोयले की पूर्ति नहीं की जा रही है । ऊर्जा मंत्रालय का दावा है कि उस के पास पर्याप्त माता में कोयला है। उनका कहना है कि रेलवे मंत्रालय के पास वैगन नहीं है हमारे पास स्टाक है । इस्पात मंत्रालय ने एक कदम ग्रागे जा कर यह निर्णय लिया है कि उस ने 10 लाख मीट्कि टन ग्रास्ट्रेलिया सं श्रायात करने का ग्रादेश दिया हम्रा है। दूसरी तरफ कैबिनेट ने निर्णय लिया है कि एक एक्सपर्ट कमेटी बना दी जाए श्रीर जब तक एक्सपर्ट कमेटी की रिपोर्ट नहीं ग्राती कोई ग्रादेश नही दिया जाए। लेकिन एक्सपोर्ट कमेटी ने ग्रभी ग्रपनी रिपोर्ट ही नहीं दी है कि ग्राप के यहां के इस्पात मंत्रालय ने 10 लाख मीट्रिक टन कोयले का ग्रार्डर कर दिया है। यह कितनी शर्मनाक बात है ?

मान्यवर, दक्षिण पूर्वी रेलवे जैसा कि मैंने कहा है वैगन की कमी की वजह से वहां माल की ढुलाई नहीं हो रही है, उस का जीता-जागता उदाहरण विलासपुर समभाग है रेलवे का जहां पर इस के पहले 500 वैगन प्रति दिन कोयला ग्रीर दूसरे खनिज पदार्थ वहां से लेते थे ग्रीर ग्रन्लोडिंग होती थी, वहां म्राज 2,250 वैगन प्रति दिन लोडिंग ग्रन्लोडिंग हो रही है। 10,000 वैगनों का इन्डेंट वहां पेंडिंग है। ये सब बातें इम बात का स्पष्ट प्रमाण है कि स्राप के यहां वैगन की बिलकुल कमी है और ग्राप उपभोक्ताश्रों को वैगन सप्लाई करने में श्रसमर्थ हैं। दसरी तरफ इस की वजह से जो विलासपुर समभाग के कुछ स्टेशंस हैं जिनकी स्थिति बडी दयनीय हो गई है, जैसे भाढ़ापारा, तिलदा, बिलहा . चांपा स्रादि यहां पर जो पहले 5 गुड्स क्लर्क

काम करते थे उन की जगह पर अय एक क्लर्क काम करता है और जहां 24 घंटे काम होता था वहां तीन घंटे मात्र काम काज चल रहा है । नो यह स्थिति ग्राप की रेलवे में है । इस से साफ जाहिर है कि ग्राप जो कहते है कि वैगन्स की कमी नहीं है कोयले की कमी है उस में ग्राप कहां तक सही हैं ग्रीर ग्राप कहां पर है?

मान्यवर, ग्रापके यहां जो दक्षिण पूर्व रेलवे मे पैसेंजर गाड़ियों मे वसूली होती थें उसमें ग्राज कल 50 प्रतिशत की कमी हो गई हैं क्योंकि जो ट्रेन चेंकिंग स्टाफ है उसका कोई कोग्रापरेशन ग्राप को नहीं मिल रहा है । इसी प्रकार इस शासन में जब से दण्डवते जी ने रेलवेज का शासन ग्रपने हाथ में लिया है तब मे गाडियों में चोरी व डकैती का विश्व रेकाई कायम हो चका है। अब चार, 6 महीने इसमे कुछ कमी श्रायी है, लेकिन मैं समझता ह कि ग्रभी भी जंजीर खीचने की ग्रौर चोरी भौर लुट पाट की जो वारदाते है वह बढ़ती जा रही है । इन पर ध्यान देना बहत जरूरी है। ग्राज कल रेलव स्टाफ को ग्रार०पी० एफ० का कोई कोग्रापरेशन नहीं मिल रहा है । टिकट कलैक्टर तो पकडना चाहता है बिना टिकट वालो को या चोरों को, लेकिन रेलवे का प्रोटेक्सन फोर्स उसको कोई सहयोग प्रदान नहीं करता ग्रौर नतीजा यह है कि चेन पुलिग की वारदातें बढ़ रही है। इसमें जब तक पूरा कोम्राडिनेशन नहीं होगा तब तक मैं नहीं समझता कि चोरी, डकैती की वारदाने कर हो सकेंगी या लोगों की जान मार रक्षा करने में ग्राप समर्थ हो सकेगे । 🚁 दोनों में कोग्रार्डिनेशन बहुत जरूरी हु।

रेलवे की जो जमीन खाली पड़ी ह उस पर ग्रनग्रथोराइज कटजा ग्राजकल बहुन बढ़ रहा है ग्रीर उसका नतीजा यह होता

[श्री भगत राम मनहर]

है कि जो चाहता है ग्राएकी जमीन पर कब्जा कर लेता है। जो गरीफ स्रादमी है उनको वहां से हटाया जा रहा है । जैसे छोटे दूकानदार हैं उनको हटाया जा रहा है । बिलासपुर में, मैं बताना चाहता हं कि 1935 में कुछ दुकानें ग्रलाट की गई थीं । जिन नामों पर वह दुकानें एलाट की गयी थीं उनका तो पता नहीं कि वह जिन्दा है या मर गये हैं, लेकिन कुछ बड़े लोगों ने उन दुकानों को हथिया लिया है ग्रौर उन पर पक्का स्ट्रक्चर खड़ा कर दिया है । जब रेलवे ग्रधिकारियों को रिपोर्ट की जाती है तो वह कुछ ध्यान नहीं देते क्योंकि उन को तो कुछ मंथली बंधा हम्रा है वह मिल जाता है ग्रौर इसका नतीजा यह है कि जो छोटे दुकान-दार हैं साग भाजी वाले इन से तो 90 पैसे प्रतिदिन वसूल किये जाते हैं लेकिन जिन्होंने उन दूकानों के लिए पक्का स्ट्वचर वना लिया है उनसे केवल 20 रुपए महीना लिए जाते हैं । इसी प्रकार से रेलवे को 5 लाख रुपए सालाना का वहां नुकसान हो रहा है।

जो रेलवे का रिनंग स्टाफ है उनको रेस्ट रूम में दवाइयां श्रावश्यकतानुसार नहीं मिलतीं ग्रौर न ही हैड क्वार्टर में मिलती हैं । उनके लिए दवाइयों का उचित प्रवन्ध होना बहुत जरूरी है।

श्रापके यहां वेज स्लिप फार्म रूल 78(27)(डी) के अन्तर्गत यह कम्पल-सरी इंस्ट्रेक्शन्स हैं कि रेलवे वर्कशाप में पे स्लिप लाग की जाए, लेकिन न तो रेलवे वर्कशाप में यह पे स्जिप लागू है स्रोर न ही जो कंट्रेक्टर है वह इस नियम का पालन कर रहे हैं जब कि यह उनके लिए कम्पल-सरी है । ग्रभो कुछ दिन पहले हिन्दी टीचर्ज की परीक्षा बिलासपूर डिवीजन में 7-5-78 को हुई थी। उसमें हिन्दी के

पेपर को ग्रंग्रेजी में लिखा गया था ग्रौर उनको यह ग्रादेश दिया गया था कि उसमें प्रेसीज श्रौर ऐसे को श्रंग्रेजी में लिखें। इस तरीके से जब भ्रापका यह निर्देश है कि हिन्दी भाषा-भाषी लोगां को हिन्दी में उत्तर लिखना चाहिये तो इस नियम का पालन न करना ठाक नहा है। मेरे ख्याल से इतका हिन्दों में न लिखने का निर्देश देना उचित नहीं है।

SHRI NARASINGHA PRASAD. NANDA (Orissa): He is making many good points but the Railway Minister is absent.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): The Minister Parliamentary Affairs is there.

NARASINGHA PRASAD NANDA: I hope the Railway Minister has not fled away.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN:: He has attend the other House also.

श्री भगतराम मनहर : मान्यवर, कुछ दिन पहले मैंने रेलवे के एक अधिकारी श्री शुक्ल के विरुद्ध णिकायत की थी। उस वक्त तो उनकी ट्रांमफर गार्डन रोच में कर दी गई लेकिन उसके बाद यह कहा गया कि इनसे मम्बन्धित कुछ झगड़े हैं उनको निपटाने के तिर यहां रबना जरूरी है। इस तरह से उनको फिर विलासपूर वृला लिया गया । मैं समझता हं उनके खिलाफ जो शिकायत की गई थी उसको मैनुएलेट करने के लिए यह सब किया गया । इसके साथ ही मैं यह कहा। चाहता हं कि उनको स्राने-जाने का टी० ए० और डो० ए० भी दिया गया। मेरा कहना है कि यह बहुत गलत काम हुआ है । दूसरी बात मैं कहना चाहता ह कि मिस्टर चारी जो मैकेनिकल इंजीनियर थे उन्होंने कुछ कंट्रेक्टरों को सहलियत दी थी इसलिए इनके ग्रगेंस्ट 50 हजार रुपए की रिकवरी के स्रादेश ये। उसको भी

बिलासपुर संभाग में ही रखा हुआ है। उनको छे,ड़ा नहीं जा रहा है। ऐसे अधि-कारी को यहां रखना किसी भी हालत में उचित नहीं है।

मान्यवर, इस के बाद मैं कहना चाहता हं कि बिलासपुर की स्थिति यह है कि सबसे ज्यादा इन्कम रेलवे को यहीं से है। तकरीबन 400 करोड़ रुपए की सालाना इन्कम है। लेकिन मान्यवर, यह कहते हुये ग्रत्यन्त दुःख हो रहा है कि उस बिलासपूर डिवीजन के तहत जितनी गाड़ियां चल रही हैं उनसे हमको कोई सहूलियत नहीं है । जितनी गाड़ियां चलती है उनमें एक उत्कल एक्स-प्रेंस है। वह 2126 किलोमीटर की दूरी तय करती है लेकिन इसको इतनी दूरी तय करने में 45 घंटे लगते है जब कि जो जी० टी० एक्सप्रेस है उसको मद्रास तक पहुंचने के लिए जो कि 2188 किलोमीटर दूर है, 29 घंटे 35 मिनट लगते है। मान्यवर, इस गाडी की स्थिति यह है कि जहां चाहे वहां खड़ी हो जाती है । कटनी मे लगभग 1 घंटा 20 मिनट खड़ी रहती है ग्रौर बीना स्टेशन पर 50 मिनट तक खड़ी रहती है। जहाँ इंजन पहले कोयला पानी लेने के नाम पर काफी देर तक गाडी खड़ी रहती थी ग्रब वहां डीजल इंजन लगने पर भी गाडो रोकने का कोई ग्रांचित्य नहीं है । कई स्टेशन ऐसे है जहां से न तो कोई पैसेजर चढ़ता है ग्रौर न कोई उतरता है वहां भी काफी देर तक खड़ी रहती है। ग्रगर इन चीजों को खत्म कर दिया जाए या कम कर दिया जाए तो मैं समझता हूं कि दो-तीन घंटे बच सकते है।

दूसरी चीज मैं यह कहना चाहता हूं कि इस रूट में तीन चार गाड़ियां चल रही हैं। यह जो किलगा एक्सप्रेस है इसको दो दिन के गैंप से भी चलाना चाहिये । माथ ही यह भी कहना चाहता हूं कि इसके स्पीड को भी वढाना चाहिये। मंत्री महोदय

ने ग्रपने भाषण में बड़ी संजीदगी से कहा है कि हम कई गाड़ियां सुपर फास्ट करने जा रहे है। लेकिन मैं कहना चाहता हूं कि जितनी गाडियों का ग्रापने जिक किया है उनमें से एक गाड़ी भी इस रूट पर नहीं है। श्रापने इस रुट पर एक भी सुपर फ स्ट गाडी की व्यवस्था नहीं की गई है। (Time Bell Ring) मैं पांच मिनट मे खत्म कर रहा हूं। मान्यवर, यह गाड़ी जो स्टेट्स पार करके चलती है। मेरे ख्याल से कोई भी ऐसी गाडी नहीं है जो नौ प्रांतों को पार करती हुई चलती हो। मेरा कहना यह है कि इन गाड़ियों में न तो कोई ठीक से कुँटरिंग की व्यवस्था है और न कोई खाने पीने की ठीक से व्यवस्था है । मेरा ख्याल है कि इन गाड़ियों की इतनी लम्बी दुरी होने की वजह से इसमें रेस्टंरिंट कार लगनी चाहिये । मान्यवर, कुछ दिन पहले छत्तीसगढ़ एक्सप्रेस में संचार मंत्रालय ने श्रार० एम० एस० की एक बोगी लगाने की ग्रनुमति देदी थी। लेकिन खेद के साथ कहना पड़ता है कि रेलवे मंत्रालय ने उस मंत्रालय की बात को स्वीकार करने से नामंजर कर दिया। मेरा ग्राप्से यह निवेदन है कि इस एरिया में जितनी भी गाड़ियां हैं किसी में भी ग्रार० एम० एस० बोगियां नहीं है उनमें ग्राप ये बोगियां लगाने की कृपा करें। भोपाल में छत्तांसगढ़ एक्सप्रेस का 10 मिनट का स्टोपेज है। इस कारण से वहां से खाने की व्यवस्था ठीक प्रकार से नहीं हो पाती है। वहांपर जो कंडक्टर गाड़ी में बैठा है वही स्रागे भी चलता है। वे लोग कहते हैं कि हमारे पास इतना समय नही होता है कि हम खाने की व्यवस्था भी यहां पर कर सकें क्योंकि सिर्फ 10 मिनट का वक्त मिलता है। उनका यह भी कहना है कि हम पहले मैसेजरों को देखेगे। इस प्रकार से पैसेजरो को भूखा चलना पड़ता है। इसके ग्रलावा छत्तीसगढ एक्सप्रेस में जो रिजर्वेशन स्लिप मिलती है वह विलासपुर से टेलीग्राम करके भेजी जाती है। इसमें काफी दिक्कत होती है ग्रौर

[श्री भगत राम मनाहर]
पैसेंजरों को कभी कभी बिना ग्रारक्षण
की पूर्व सूचना के वहां पड़े रहना पड़ता है।
इसलिए ग्रावश्यकता इस बातकी है कि

इसालए ग्रावश्यकता इस बातको है कि रिर्जेवेशन स्लिप कंडक्टर के साथ भेजी जानी चाहिए ग्रौर यहां से एप्रूव होकर जानी चाहिए ।

मान्यवर, रेल मंत्री जी ने सीजन टिकट पर श्रीर कुछ श्रन्य चीजों में वृद्धि की है श्रीर इससे श्रापका श्रनुमान है 178 करोड़ रुपये श्राएंगे। श्रापने यह भी कहा है कि इससे कीमतों पर कोई प्रभाव नहीं पड़ेगा। लेकिन मेरा कहना यह है कि इससे दाल, चावल गेहूं श्रादि की कीमतों पर श्रनुमानतः 14 रु० किंवटल से 54 रु० किंवटल तक बढ़ोत्तरी होगी (Interruption) कर्मचारियों को बातस दी जाती चहिंगे। श्रन्त में मी श्रापसे यह जातना चाहता है कि —

What is the total strength of selection grade private secretaries in the Railway Board's officer? What is the status of officers who are entitled to avail of the services of selection grade private secretaries? What is the criterion for the posting of private secretaries with those officers? Is it a fact that Stenographers (Grade B) are posted with those officers who are entitled to avail of the services of private secretaries and if so, the reasons thereof?

मान्यवर, रेल मंत्री जी जानते हैं कि विलासपुर संभाग में को बा का काफी डेवलपमेन्ट हो रहा है। लेकिन वहां पर गाड़ियों की स्थिति ठीक नहीं है, कोरबा-जेवरा रोड पैसेंजर को दो बार चलाई जाने ग्रीर दो बार न चलाने के कारण लोगों को बड़ी कठिनाइयों का सामना करना पड़ता है। मेरी यह मांग है कि ग्राप इस इलाके की तरफ विशेष रूप से ध्यान देने की कृपा करें। इसके साथ-साथ मैं यह भी कहना चाहता हूं कि जब से ग्रापने यह रेल विभाग का काम सम्भाला है व से रेले काफी लेट चलने लगी हैं। इसका कारण यह है कि

पहले जो पार्सल गाड़ियां चलती थी उनको आपने करटेल कर दिया है। पैसेंजर गाड़ियों से ही पार्सलों का लोडिंग और अनलंडिंग होता है। इसमें काफी समय लग जाता है। इसलिए आप इस ओर भी ध्यान देने की कृपा करें। लोकल गाड़ियों में आपने सिर्फ चार डिब्बे लगा रखे हैं, जेकिन आप जानते है कि इन स्थानों में सवारियां ज्यादा हो जाती हैं। इसलिए, इस प्रकार की गाड़ियों में भी बोगियां बढ़ाने की बहुत जरूरत है। इन शब्दों के साथ मैं इस रेल बजट को अपोज करता हं।

7 P.M.

श्री ग्रब्दूल रहमान शेख (उत्तर प्रदेश) : वाइस-चेयरमैन सर, रेलवे बजट, जो सर्य लस बजट पेश किया गया है और उसमें जो सुविधायें दी गई है उसके लिये मैं ग्रानरेबल मिनिस्टर साहब को बधाई देना चाहता था लेकिन स्रपोजीशन स्रौर रूलिंग पार्टी के लोगों ने इतनी ज्यादा बधाई दी है इसलिये मैं भीर ज्यादा बोझ उन पर नहीं डालना चाहता हं। मैं सिर्फ यह कहना चाहंगा कि श्रपोजीशन के लोगों ने जिस तरह की नुकताचीनी, ऋटिसिज्म इसका किया है, यह ठीक है उनको इसका हक हासिल है, लेकिन उन्होंने इस बात का उस वक्त ध्यान नहीं रखा जब कि उनकी ग्रपनी पार्टी की सरकार थी। मैं समझता हं कि ग्राज का रेलवे बजट कांग्रेसी सरकार के पास्ट तमाम रेलवे बजटों से बेहतरीन बजट होते हुए भी जब कि पहले वे तमाम बजटों की प्रशसा करते थे. उसको ग्रप्रिशियेट करते थे वे ग्राज के बजट के बारे में नुक्ते उभार रहे हैं । उस समय इन नुक्तों की तरफ ध्यान नहीं दिया ।

कामन प्वाइट जो प्रपोजीशन के सभी दोस्तों ने उठाया है वह है कमंचारियों को बोनस देने की बात। इससे किसी को भी इंकार नहीं हो सकता है कि मेहनतकश लोगों को उनकी मेहनत का कुछ फल मिलना चाहिए। लेकिन यदि रेलवे वालों को देंगे तो पी० एंड टी०

वाले बोनस मांगते है, बैंक कर्मचारी बोनस मांगते हैं ग्रन्य लोग भी इसकी मांग करते हैं यदि सब के लिये यह स्वीकार कर लिया जाय तो मेरी समझ में नही स्राता कि जनरल बजट के श्रन्दर ग्रौर रेलवे बजट के ग्रन्दर कितने और टैक्स बढाने पडेंगे। बात को ध्यान में रखते हुए मैं सिर्फ इतना कहंगा कि बोनस देना ग्रसम्भव बात है लेकिन इसके बाजजूद इन मेहनत-कश लोगों को सोगल शिक्यूरिटी के नाम पर, उनके वेल-फेयर के लिये अगर कुछ राहत वे दे सकते हों तो इसको जरूर वे विचार करें।

Budget (Railways)

मैं इस बात के लिये बधाई देना चाहता हं कि हमारी इंडियन रेलवे की शोहरत, उसकी कारकरदगी की रैपुटेशन इस कदर बनी है कि आज हमें बाहरी मुल्कों से वैंगन्स बनाने का ही ग्रार्डर नहीं मिलता बल्कि रेलवे लाइन बिछाने के लिये हमारी रेलवे का महयोग लिया जा रहा है ग्रीर यह खुशी की बात है कि स्रभी स्रभी चार सौ के करीब हमारे भ्राफिसर्स भौर वर क्स की सेवाग्रों को नाइजीरिया की गवनमेन्ट ने मांगा है ग्रीर उन्होंने हमारे लोगों की प्रशंसा की है श्रौर ऐसा करके उनको वहां पर ग्रपने काम के लिये दावत दी है। इन तमाम चीजों को विपक्षी पार्टी ने नजर ग्रंदाज करते हुए सिर्फ उसका जा नेगेटिव ग्रासपेक्ट है उसी ग्रपने भाषणों में उजागर किया है । मुझे कम से कम ऐसी जिम्मेदार पार्टी के लीडर्स से यह ग्राशा नहीं थी जिन्होंने कि लगातार तीस साल तक इस देश पर शासन किया हो। जिनको इस किस्म के काम का ग्रच्छी तरह से तज्वी हो उनकी भ्रालोचना बहुत ठोस होना चाहिए और पचनात्मक होना चाहिए। मुझे इस बात तर बड़ी निराशा हुई कि उन्होंने केवल इसके नेगेटिव पहलू को उभारा है। उन्होंने इसकी अच्छाइयों की ग्रोर ग्रपना ध्यान नहीं दिया है।

मैं रेलवे मिनिस्टर साहब को थोड़े वक्त में कुछ सूझाव देना चाहता हूं जो मैंने जाती 2090 RS-11.

तजुर्वे की बिना पर ग्रौर ग्रध्ययन करने की बिना पर हामिल किये है। जहां तक खाने का, कैटरिंग का मामला है, इस बारे में बहत से मेम्बरों ने कहा है ग्रौर यह शिकायत बहुत हद तक दुरुस्त है। जहां पर प्राइवेट एजेंसीज को उन्होंने यह काम दिया है वहां वे लोग बहुत घटिया किस्म का खाना मुहैया करते हैं, प्रोवाइड करते हैं। डिपार्टमेटल और रेफरेसमेंट रूम की जो सर्विस है वह कुछ बेहतर है। लेकिन उसको भी ज्यादा बेहतर किया जाना चाहिए। बहुत सी गाडियों में डाइनिंग कार की त्यवस्था नहीं है जिसके कारण वक्त बेवक्त सवारियों को बहुत परेशानी होती है। इसका ध्यान रखा जाना चाहिए।

दूसरी बात यह है कि गाड़ियां वक्त पर नहीं पहुंचती है। कई गाड़ियों में मुझे खुद भी तजुर्वा हुन्ना। राज्य सभा की एक कमेटी के सिलमिले में मैं नागालैंड जा रहा था जिसका मैं भी सदस्य हूं। तिनस्खिया मेल से हम लोग गये । ब्नगांव में मीटर गेज हमने बदली तो गाड़ी वहीं 3 घंटे रुकी रही। जब हमने मालुम किया तो कहा गया कि कुछ स्पोर्ट्समैंन जा रहे थे उनके श्राधे श्रादमी चढ़ गये ग्रौर ग्राधे ग्रादमी रह गये इसलिये उन्होंने रोकने के लिये कहा। इसलिये हमने रोका । लेकिन बाद में मालुम हुन्ना कि रेलवे के कुछ ग्राफिसर्सजा रहेथे इसी बजह से उन्होंने 3 घंटे गाड़ी को रोका । दूसरी गाडी दो घंटे के बाद आनी थी वह आई उन रेलवे ग्रधिकारी को जब एक) मोडेशन मिली तब वह गाड़ी चली। इस तरह की रेलवे डिपार्टमेंट के ग्रन्दर बहुत सी धांधलियां है। जो इस तरह करते हैं उनकी चेक करने की सख्त जरूरत है। हम उस गाड़ी से इसलिये गये थे क्योंकि तिनसुखिया मेल की बहुत शोहरत थी। उसमें हमारी एक मेम्बर जो इस समय यहां पर नहीं है श्रीमती मैंमुना सुल्तान ने कहा कि इसका नाम तनदुखिया रखना चाहिए, जितनी तकलीफ इस गाड़ी में उठाई है उतनी किसी

[श्री ग्रब्दुल रहमान शेख]

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गाड़ी में नहीं उठाई है। इसी तरह से ग्रीर भी कई बातें है जिनकी तरफ तवज्जह देने की जरूरत है। गाड़ियां बहुत लेट पहुंचती है, चेन प्लिंग भी होती है और भी बातें हैं। हमारे सामने ही कई लोग रोक लेते हैं, नहीं मानते हैं तथा ग्रापके कानून के ग्रन्दर नुक्स है, ग्रापकी रेलवे पुलिस के जुरिस्डिक्शन में नहीं है इसको लोकल पुलिस देखा है और लोकल पूलिस रेलवे पुलिस के साथ सहयोग नहीं करती है। इस तरह से यह सारी बीमारी बढ़ती जा रही है। इसलिये भै रेलवे मिनिस्टर से कहंगा कि उन्हें इमीडियेट इन कानूनों के ग्रन्दर संशोधन लाना चाहिए जिसमें रेलवे पुलिस को यह ग्रधिकार मिलना चाहिए ताकि वह इस तरह के मिसक्रियेन्टस को, इस तरह की बाधा डालने वालों को पकड़ कर ग्रौर ग्रपने जुरिस्डिक्शन में लेकर उनको कानूनी सजा दिलाये। ग्रगर ऐसा नहीं हुन्ना तो यह सिलसिला चलता रहेगा और गाड़ियां लेट होना ग्रौर इनके ग्रन्दर यह सब किस्म की शरारतें होना ग्रौर यह काइम होना एक ग्राम बात बन जाएगी । इसलिए कानून में फौरी तौर पर संशोधन किया जाना चाहिए । हमारे यहां पालियामेंट के ग्रन्टर भी रेलवे बुकिंग म्राफिस है। यहां पर 6 लोग काम करो हैं। जब भी बुकिंग के लिए हम जाते है तो यह बहुत बिज़ी होते हैं और काम करते ही रहते हैं। फिर भी स्राध-स्राध घंटा एम० पी० को रुकना पड़ता है। इससे आप अंदाज लगा सकते है कि ग्राम रेलवे की बुकिंग के अन्दर आम मुसाफिरों की क्या हालत हातो होगी। मैं खुद एक दो दफा यह देखने के लिए कि क्या हालत है रेलवे बुकिंग पर गया। गर्भी के अन्दर महिलाएं, बूढ़े और बीमार लाइन में खड़े रहते हैं भौर बुकिंग वाले कह रेते है कि एक बज गया लंच हो गया अब टिकट नहा मिल सकता। लगातार तीन तीन घंटे तक इंतजार करने के बाद भी उनका टिकट मिलेगा मा नहीं मिलेगा। इसका कुछ पता

नहीं। यह हालत मैंने अपनी आंखों से देखी है। जहां ग्रापने रेलवे का सरप्लस पेश किया है, मैं यह चाहता हूं जहां पर स्टाफ की कमी है वहां पर ग्राप स्टाफ को बढ़ाइये ग्रौर ज्यादा बुकिंग विन्डों खोलिए। ग्राम लोगों ने किराया देकर चढ़ना है कोई मुफ्त में नहीं जाना है। जब वे किराधा देते हैं तो यह हम उनको ग्रच्छो सुविधा देते हैं कि वे तीन तीन घंटे लाइन में खड़े रहें। मैं ग्रापसे कहंगा कि चाहे ग्रापको जितना खर्च बर्दाश्त करना पड़े, बुकिंग विडोज पर ज्यादा स्टाफ रख कर इसकी सुविधा का फौरी इंतजाम इसी साल होना चाहिए । सभी से होना चाहिए सौर एक ग्रप्रैंल से हो होना चाहिए । यह चीज कोई लम्बी डालने की नहीं है। मैं समझता हं कि ग्राजकल कुछ हमारे स्टेशन ऐसे हैं जो पहले तो स्राबादी से बाहर थे लेकिन स्रब तो ग्राबादी इतनी बढ़ गई है कि वे ग्राबादी में ही म्रा गए हैं। तो इस प्रकार से एक प्लानिंग होनी चाहिए कि किस तरीके से बढ़ती हुई स्राबादी के पैशेनजर स्रौर बढ़ती हुई ग्रामोदरफत को देखां हुए हमारे सामने क्या प्लांनिंग है। ग्राज से 10 माल के बाद, 20 माल के बाद क्या सूरत पैंदा होगी इसकी प्लानिंग ग्रापके सामने रहनी चाहिए। ऐसा न हो कि ग्राज हम जा एक स्टेशन बनाते हैं कल को वह छोटा हो तो उसकी लम्बाई बढ़ायें ग्रौर फिर चौड़ाई बढ़ाये ग्रौर फिर उसके बाट क्या बढ़ायेंगे। इसलिए मैं यह कहना चाहता हूं कि इसके लिए प्लानिंग होनी चाहिए ग्रगर यह नहीं होगा तो हम ग्रंधेरे में लाठी चलाते रहेंगे ग्रौर प्राब्लम बढ़ती चली जाएगी। मैं एक बात ग्रौर कहना चाहता हूं। मेरे पास वक्त बहुत कम है और मैं पहली बार हाऊ म में बोल रहा हं। मैं वक्त का ख्याल रखते हए कुछ चीजों तक ही क्रन्सेनद्रेट करूंगा ? जम्मू-काश्मीर के बारे में एक दो बातें कहना चाहता हूं। जम्मू-काश्मीर के कुछ लोगें ने एक रिप्रेजेटेशन दिया था। शायद 1975 में रेलवे बोर्ड ने यह फैंसला किया था कि जो जम्मू के लिए

Budget (Railways)

रेल गाड़ियां चलती है, श्रीनगर एक्सप्रेस, जम्मू मेल, बम्बई एक्सप्रेस, हिमगिरि, स्तालदाह या स्रम्तसर इनमें से किसी एक का नाम वैंष्णो देवी के न म पर बदल दिया जाना चाहिए क्योंकि वहां के लोगों की भावनाएं है, लाखों लोग वैंडणों देशी के नाम से इन ट्रेंस में सफर करते हैं, जम्मू जाते हैं। मुझे नहीं लगता है कि इसका नाम बदलने में कोई दिक्कत है। ग्रगर यह ग्राप कृपा करें तो यह लोगों की भावनात्रों की तर्जुमानी भी होगी। एक तरह से वे लोग जो चाहते हैं, एक पुराना फैंसला जो पेंडिंग है वह भी इम्पलीमेंट किया जाए ग्रौर वैष्णों देवी के नाम से ट्रेन का नाम बदल दिया जाए। इसी तरह से जम्मू से उधमपूर तक जो एक ग्रच्छा डिस्ट्वट हैडक्वार्टर है, इस **वै**ली से जम्म्-काश्मीर के जितने भी फारेस्ट हैं, मिनरलूर्प हैं जो उधमपुर से स्नागे हैं, देवदार की लकड़ी है, रेलवे के लिए फिश-प्लेट लगाने के लिए सलीपर हैं, इमारता लकड़ी है यह--सारे के सारे उधमपूर से खाते हैं। उधमपूर तक रेलवे प्रोजेक्ट के लिए कई बार मर्वे हुम्रा है वह प्रोजेक्ट कहां पर हका हुग्राहै। उसकी तरफ ध्यान देने की जरुरत ्री है। काश्मीर वैली में ग्राज तक 95 प्रतिशत लोगो ने ट्रेन को देखा तक ट्रेन का नाम सुना जरुर है। वहां पर ग्रनन्तनाग से बारामला तक विदिन बेली ट्रेन चलाने के लिए एक प्रोजेक्ट सर्वे हम्रा है अगर वह सम्भव हो तो चलाई जाए । मैं समक्षता हं वहां के लोगों के साथ इससे जिल्डम होगा। एक-ग्राध प्वाइंट में ग्रापसे ग्रीर गुजारिश एक्सप्रैम ग्रौर दिस्ली करूंगा । श्रीनगर ग्रौर जम्मू मेल जो नई दिल्ली से जम्मू तक जाती है यह पठानकोट मैं पहुंच कर कम से कम एक घंटा लेट होती है क्यों कि वहां पर इंजन बदलना पड़ता है, पीछे लगाना पड़ता है ग्रौर यह ख्वाहमख्वाह एक बोदरेशन है। जिस तरह से बम्बई एक्सप्रैस पठानकोट श्राती है तो उसको वहां से तीन मोल नीवे

ही चक्की-बैंक पर एक बड़ा स्टेशन बनाया जाए ग्रौर वहां से इंजन बदलने की जरुरत नहीं रहती क्योंकि गाड़ी उसी डाइरेक्शन में श्राती है। मैं समझता हूं कि यह एक श्रहम बात है ग्रौर इसको फौरी तौर पर किया जाना चाहिए। एक बात ग्रौर मैं नेशनल इंटेग्रेशन के लिहाज से कहना चाहंगा जो कि व्हुत इम्पोर्टेट बात है। यह मेरी म्राखिरी बात है। कलकत्ता से हावड़ा से जम्मू तक ट्रेन ग्रापने चला दी है, बहुत ग्रच्छा किया है। उसकी हम प्रशंसा करते हैं। जम्मू काश्मीर के लोग बहुत ग्राभारी हैं। बम्बई से सुपर फास्ट ट्रेन हफ्ते में दो बार वहां जाती है ग्रौर श्रीनगर एक्सप्रेस को पूना तक जाने का फैसला अप्रैल से ग्रापने किया है इसके लिए ग्राप बधाई के पात हैं। ग्रब ग्रापने श्रीनगर एक्सप्रैस को पूना तक चलाने का फैसला किया, बहुत मुबारक फैसला है कि स्राप इसे पहली अप्रैल से चलायेगे । इसके लिये ग्राप बधाई के पात हैं। लेकिन साऊथ की तरफ सिर्फ एक मद्रास मेल है जो जम्मू से जाती है ग्रौर बड़ी, स्लो ट्रेन है ग्रीर उससे वह पर्पज सर्व नहीं होता कन्या कुमारी के० के० एक्सप्रेस जो है, उसको ग्रगर ग्राप हफ्ते में दो वार जम्मू तक कर दे, तो जो वैस्ट में बम्बई से जम्मू तक, कलकत्ता से जम्मू तक एक बराएरास्त रेलों का सिल-सिला है, वह साऊथ तक भी बरायरास्त के के ० एक्सप्रेस कश्मीर-कन्या कुमारी एक्सप्रेस ही नाम रिखये बेशक तो इससे ग्राने जाने की लोगों की सहलियात, साऊथ जाने वाले ग्रौर साऊथ से कश्मीर ग्राने वाले ट्रिस्ट . . .

Discussion

(Interruptions)

श्री मधु दण्डवते : इतनी देर तक ट्रेन में बैठना लोग पसन्द नहीं करेंगे।

श्री ग्रब्दुल रहमान शेखः नहीं साहब, ऐसी बात नहीं है । यदि स्राप फास्ट ट्रेन चलायेंगे, तो इसको बहुत एप्रीशियेट किया जायेगा यह कुछ संशोधन थे। यह कहते हुए ् मैं श्री रामेश्वर सिंह की इस बात की ताईद करूंगा । यह अजीब सूरत है कि ग्रापने

[श्री ग्रब्धल रहमान शेख] बुक स्टाल को--328 में से प्रीवियस गवर्नमेंट ने 276 को कुछेक सरमायेदारों की देकर श्रौर न जाने इसमें कितना करप्शन श्रौर घोटाला किया है, यह तो वे जानते है, लेकिन इतना कहंगा कि इसमें जो कानून की अड़चन **है** जो नौ वर्ष का एग्रीमैन्ट है, उसके लिये यदि कानून का संशोधन भी करना पडे इसको तुरन्त खत्म किया जाए। हम 376 स्टालों पर दो-दो स्रनएम्पलायड ग्रेज्यु १८ स को देकर, 600 से 700 लोगों को ∻ाम दे सकते हैं श्रौर इससे सरमायापरस्ती की जो पालिसी है, वह यह डिपिक्ट नहीं होनी चाहिये कि हम भी उनके फुटस्टैप्स पर जा रहे है, उनके नक्शे-कदम पर जा रहे है। इसलिये इसको कैन्सिल कर दे।

श्रापने मुझे समय दिया, इसके लिये मैं आभारी हूं । इतना कह कर मैं समाप्त करता हूं ।

SHRI MAHADEO PRASAD VARMA (Uttar Pradesh): Mr. Vice-Chairman, Sir, I would like to refer to the point raised by you. Since you have raised that point, I would express my views in English so that you can understand me. You reminded our hon. Railway Minister of his days as union leader, railway union leader. This was very pertinent. But kindly do not forget that the position which Mr. Dandavate held as railway union leader is quite different from the position which he is occupying today. He is now in charge of the Railways. Now, the national interests are foremost in comparison to any partisan interests. He must think course, I know, of the nation. Of Mr. Dandavate has got the cause of the employees at his heart. But he has been placed in a position to face tremendous problems of this railway system, the greatest concern, the nationalised concern, of the country. There are problems like the problem of corruption in the department and also in the public, antipathy on the part of the public, the problem of inefficiency and the indiscipline. greatest problem to look to the future,

as has been pointed out by our hon. friend, Shri Sheikh. Daily, the pressure on the Railways is increasing. What will happen after 30 years, notody can imagine today. But you had raised one point which I would like to point out. This is in regard to the question of strikes, union movements, bonus and deferred wage. Mr. Vice-Chairman, Sir, capitalism was born out of the industrial revolution in the latter half of the 19th Century, in Western countries. Labour movements and union movements were naturally the fall-outs of this capitalistic organisation of the society. But with the advent of socialistic, States like Russia and China, the whole thing has changed, Any nationalised concern cannot allow any strike, any bonus because strikes or movements like this were organised against private profiteering concerns. National organisations like our ways, are not private profiteering concerns. So, no employee has got any right fundamentally to strike. Of course, he has every right to see that the welfare of employees is looked efficiently by after properly, Department. No strike can be allowed in Russia or in China. Both these things cannot go together. Nationalised concerns on the one hand and right to strike by the employees of the Govvernment concerns on the other can't go together. If you apply to them, then it may go to the police departments, to military and to other Government concerns. So for sake of the nation, for the sake of administration the sake of these employees, shall have to decide whether we can allow such union movements, strikes in Government concerns not. We must decide it and I am of the opinion that ary concern which becomes nationalised is the concern of the nation, not of Birla, Tata or Dalmia. Any surplus which comes in the Railway Budget is the surplus of the nation, not to be shared by employees, not to be shared by Government administration, it is the share of the nation as a whole. So, on

that account we must think over this problem very deeply. You are right to suggest that the service rules not only in the railways but in all the departments must be properly looked into, thoroughly checked and the rules should be made such that grievances go unredressed. Whatever service rules are given they should be liberal, they should be according to the needs of the people, as you nave suggested and, of course, in comparison with the total capacity and total average standard of the country as a whole. So, once these service rules are adopted, a machinery should be evolved whereby even an employee of the lowest grade is not denied the rights which are due to him, no officialdom, no bureaucracy does injustice even to the lowest employee. That must be checked up properly.

So, Sir, as I said, our hon. Minister has to face tremendous responsibilities but we believe that he is quite sincere, so sincere that wherever I met the people, nobody has doubted his sincerity. Of course the prob-Iems are tremendous and we cannot expect that in a year or two or three the whole thing can be right. As long as in this biggest national concern there shall be problems, but we believe in his sincerity and we believe that he will go on trying his level best to improve the matters. You have been a union leader and so . . .

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): Still he is a union leader not in an official capacity.

SHRI MAHADEO PRASAD VARMA: And this is a general question of nationalisation. If you are to nationalise the concerns, may be industries, may be railways, this fundamental question must be fully considered and some way must be found out.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): One point, Mr. Verma. You have said about the strikes not taking place in the socia-

list countries. You should know that from 1968—or from 1962, if I am right—the prices have not increased, especially of food stuffs, in Russia.

SHRI MAHADEO VARMA: I am not going into that. There are problems: I know that. There must be some rules that as the prices rise, their emoluments should also rise. I do not deny that this is their right. But the country cann t be taced with strikes in such tional concerns. There must be some rules, there must be some scope that if the prices rise, their wages should rise accordingly. This can be done as a rule, without any threat of a strike; I do not deny that. The only thing which I think is anti-national is that nationalised industries should be allowed strikes and 'kam_band'. That is not permissible.

एक छोटी सी चोज श्रौर हैं। मैं दिल्ली में लखनऊ श्राता जाता हं।

PROF. MADHU DANDAVATE: Sir, this is for me he is speaking in Hind1.

श्री महादेव प्रसाद वर्मा: श्रवसर श्राना जाना पड़ता है। उस में जो श्री टायर वाले हैं मैंने देखा कि उन का रिजर्वेशन भं होता है लेकिन पचासों श्रादमी ऐसे ही घुस जाते हैं श्रीर नतीजा यह होता है कि वह लोग सारी सीटें तो नहीं छीनते लेकिन सारी जगह छिन जाती है श्रीर रास्ता निकलना मुश्किल हो जाता है। श्रीरतों के लिये पेशाबघर में जाना मुश्किल हो जाता है। श्रीर वोज यह है कि जिन को वह घुमाते हैं उन से पैसा वसूल करते हैं। इस को देख लिया जाय। ऐसी चीज नहीं होनी चाहिए।

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): I adjourn the House to meet at 11 A.M. tomorrow.

The House then adjourned at twenty-two minutes past seven of the clock till eleven of the clock on Thursday, the 8th March, 1979.